MUGHLAI KING

2915006  04/03/2015
NAZEER FOODS PRIVATE LIMITED
D-590, WEST VINOD NAGAR, I.P. EXTENSION, DELHI-92
SERVICE PROVIDERS

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :01/01/2004

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION. SOUTH INDIAN & NORTH INDIAN RESTAURANT, VEGETARIAN & NON-VEGETARIAN RESTAURANT. MUGHALAI FOOD RESTAURANT. CHINESE. ITALIAN AND CONTINENTAL FOOD RESTAURANT, FOOD DHABA, FAST FOOD RESTAURANT, LODGING, BOARDING, HOTEL. MOTEL. REST HOMES, SNACK BARS, JUICE BARS. ICE-CREAM PARLOUR. KUTFI PARLOUR. CHAT CORNER. CAFES. GUEST HOUSE, TAKEAWAY SERVICES, TIFFEN SERVICES AND FOOD CATERING SERVICES.

no exclusive right to the use of the word “MUGHLAI”. Mark should be used as whole..
LOHAGARH HOUSE

2973613  26/05/2015
BHAGAT SINGH
trading as ;LOHAGARH RESORTS PRIVATE LIMITED
38, SHARMA COLONY, HAWA SARAK, JAIPUR-3020019 (RAJASTHAN) INDIA
SERVICE PROVIDERS
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :29/04/2009

AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, HOTEL, MOTEL, RESTAURANT, COFFEE
HOUSE, BAR AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. word HOUSE.
LOHAGARH GUEST HOUSE
2973615     26/05/2015
BHAGAT SINGH
trading as ;LOHAGARH RESORTS PRIVATE LIMITED
38, SHARMA COLONY, HAWA SARAK, JAIPUR-3020019 (RAJASTHAN) INDIA
SERVICE PROVIDERS
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :29/04/2009
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, GUEST HOUSE, HOTEL, MOTEL, RESTAURANT, COFFEE HOUSE, BAR AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word GUEST HOUSE.
RAKYAN BEVERAGES PRIVATE LIMITED
109 DHARAM PLACE, HUGHES ROAD, MUMBAI 400007, MAHARASHTRA, INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.
Used Since : 22/11/2013
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
REPUBLIC OF DANGEE DUMS

2984821    15/06/2015
NIKUL J. PATEL
trading as: REPUBLIC OF DANGEE DUMS
11, MANICHANDRA SOCIETY, VIBHAG 3, NR. SURDHARA CIRCLE, THALTEJ, AHMEDABAD - 380054
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ARJUN SHETH & ASSOCIATES
106A, 1ST FLOOR, BLOCK 'C' GANESH MERIDIAN, OPP. AMIRAJ FARM, NEAR NEW GUJARAT HIGH COURT,
S.G.HIGHWAY, AHMEDABAD - 380 060 - GUJARAT
Used Since: 13/08/2010
AHMEDABAD
CAFES, CAFETERIAS, CANTEENS, FOOD AND DRINK CATERING, RESTAURANTS, SNACK-BARS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE REPUBLIC.
DANGEE DUMS
2985421   16/06/2015
NIKUL J. PATEL
trading as ;DANGEE DUMS
11, MANICHANDRA SOCIETY, BIBHAG 3, NR. SURDHARA CIRCLE, THALTEJ, AHMEDABAD - 380054
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ARJUN SHETH & ASSOCIATES
106A, 1ST FLOOR, BLOCK 'C' GANESH MERIDIAN, OPP. AMIRAJ FARM, NEAR NEW GUJARAT HIGH COURT,
S.G.HIGHWAY, AHMEDABAD - 380 060 - GUJARAT
Used Since :13/08/2010
AHMEDABAD
CAFES, CAFETERIAS, CANTEENS, FOOD AND DRINK CATERING, RESTAURANTS, SNACK-BARS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
2986994  16/06/2015
SANJAY KHULLAR
F-10, Ansal Villa, Satbari, New Delhi - 74
Manufacturer, Trader and Service Provider
An Indian National
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :31/05/2014
DELHI
Catering services; mobile, outside and hotel catering services; cafes and cafeterias; restaurants; hotels.
BE NAZEER

3001533  07/07/2015
NAZEER HOSPITALITY PRIVATE LIMITED
D-590, WEST VINOD NAGAR, I.P. EXTENSION, DELHI 92
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :13/05/2015

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION. SOUTH INDIAN & NORTH INDIAN RESTAURANT. VEGETARIAN & NON-VEGETARIAN RESTAURANT. MUGHALAI FOOD RESTAURANT. CHINESE. ITALIAN AND CONTINENTAL FOOD RESTAURANT. FOOD DHABA. FAST FOOD RESTAURANT, LODGING. BOARDING. HOTEL. MOTEL. REST HOMES. SNACK BARS. JUICE BARS. ICE-CREAM PARLOUR, KULFI PARLOUR. CHAT CORNER, CAFES. GUEST HOUSE. TAKEAWAV SERVICES, TIFFEN SERVICES AND FOOD CATERING SERVICES.
3002218 07/07/2015

SERVICE PROVIDER

trading as; HOTEL ANANYA REGENCY

NEAR RAULWAY CROSSING RAMNAGAR ROAD KASHIPUR DISTT U.S. NAGAR UTTARAKHAND

SERVICE PROVIDER

Address for service in India/Attorney address:

LEX FONS

1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Used Since: 30/01/2010

DELHI

SERVICES OF PROVIDING BANQUET, CATERING, EXHIBITIONS, SPA, SOCIAL FUNCTION WHICH INCLUDES WEDDING FUNCTIONS, HOTELS, RESORTS, RESTAURANT, BAR
3015540  22/07/2015
CHAROEN POKPHAND GROUP CO., LTD.
313 C.P. Tower, Silom Road, Silom Sub-district, Bangrak District, Bangkok, Thailand
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since :12/12/2014
DELHI
Provision of foods and drinks; catering; providing food and self-service restaurants; restaurants.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO... 2714172..
3038472  24/08/2015
HARISH KRISHNLAL LUTHRA.
trading as ;HARI OM DHABA
HARI OM DHABA,10, VRUSHAB HEIGHTS, SADGURU NAGAR, BEHIND MEHATA SCHOOL, NASHIK ROAD, NASHIK-422101, MAHARASHTRA, INDIA.
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
JYOTI PANDEY
A702, Ashapura Heritage, Highland Complex, Charkop Village, Kandivali (West), Mumbai 400 067
Used Since :01/04/2001
MUMBAI
HOTEL SERVICES INCLUDED IN CLASS 43.
3064988  26/09/2015  
M/S HYATT REGENCY CHANDIGARH (A UNIT OF CSJ INFRASTRUCTURE PVT. LTD.)  
178, INDUSTRIAL AND BUSINESS PARK, PHASE-1, CHANDIGARH-160002. 
SERVICES 
Address for service in India/Agents address: 
SHARMA & ASSOCIATES. 
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.). 
Used Since :01/09/2015 
DELHI 
HOTELS, MOTEL, BANQUET HALLS, RESORTS SERVICES, MARRIAGE PALACE, ENTERTAINMENT PARK, PROVIDING 
OF FOOD AND DRINKS AND TEMPORARY ACCOMMODATION, CHAIN RESTAURANTS, CAFE SHOPS, ICE CREAM 
PARLORS, CATERERS AND BAR SERVICES, PROVISION OF EXHIBITION FACILITIES AND PROVISION OF FACILITIES 
FOR CONFERENCES INCLUDED IN CLASS-43.
3064989    26/09/2015
M/S HYATT REGENCY CHANDIGARH (A UNIT OF CSJ INFRASTRUCTURE PVT. LTD.)
178, INDUSTRIAL AND BUSINESS PARK, PHASE-I, CHANDIGARH-160002.
SERVICES
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/09/2015
DELHI
HOTELS, MOTEL, BANQUET HALLS, RESORTS SERVICES, MARRIAGE PALACE, ENTERTAINMENT PARK, PROVIDING
OF FOOD AND DRINKS AND TEMPORARY ACCOMMODATION, CHAIN RESTAURANTS, CAFE SHOPS, ICE CREAM
PARLORS, CATERERS AND BAR SERVICES, PROVISION OF EXHIBITION FACILITIES AND PROVISION OF FACILITIES
FOR CONFERENCES INCLUDED IN CLASS-43.
3064990  26/09/2015
M/S HYATT REGENCY CHANDIGARH (A UNIT OF CSJ INFRASTRUCTURE PVT. LTD.)
178, INDUSTRIAL AND BUSINESS PARK, PHASE-1, CHANDIGARH-160002.
SERVICES
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/09/2015
DELHI
HOTELS, MOTEL, BANQUET HALLS, RESORTS SERVICES, MARRIAGE PALACE, ENTERTAINMENT PARK, PROVIDING
OF FOOD AND DRINKS AND TEMPORARY ACCOMMODATION, CHAIN RESTAURANTS, CAFE SHOPS, ICE CREAM
PARLORS, CATERERS AND BAR SERVICES, PROVISION OF EXHIBITION FACILITIES AND PROVISION OF FACILITIES
FOR CONFERENCES INCLUDED IN CLASS-43.
SHARMAN JAIN SWEETS

3113338    01/12/2015
BIPAN JAIN
trading as ;SHARMAN JAIN SWEETS
B-19-187, RANI JHANSI ROAD, LUDHIANA - 141001 (PB)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/1995
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.
3114876  04/12/2015
MR. RAJESH KAPOOR
trading as ;ANANTKOTI
BUILDING NO.5, SAI COMPLEX GATE NO-1 CHHATTAR PUR, ENCLAVE PHASE-1, OPP. BANK OF INDIA MAIDAN GARH ROAD, CHHATTAR PUR NEW DELHI 110047
SERVICES
Used Since :05/11/2015
DELI
ROOM SERVICES, FOOD SERVICES, KITTY PARTY, MARRIAGE, FUNCTIONS INCLUDING IN CLASS 43
JAS CHAWLA CATERER'S
3120433  09/12/2015
SH. JASVINDER SINGH
trading as :M/S JAS CHAWLA CATERER'S
SHOP NO.-12, NEAR ENGLISH WINE SHOP, RED LIGHT CHOWK, DUGRI, LUDHIANA, PUNJAB.
SERVICES
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMODATION, HOTEL, MOTEL, CATERING AND RESORT SERVICES.
3131337 20/12/2015
MR. V. KALYANA SUNDARAM
MR. V. MOHAN
MRS. REGINA SURESH
MR. ANTONY JAYASEELAN
MR. BALACHANDER
trading as ; M/S. TRAVEGO HOLIDAYS & VISAS
PRINCE CENTRE, G1 GROUND FLOOR, NEW NO. 248, PATHARI ROAD, ANNA SALAI, CHENNAI – 600006, TAMILNADU, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since : 12/12/2014
CHENNAI
BOOKING SERVICES FOR HOTELS, BOOKING OF HOTEL ACCOMMODATION, AGENCY SERVICES FOR BOOKING HOTEL ACCOMMODATION
3150200  01/01/2016
SANJAY GHODAWAT
2549, YASHWANT CO-OPERATIVE HOUSING SOCIETY, JAYSINGHPUR-416101, P. B. NO. 118, DIST. KOLHAPUR
Service Provider
INDIAN NATIONAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since: 07/08/2014
MUMBAI
Services for providing food and drink; temporary accommodation
THE DERBY COOKHOUSE

3163782    20/01/2016

SAGAR RAJPAL
D-41B, SEC-26 NOIDA U.P-201301
SERVICE PROVIDER
Used Since :01/01/2016

DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, RESTAURANTS, EATING HOUSES, HOTELS AND SNACK BARS, TAKE AWAY RESTAURANTS, CAFE, CAFETERIA," CATERING, SELF SERVICE RESTAURANT AND ALL KINDS OF HOSPITALITY SERVICES. BAR AND PUB SERVICES, PROVISION OF TEMPORARY ACCOMMODATION" INCLUDED IN CLASS 43
3209992    15/03/2016

LAWRENCE CARDZO

trading as ;HUNGRY DUCK AT PALI

ARUNA NIWAS, SHOP NO. 3, PLOT NO. 2, PALLI VILLAGE, BANDRA (WEST), MUMBAI-400 050.

SERVICE PROVIDER

AN INDIAN NATIONAL

Address for service in India/Attorney address:

JOSEPH VARIKASERY

VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/12/2015

MUMBAI

PROVIDING FAST FOOD, RESTAURANT SERVICES INCLUDED IN CLASS 43.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3210370  14/03/2016
YOGENDRA KUMAR GUPTA
trading as ;M/s. BRIJBHOG MISHTHAN BHANDAR
MOTI KATRA CROSSING, AGRA (UTTAR PRADESH).
SERVICE PROVIDER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1999
DELHI
RESTAURANT SERVICES, COUNTER SALES OUTLET, TAKE AWAY AND HOME DELIVERY SERVICES RELATING TO
FOOD SELF SERVICE RESTAURANT, SNACK BAR, CATERING, CAFE, COCKTAIL LOUNGE AND SERVICES FOR
PROVIDING FOOD AND DRINK , TEMPORARY ACCOMANDATION, HOTEL, RESORTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BRIJBHOG.
MAHADEV TOURIST DHABA
3216163  21/03/2016
SANTOSH YADAV
trading as ;M/s. MAHADEV TOURIST DHABA
1273, Raghuvir Ganj, Hapur -245101, Uttar Pradesh, India
Service Provider.
Address for service in India/Attorney address:
AARYAVARTT
102, 1st Floor, Alliance Tower-II, Savita Vihar, Delhi-110092, India.
Used Since :05/08/2015
DELHI
Services for providing food and drink; Motel services; Temporary accommodation; Café services; Cafeteria services; Restaurant services.
NO EXCLUSIVE RIGHTS OVER THE WORD TOURIST DHABA.
3230495  07/04/2016
CHAROEN POKPHAND GROUP CO., LTD.
313 C.P. Tower, Silom Road, Silom Sub-district, Bangrak District, Bangkok 10500, Thailand
Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3015540
DELHI

Provision of foods and drinks; catering; providing food and self-service restaurants; restaurants.
3231318  10/04/2016

MR. RAJEEV MITTAL,
trading as ;MEGHDOOT MEDIA & MARKETING.
N-22, 3RD FLOOR, JUNGPURA EXTN., NEW DELHI-110014, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

DELHI

Providing Food & Drinks; Hotels, Restaurants, Canteens, Motels, Snack-Bars; Restaurants Featuring Self-Service and Home Delivery; Social Clubs; Catering Services; Bar Services; Cafes & Cafeterias; Ice Cream Parlours; Rental of Temporary Accommodation & Meeting Rooms; Resorts & Lodging Services; Boarding Houses; Rental of Chairs, Table, Table Linen, Glassware; Rental of Tents, Transportable Buildings; Reservations (Temporary Accommodation);Tourist Homes; Providing Campground Facilities.
3237633  19/04/2016
OM SWEETS PVT. LTD.
GL-23 SHAHEED BAHGAT SINGH MARG, JAIL ROAD, HARI NAGAR, NEW DELHI
SERVICE PROVIDER
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Used Since :25/09/2014
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
3238410    20/04/2016
S. SARABJEET SINGH KHANuja.
88, GOVIND PURI, KANKER KHERA, MEERUT CANTT.-250001, U.P., INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015

DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.

NO EXCLUSIVE RIGHT OVER THE TERM “PUNJAB” AND OTHER DESCRIPTIVE MATTER..
3248920    03/05/2016
A.PRAKASH
A.VENKATESH
trading as ;MANGALA VILAS
NO.14, A.A.ROAD, DHADHUBAIKUTTAI, SALEM TOWN (SOUTH) SALEM-636001, SALEM DT, TAMILNADU, INDIA.
SERVICE PROVIDER
PARTNERSHIP FORM
Address for service in India/Attorney address:
K.SHANMUGASUNDARAM ADVACATE
"SRI ANDAL IIIAM" NO, 37-1, ARUMUGAM NAGAR, RAMANATHAPURAM, COIMBATORE-641 045.
Used Since :14/06/2004
CHENNAI
VEGETARIAN ANON VEGETARIAN RESTAURANT, CATERING SERVICES, HOTELS, FOOD AND DRINKS.

Transliteration  :  MANGALA VILAS
3249304 03/05/2016
INTERNATIONAL HOTEL INVESTMENTS PLC
22, EUROPA CENTRE, FLORIANA FRN 1400, MALTA
SERVICE PROVIDER
Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA
Used Since: 27/03/1997
To be associated with:
3096239
DELHI
HOTEL SERVICES; HOTEL RESERVATIONS; RESORT HOTEL SERVICES; PROVISION OF TEMPORARY ACCOMMODATION; LETTING OF HOLIDAY APARTMENTS; GUEST HOUSE AND LODGING HOUSE SERVICES; RESTAURANT, PUBLIC HOUSE, TAVERN, CAFÉ, CAFETERIA AND CATERING SERVICES; ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID; RENTAL, HIRE AND LEASING IN CONNECTION WITH THE AFORESAID; BOOKING OF HOTEL ACCOMMODATION; BOOKING OF TEMPORARY ACCOMMODATION; BOOKING OF RESTAURANT SEATS; PROVIDING CONFERENCE ROOMS; PROVISION OF CONFERENCE, EXHIBITION AND MEETING FACILITIES; HIRING OF FURNITURE FOR CONFERENCES; APPRAISAL OF HOTEL ACCOMMODATION
3258807  13/05/2016
GAURAV SATYARTH
trading as ;SATYARTH GREEN PRODUCTS
G-2/S-3, GAMA SHOPPING COMPLEX, JAGAT FARM, GREATER NOIDA-201310
SERVICE PROVIDER
Used Since :01/04/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. BURGER HUT.
3262829  18/05/2016
FRESH & HONEST CAFÉ LIMITED
3RD FLOOR, "HALLMARK TOWERS", PLOT NO. 35 (SP), THIRU VI KA INDUSTRIAL ESTATE, GUINDY, CHENNAI-600 032, TAMIL NADU.
SERVICE PROVIDER
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; FOOD OUTLETS, KIOSKS; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
3263149 19/05/2016
AJAY
trading as ;VARIATION MOMOS KING
A-1/328-SEC-6, ROHINI, DELHI-110085
SERVICE PROVIDER
Used Since :01/08/2009
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, FOOD CORNER, SPECIALLY IN MOMOS
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "MOMOS KING"..
SABRE
Priority claimed from 23/11/2015; Application No. : 86/828,659 ;United States of America
3265927 23/05/2016
SABREMARK LIMITED PARTNERSHIP
3150 Sabre Drive Southlake, Texas 76092 United States of America
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
a Delaware Limited Partnership, USA
Address for service in India/Agents address:
ARCHER & ANGEL
K-4, (1 FLOOR), SOUTH EXTENSION-11, NEW DELHI-110 049.

Proposed to be Used
DELHI
ARRANGING TEMPORARY ACCOMMODATION; ARRANGING MEALS; ARRANGING TRANSPORTATION; ARRANGING TRAVEL ACTIVITIES; RESERVATIONS AND BOOKINGS REGARDING TEMPORARY ACCOMMODATION, MEALS, TRANSPORTATION, TRAVEL ACTIVITIES; ACCOMMODATION RESERVATION SERVICES; HOTEL RESERVATION SERVICES; HOTEL RESERVATION SERVICES BY MEANS OF A COMPUTER; INFORMATION REGARDING TEMPORARY ACCOMMODATION AND BARS, CAFES AND RESTAURANTS; HOTEL INFORMATION SERVICES BY MEANS OF A COMPUTER; INFORMATION AND CONSULTANCY REGARDING ALL AFOREMENTIONED SERVICES; ALL AFOREMENTIONED SERVICES ALSO VIA GLOBAL COMPUTER NETWORKS
3290649  22/06/2016
JATINDER B. UPPAL.
MRS. JYOTI J. UPPAL.
trading as ;JYOTI PUNJAB CATERERS
BOLIVIAN B-903, BHAKTI PARK, NEAR IMAX THEATRE, WADALA (EAST), MUMBAI-400037, MAHARASHTRA, INDIA.
SERVICE PROVIDERS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :02/04/2003
MUMBAI
CATERING SERVICES.
3304977 11/07/2016
SHASHIKANT S. PUTHRAN.
RAMESH M. GOWDA.
trading as; FOOD BITES
SHOP NO.B/1, MA KRUPA BUILDING, SHIMPOLI ROAD, NEAR GOKHLE HIGH SCHOOL, BORIVALI (WEST), MUMBAI-400092, MAHARASHTRA, INDIA.
SERVICE PROVIDERS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :29/11/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Food Bites.
Trade Marks Journal No: 1911 , 22/07/2019 Class 43

3344227 23/08/2016
KUNAL JAWAHAR MODI
trading as ;KUNAL JAWAHAR MODI
"BHAVANI KRUPA" 21, NEW JAGNATH PLOT, MAHA KALI MANDIR ROAD, BEHIND IMPERIAL PALACE HOTEL,
YAGNIK ROAD, RAJKOT. GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/01/2011

AHMEDABAD
PROVIDING OF FOOD AND DRINK; TEMPORARY ACCOMMODATION; APARTMENT SERVICES; CAFETERIA, SNACKS-
BAR, MOTELS, HOTELS AND RESTAURANTS, COFFE SHOP, PUB, CATERING SVC, CANTEENS, FOOD COURT, SELF-
SERVICE RESTAURANTS, ANY SUCH SERVICES RELATED TO THIS INDUSTRY AND THAT CANNOT BE CLASSIFIED IN
OTHER CLASSES BEING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MAK...
BAAHUBALI
3351954    01/09/2016
ARKA MEDIAWORKS ENTERTAINMENT LLP
trading as ARKA MEDIAWORKS ENTERTAINMENT LLP
NO.89/90/B, ASHOKA VISHNU CAPITAL, 4TH FLOOR. ANNAPURN STUDIO LANE, ROAD NO.2, BANJARA HILLS, HYDERABAD-500034, INDIA.
SERVICE PROVIDERS
LIMITED LIABILITY PARTNERSHIP LLP
Address for service in India/Attorney address:
BANANAIP COUNSELS
No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore- 560062
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION;
SANJAY RAMCHAND MUTREJA
trading as ; MAMMY’S KITCHEN & GRILL
NO.47/11 ON THE GROUND FLOOR, OF VERSOVA SAI DHAM CO-OPERATIVE HOUSING SOCIETY LTD. SITUATED AT S.V.P. NAGAR MHADA FOUR BUNGLOWS ANDHERI WEST MUMBAI -400053, MAHARASHTRA,INDIA.

Service Providers
An Indian National

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Used Since : 22/09/2016

MUMBAI
Restaurant services, self-service restaurant services, snack-bar services, food and drink catering, food sculpting, bar services, café services, cafeteria services, canteen services, hotel services, hotel reservations, motel services, tourist home services, all services being included in class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. KITCHEN & GRILL.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3520772 05/04/2017
HIRALAL ISHWARLAL MANDAWARE
SAI MEDICAL AND GENERAL STORE JUBILI PARK 5-3-8 (1) GHATI SIGNAL GOVERMENT MEDICAL COLLEGE,
HOSPITAL PANCHAKKI ROAD, AURANGABAD, MAHARSHTRA, 431001
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DELKASH ASSOCIATES
F-12/9, SIR SYED ROAD, JAMIA NAGAR, NEW DELHI-110025
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK.
ABBAS ALI ASHIF PADINHAR
Thalangara House, Thalangara West, Thalangara, Kasargod.
active

SHAHID ABOOBAKER KADER
S S N Villa, Puttur Road, Kamalabettu, Bantwal Taluk, D.K.District, Karnataka
active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Proposed to be Used

CHENNAI
Accommodation (Rental of temporary); Accommodation reservation(temporary) Cafes; Cafeterias; Camp services (Holiday)(Lodging); Campground facilities (Providing); Canteens; Catering (food and drinks); Day – nurseries (crèches); Holiday camp services (Lodging); Homes (Retirement); Homes (Tourist); Hotel reservations; Houses (Boarding); Motels; Rental of meeting rooms; Rental of temporary accommodations; Restaurants; Restaurants (self services); Snack-bars; Tourist homes.
DAYALAL MAVJIBHAI ADROJA, AN INDIAN NATIONAL
602, EKTA HILL APARTMENT, RAVAPAR CANAL CHOWKADI, MORBI-363641, GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KANKARIA, AHMEDABAD - 380022.
GUJARAT - INDIA.

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT INCLUDED IN CLASS - 43.
3584410  04/07/2017
SUBHASH GANDHI
M/s S.G.N. MARRIAGE GARDEN, SWAGAT ENCLAVE,NEAR RAILWAY OVERBRIDGE,BUNDI ROAD, KOTA PIN 324008
RAJASTHAN INDIA
Proprietor

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Used Since :11/12/2008

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, TENT HOUSE SERVICES INCLUDING PROVIDING TENT AND CARPETS, HOTEL, MOTEL, RESORT, GUEST HOUSE, RESTAURANT, BANQUET HALL, BAR AND COCKTAIL LOUNGE, EXHIBITION AND MEETING FACILITIES, MEETING ROOMS, CATERING SERVICES; PROVIDING OF FOOD AND DRINKS AND TEMPORARY ACCOMMODATION FOR MARRIAGE AND OTHER FUNCTIONS.
3587363 08/07/2017
MR. VINOD ARUN SAVANE TRADING AS: SAEE FOODS
SR. NO - 32, SHASTRI NAGAR CORNER, RAHATANI, PUNE – 411017, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS, POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACKS CENTER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAEE except substantial shown on label.
3587478 08/07/2017
KAPIL D. BRAHMBHATT AN INDIAN NATIONAL SOLE PROPRIETOR OF CAFE APPETITO
22,23, GAJANAND COMPLEX, OPP. TUBE COMPANY, O.P. ROAD, VADODARA-390028, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :05/10/2015
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS – 43
3590292  13/07/2017
M/S KGC ENTERPRISES
B-18, AASHIYANA, VASHISTHA MARG, SHYAM NAGAR, SODALA, JAIPUR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Proposed to be Used
AHMEDABAD
RESTAURANT, HOTEL, CAFE, FAST FOOD CENTER, PROVIDING FOOD AND DRINK UNDER CLASS 43
subject to restriction of services in the state of GUJARAT AND RAJASTHAN only.
HIRA

3590565   13/07/2017
HIRA ENTERPRISES
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/06/1994

Mumbai
Services for providing food and drink; temporary accommodation

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3591642..
3591714  14/07/2017
SHUBHAM MAHESHWARI
B-27, PATH NO-5, JAMNA NAGAR, AJMER ROAD, SODALA, JAIPUR- 302004, RAJASTHAN
INDIVIDUAL, INDIA NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Used Since :01/12/2013
AHMEDABAD
SERVICE RELATING TO FOOD JOINTS, HOTELS, HOTEL RESORTS, TEMPORARY ACCOMMODATION, CAFETERIA,
MOTELS ON HIGHWAYS, RESTAURANT, CATERING, BANQUET HALLS, LODGING, SERVICE FOR PROVIDING FOOD,
DRINKING AND EDIBLE ITEMS IN RESTAURANT AND CAFETERIA, HIGHWAYS OR DRIVEWAYS RESTAURANTS,
SNACKS BAR, TIFFIN SERVICES INCLUDING IN CLASS 43
subject to restriction of the services in the state of RAJASTHAN only, no exclusive right to CHEF.
HOTEL AVADH
MARKET YARD ROAD, AMRELI - 365 601, GUJARAT
PARTNERS
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :19/01/1994
AHMEDABAD
HOTEL, RESTAURANT, FOOD PROVIDING SERVICES AND CATERING SERVICE INCLUDED IN CLASS - 43.
TO BE ASSOCIATED WITH APPLICATION NO. 1749270.
Nos.1749270 & 2892219.
3606243    04/08/2017
HIGHTANIC RESTAURANTS LLP
PLOT NO. 53, RADHA SWAMI NAGAR, ISCON ROAD, MANSAROVAR KE PASS, MUHANA MANDI ROAD, GRAM BALRAMPURA URF KHEJRO KA BASS, JAIPUR- 302020, RAJ.

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, HOTEL, MOTEL & CAFE SERVICES INCLUDED IN CLASS 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3613221 16/08/2017
NEEV ASSETS PVT. LTD.
trading as ;NEEV ASSETS PVT. LTD.
PLOT NO.260/1393,CUTTACK ROAD,NEAR LAXMI SAGAR SQUARE,BHUBANESWAR-751006,ODISHA,INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE,MADHUPATNA,KALYANI NAGAR,CUTTACK-753013
Proposed to be Used
KOLKATA
CATERING & EVENT SERVICES INCLUDING WEDDING, CORPORATE & PRIVATE PARTY INCLUDED IN CLASS-43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ODISHA" ONLY.
3618585   23/08/2017
J J FOODS
Mirani Complex, Pedak road, Ranchhodnagar, Opp. Navodit Javahar School, Rajkot (Gujarat)
Service provider

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)

Proposed to be Used
AHMEDabad
Food preparation, Take away food services, providing food and drink, serving food and drink, restaurant services, catering of food and drink, consultancy service related to food, mobile café services for providing food and drink, food preparation for others on an outsourcing basis

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
K Tadka
3618971  23/08/2017
J J FOODS
Mirani Complex, Pedak road, Ranchhodnagar, Opp. Navodit Javahar School, Rajkot (Gujarat)
Service Provider
Address for service in India/Attorney address:
RUSHIT SHETH
M/s, V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)

Proposed to be Used
To be associated with:
3618585

AHMEDABAD
Food preparation, Take away food services, providing food and drink, serving food and drink, restaurant services, catering of food and drink, consultancy service related to food, mobile café services for providing food and drink, food preparation for others on an outsourcing basis

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TADKA..
3641946  23/09/2017
ABDULLAH FIROZ HUSSAIN
69/618, MIFAH, ARA170, KUTHUKALLINMOODU, MANACAUD, TRIVANDRUM, KERALA-695009
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMODATION.
3663706 26/10/2017
KHALSA PURE VEG
SHOP NO-5 & 6, SASAN CORNER, SR NO 199, 204,205, 206 1 & 209/1, PLOT NO-4, CTS NO-120, VIMAN NAGAR, PUNE – 411014, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Word pure veg. area restricted to the state of MAHARASHTRA.
Shree Santosh Family Dhaba

3672665  08/11/2017

M/S SHREE SANTOSH FAMILY DHABA
3-5-890, Ground Floor, Paras Chamber, Telugu Academy Lane, beside Mahesh Bank, Hyderabad-500029, Telangana State, India.
A Partnership Firm registered under the partnership Act, 1932

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Used Since :01/02/2016

CHENNAI

Services for providing food and drink; Temporary accommodation.
3684361   22/11/2017
SARAT KUMAR MISHRA
trading as ;SARAT KUMAR MISHRA
RESTAURANT NO- 1, PRIYADARSHINI MARKET COMPLEX, C R P SQUARE, BBSR, NAYAPALLI- 751 012
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE,MADHUPATNA,KALYANI NAGAR,CUTTACK-753013
Used Since :29/08/1989
KOLKATA
RESTAURANT SERVICES INCLUDED IN CLASS-43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ODISHA" ONLY.
3809979  18/04/2018
NKP EMPIRE VENTURES PVT. LTD.
NO.78, CENTRAL STREET, BANGALORE 560 001, KARNATAKA, INDIA
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Restaurant services, Arranging for the provision of food, Food cooking services, Providing food and drink, Providing information, including online, about services for providing food and drink, and temporary accommodation, Consultancy, advisory and information services in relation to the provision of food and drink

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3812270  20/04/2018

FOODIE VENTURE
Bldg - 150, Room 904, 9th Floor, Kranti Tower, Kannamwar Nagar-I, Vikhroli East, Mumbai – 400083
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Fast-food restaurant services.
3812465  21/04/2018
M/S. SALT & PEPPER RESTAURANT
NO.33/1,NEAR SRIVATSA GARDEN, MTP ROAD, THUDIYALUR, COIMBATORE-641034, TAMILNADU, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :05/07/2017

CHENNAI
HOTEL, RESTAURANT, CAFE SERVICES, FASTFOOD RESTAURANTS, TAKE-AWAY RESTAURANT SERVICES,
CAFETERIA, SELF-SERVICE RESTAURANT SERVICES, RESTAURANTS FEATURING HOME DELIVERY, PROVIDING FOOD
AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS.
SRICITY PARK IN

3815015  24/04/2018
M/S. SRI VENKATA GANANADHA HOTELS
# PLOT NO. 10,11,20 & 21, PADMAVATHI GREEN CITY, TADA KANDRIKA GRAMAM, TADA REVENUE MANDALAM,
SULLURPET SUB - REGISTRATION, SPSR NELLORE DISTRICT - 524401, ANDHRA PRADESH,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PROVIDING FOOD AND BEVERAGES, ARRANGING OF MEALS IN HOTELS, RESTAURANT SERVICES PROVIDED BY
HOTELS, PROVISION OF FOOD AND DRINK
Subject to restriction with in Andhra Pradesh ..
3825411 07/05/2018
AJAYA KUMAR.K.P
318 (3/77), KUNNATHULLY, 4, CHIRAMANANGADU, KADANGODU PANCHAYATH THRISUR, KERALA-680584
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3829155  10/05/2018
SAFFRON STUDIOS PVT LTD
1805, Sky Flama, Dosti Flamingos, Tokersi Jivraj Road, Sewri West, Mumbai-400015, Maharashtra, India
MSME Registered Firm
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/08/2013
MUMBAI
Services for providing temporary accommodation; food and drink.
WHERE FAMILIES BOND

3829156  10/05/2018
SAFFRON STUDIOS PVT LTD
1805, Sky Flama, Dosti Flamingos, Tokersi Jivraj Road, Sewri West, Mumbai-400015, Maharashtra, India
MSME Registered Firm

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/08/2013

MUMBAI
Services for providing temporary accommodation; food and drink.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3832081  14/05/2018
M. D. HAMEED
No: 12/7, 8TH MAIN, BHUVANESHWARI NAGAR, K.P. AGRAHARA, MAGADI ROAD, BANGALORE - 560 023.
INDIVIDUAL
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, TEMPORARY ACCOMMODATION.

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Karnataka.
MR. SYED ABID ALI RAHEEMUDDIN TRADING AS SPICE KING CATERERS
405, ABK Olbee Plaza, Banjara Hills, Road No. 1, Hyderabad - 500 034
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
CHENNAI
Providing of Food & Drinks & Catering Services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO SOUTH INDIA ONLY.
THE SUNWAY MANOR

3842279    24/05/2018

VENUGOPAL INN PRIVATE LIMITED
No. 240, Jawaharlal Nehru Street, Puducherry- 605001
Private Limited

Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

To be associated with:
1503098, 1680473, 2921155

CHENNAI
Services for providing food and drink; temporary accommodation.
3842280  24/05/2018
VENUGOPAL INN PRIVATE LIMITED
No. 240, Jawaharlal Nehru Street, Puducherry- 605001
Private Limited

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Used Since :07/09/2016
To be associated with:
1503098, 1680473, 2921155

CHENNAI
Services for providing food and drink; temporary accommodation.
The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3857044   12/06/2018
MANGA ABHISHEK
PROPRIETOR
Address for service in India/Attorney address:
K.GANAPATHI S NAIDU
Door Number: X-MIG-73, Near Venkateswara Swamy Temple, Ex-Servicemen Colony, Gajuwaka Post, Visakhapatnam - 530026

Proposed to be Used
CHENNAI
Providing food and beverages via a mobile truck
Marina Palace Function Hall

3873894  29/06/2018
MOHAMMED AREF UDDIN AHMED
8-15-32/28, Melardev Pally, Shastripuram, Rajendranagar, Svpnpa, Rangareddi, Telangana-500052, India

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Proposed to be Used
CHENNAI
Providing banquet and social function facilities for special occasions

*The registration of the mark is restricted to territorial jurisdiction of Rangareddi District, Telangana.*
3882359  09/07/2018
SHREEKALA
W/O: SIVAKUMAR ,865,BSR, ELYSIUM, P1,4TH FLOOR, POONAMALLEE HIGH ROAD,KILPAUK,CHENNAI TAMILNADU-600010

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation

subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
CAFE LITT

3893865 21/07/2018
RISHAB KUMAR
trading as ;THE BLACK TIE FOODS
NEW NO.18/7 (OLD NO.72), JERMIAH ROAD, VEPERY, CHENNAI - 600 007, TAMIL NADU.
SERVICE PROVIDERS
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVELYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION AND PREPARING FOODS AND DRINKS FOR CONSUMPTION AND SERVICES PROVIDED TO OBTAIN BED AND BOARD IN HOTELS, BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY ACCOMMODATION. RESERVATION SERVICES FOR TRAVELLERS‘ ACCOMODATION PARTICULARLY THROUGH TRAVEL AGENCIES OR BROKERS AND ALL OTHER SERVICES UNDER CLASS 43

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BIRIYANI BROTHERS

3893994  21/07/2018

S. BALAGANAPATHY, PROPRIETOR OF M/S. BIRIYANI BROTHERS

NO.2678, Y BLOCK, 12th MAIN ROAD, 9th STREET, SHANTHI COLONY, ANNA NAGAR, CHENNAI – 600 040, TAMILNADU, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:

LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

HOTEL, RESTAURANT AND CAFE SERVICES, JUICE BAR AND SALAD BAR SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, FOOD PREPARATION AND SCULPTING, TAKEAWAY FOOD SERVICES, PROVIDING FOOD AND BEVERAGES, RENTAL OF FOOD SERVICE EQUIPMENT, PROVIDING FOOD AND DRINKS IN INTERNET CAFES AND MOBILE CAFE SERVICES, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS.
WORKATION, CHECK IN. BREATHE OUT.

3894827   23/07/2018
XANADU HOSPITALITY PRIVATE LIMITED
No. 3 B South Gate, New 35/Old 17 Kasturi Rangan Road, Alwarpet
Company
Address for service in India/Attorney address:
UNIVERSAL LEGAL
SOUTH WING 4TH FLOOR KAKANI TOWERS NO-15 KHADER NAWAZ KHAN ROAD NUNGAMBakkAM CHENNAI-600006
Used Since :11/07/2018

CHENNAI
Services for providing food and drink; temporary accommodation
There is no exclusive right over the descriptive words in the mark except substantially as used by the Applicant.
Trade Marks Journal No: 1911, 22/07/2019 Class 43

3897476 25/07/2018
DINESH BABU.K
proprietor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Used Since: 01/12/1959

CHENNAI
CONDUCTING BAKERIES, SNACK BARS, HOTELS, RESTAURANTS, CAFES, CAFETERIAS, CANTEENS; SERVICES RELATED TO PROVIDING OF FOOD AND DRINK, CATERING SERVICES; SERVICES RELATED TO MANUFACTURING/PREPARATION OF BAKERY PRODUCTS AND PUTTING THEM TO THE CUSTOMERS FOR SALE, SERVICES FOR PROVIDING FOOD AND DRINKS TEMPORARY ACCOMMODATION.

Transliteration: SANKARAN BAKERY
3901436 30/07/2018
Mr. Ramesh Kumar Raju Uppalapati
1-3-29,4, Mamidipalem, Near Water Tank, Ongole, Prakasham District, Andhra Pradesh, India.
Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
RESTAURANTS; SERVICES FOR PROVIDING FOOD AND DRINK.

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
4031035 18/12/2018
PANGATH ULTIMATE HOTEL AND RESORTS PVT. LTD.
B / 701, MAITRI SHIV GREEN (OMKARESHWAR), OPP. KENA BUNGLOWS, MOTERA ROAD, AHMEDABAD – 380005, GUJARAT
BODY INCORPORATE
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MAHESH KUMAR
46/5, A-BLOCK, KAUSHIK ENCLAVE, MAIN ROAD, BURARI, NEW DELHI-110084
PROPRIETOR
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
SATYAM BUILDING U-136, 2ND FLOOR, VIKAS MARG, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
PIR MAKHDUM SAHEB CHARITABLE TRUST (WAKF)

4168127  06/05/2019
PIR MAKHDUM SAHEB CHARITABLE TRUST (WAKF)
Dargah Sharief, Dargah Street, Mahim Sharief, Mumbai – 400 016, India
Trust

Address for service in India/Attorney address:
PROSENJIT MONDAL
C block Sector 2, C-44 First Floor, Noida, Uttar Pradesh 201301

Proposed to be Used
DELHI

CHARITABLE SERVICES NAMELY PROVIDING TEMPORARY ACCOMMODATION, PROVIDING FOOD TO NEEDY PERSONS, CHARITABLE SERVICES NAMELY PROVIDING FOOD AND DRINK CATERING INCLUDED IN CLASS - 43.
Trade Marks Journal No: 1911, 22/07/2019

SAKET A TIWARI
trading as ; CHALK N PLAY PRESCHOOL
S1 TO S7 NEW BHARAT APT. NEAR SAKET COLLEGE KALYAN EAST-421306
Used Since : 04/04/2019
MUMBAI
PRE-SCHOOL, DAYCARE ACTIVITY CENTER
4182106    21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4182237   21/05/2019
KUNWAR KARAN VIJAY SINGH S/O. SHRI SOBHAG SINGH RATHORE
C/O. RANBANKA JODHA HOTELS PRIVATE LIMITED, CIRCUIT HOUSE ROAD, RATANADA, JODHPUR - 342001
RAJASTHAN INDIA

Proposed to be Used

AHMEDabad

HOTEL, RESORT, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR, RESTAURANT SERVICES IN CLASS -43.
4183744   22/05/2019
NEHA YADAV
209 A, STAANLY ROAD, NAYA PURA, ALLAHABAD, UTTAR PRADESH-211002
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Restaurants, Providing food and beverages, Services for providing food and drink; Temporary accommodation.
ZILK PROPERTIES

4184189  22/05/2019

CITY PROJECTS & ENTERTAINMENT PVT. LTD.
NO. 153, 2ND FLOOR, PROMENADE ROAD, 2ND CROSS, FRAZER TOWN (P.O), BANGALORE - 560 005, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

TRAVEL AGENCY SERVICES FOR BOOKING TEMPORARY ACCOMMODATION; TRAVEL AGENCY SERVICES FOR
MAKING HOTEL RESERVATIONS; TRAVEL AGENCY SERVICES FOR BOOKING HOTEL ACCOMMODATION; TRAVEL
AGENCY SERVICES FOR BOOKING RESTAURANTS; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND
TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELERS; SERVICES FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION.
Bottle Opener

4184246   22/05/2019
RIYA SINGH
268/12 Ground Floor, Amrit Puri-B, Garhi, East of Kailash
Cafetaria or Restaurant Services
Individual
Proposed to be Used
DELHI
Bakery and Cafe providing milk shakes, bakery products, fast food and ice creams
4184410 23/05/2019
RAHOU TURAKHIA
trading as ;KRD TECHNOLOGY
B 4,ASHIYANA SOCIETY, NEAR GOOL POONAWALA GARDEN, LANE NEXT TO GERA GRAND, SALISBURY PARK, PUNE 411037

Address for service in India/Attorney address:
NEHA HEMCHAND VAKHARIA
D-3, FLAT NO.101, LAKE TOWN, BIBVEWADI, PUNE-411 037.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; SERVICES PROVIDED BY PERSONS OR ESTABLISHMENTS WHOSE AIM IS TO PREPARE FOOD AND DRINK FOR CONSUMPTION AND SERVICES PROVIDED TO OBTAIN BED AND BOARD IN HOTELS, BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY ACCOMMODATION
4184732   23/05/2019
M/S. SUGAR SPONGE
GROUND FLOOR, MARVEL TOWERS BUILDING, OPPOSITE KARAN PARK, KARNAL-132001, HARYANA
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
4185140 23/05/2019
SHRI RAHUL KHULLAR
BHARTI HOUSE, 43 7, KACHIPURA GARDEN, RAMDASPETH, NAGPUR- 440010. MAHARASHTRA. INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation.
HOPHAUS

4185797  24/05/2019
PARADISE RESTAURANTS PVT. LTD.
GT-1 & GT-2, FIRST FLOOR, SECTOR-104, NOIDA, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
The Belly Buster

4185958    24/05/2019

ALI SHAIKH

Jimmy Tower, Row House No. 13, Sector – 4, Vashi, Navi Mumbai – 400703

Individual

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near Shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used

MUMBAI

Services for providing food and drink including snack-bar services, self-service restaurant services, restaurant services ,personal chef services, food and drink catering, canteen services, cafeteria services, café services, bar services
4186024   24/05/2019
ASHOK YADAV
SHOP NO. 30, ANNA CHAWL, VM ROAD, OPP. MITHIBAI COLLEGE, VILEPARLE (WEST), JUHU, MUMBAI – 400056,
MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
HOSTELS, HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION, GUESTHOUSE,
PROVIDING TEMPORARY LODGING FOR GUESTS
BOBBY KALPESH SHAH, SUNNY CHANDULAL PUNJABI, GAURAV MADHUSUDAN UDISHI, NATASHA SANJAY JAYARAM, TARUN RAJNIKANT SHAH

trading as 6 GON AND COMPANY LLP

12TH FLOOR, GALA NO 1201, AVENUE BUILDING, CTS NO. 1199/E, LINK ROAD, OFF VILLAGE MALAD, MALAD (WEST), MUMBAI 400 064.

Proposed to be Used

MUMBAI HOTEL, RESTAURANT AND BAR SERVICES.
4186311  24/05/2019
GOVERNMENT INSTITUTE OF MEDICAL SCIENCES
Village Kasna, Greater Noida, Uttar Pradesh 201310
Association of Person (Government Department)

Address for service in India/Attorney address:
VIVEK TIWARI
883 AKSHARDHAM APPTS. PKT.-3, SEC-19, DWARKA, NEW DELHI-110075
Used Since :28/09/2018

DELHI
Services for providing food and drink, temporary accommodation and hostal
4186900 25/05/2019
YOGI JEE PANDU
FLAT NO. G1, SAMITHA RESIDENCY, EENADU COLONY, VIVEKA NANDA NAGAR COLONY, KUKATPALLY,
TIRUMALAGIRI, HYDERABAD, ANDHRA PRADESH - 500072.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation, restaurant services included in class 43.
WHISPERING WATERS

4186994   25/05/2019
M/S. WHISPERING WATERS
Paniely P.O, Kodanad, Perumbavoor, Kerala, Pin-683546, India
Partnership
Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :25/07/2014

CHENNAI
Providing food; drink; and temporary accommodation included in class 43
4187157  25/05/2019
SHIVANGIBEN PARMAR
6, SHIVANGI, AKASH TOWN-1, NEAR TULSI CINEMA, NEW ROAD, ANAND, GUJARAT 388001
RESTAURANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Cafe
4187260  25/05/2019
MR. SHAIK YASEEN
#54-11-34/1, BHANU NAGAR, GOS COLONY, MADDILAPALEM, VISAKHAPATNAM-530013, ANDHRA PRADESH, INDIA INDIVIDUAL

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Tea house services, Tea room services, Providing food and drink, Arranging and providing temporary accommodation, Restaurants, Mobile restaurant services, Self-service restaurants, Fast-food restaurant services.
Proposed to be Used

CHENNAI

Teahouse services, Tea room services, Providing food and drink, Arranging and providing temporary accommodation, Restaurants, Mobile restaurant services, Self-service restaurants, Fast-food restaurant services.
Thookku Thookki

4187401  25/05/2019

MOHAN VENKATESAN
AL 65, 4TH STREET, 11TH MAIN ROAD, ANNA NAGAR, CHENNAI-600040

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4187402 25/05/2019
MOHAN VENKATESAN
AL 65, 4TH STREET, 11TH MAIN ROAD, ANNA NAGAR, CHENNAI-600040
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services, Accommodation services
MOHAN VENKATESAN COMFORTABLE ACCOMMODATION

4187403  25/05/2019

MOHAN VENKATESAN
AL 65, 4TH STREET, 11TH MAIN ROAD, ANNA NAGAR, CHENNAI-600040

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services, Accommodation services
4187520  25/05/2019
KASHMIR PROPRIETOR OF ASF A SIMPLY LIP LICKING FLAVOUR
H.NO.527, LATIFPURA, NEAR MODEL TOWN, JALANDHAR CITY
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :13/04/2016
DELHI
RESTAURANT SERVICES
4187554  25/05/2019
VAIBHAV KAPOOR S/O RANJIT SINGH KAPOOR
26/86, Karachi Khana, Kanpur, Kanpur Nagar, Kanpur, U.P.- 208001 (India)
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747

Proposed to be Used
DELHI
Coffee And Tea Bars, Coffee-House, Snack-Bar Services, Salad Bars [Restaurant Services], Juice Bar Services, Wine
Bars, Salad Bars, Rental Of Kitchen Sinks Restaurant And Hotels Services, Hotel Accommodation Services, Fast-Food
Restaurants, Self - Services Restaurants, Motel, Pub, Bar & Catering Services, Provision Of Food And Drinks, Take Away
Food Outlets, Food Catering And Banquet Services, Cafes, Cafeterias, Canteens & Ice Cream Shop Services
4187668  25/05/2019
GAURAV SINGH PUNDIR
RAJ ENCLAVE, SAILOK, GMS ROAD, DEHRADUN, UTTARAKHAND-248001
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Bar services, Services for providing food and drink; Temporary accommodation
4187669  25/05/2019
GAURAV SINGH PUNDIR
RAJ ENCLAVE, SAILOK, GMS ROAD, DEHRADUN, UTTARAKHAND-248001
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Bar services, Services for providing food and drink; Temporary accommodation
4187705 26/05/2019

ASHTAVINAYAK CORPORATION LLP
4, Vedwati Apartment, Bhawkar Bhawan Lane, Shiavaji Nagar, Pune – 411 005
Limited Liability Partnership

Address for service in India/Attorney address:

KHANDGE APARNA VIJAY
Used Since :01/12/2014

MUMBAI

Services for providing food and drink; temporary accommodation
ALT LIFE HOSPITALITY PRIVATE LIMITED
C-1846, Sushant Lok, Phase 1, Near Keane India and Chiranjvi School, Gurgaon, Haryana - 122 002
An Indian company incorporated under the Companies Act.
Address for service in India/Attorney address:
ANIKET BHATTACHARYYA
A-19, Ground floor, Jangpura Extension
Used Since :10/01/2019
DELHI
Services for providing food and drink; temporary accommodation including hostel facilities.
MQENU
4187814    27/05/2019
YASH DWIVEDI
110 Ashraf Tola, Cinema Rd, Bada Chauraha, Hardoi, Uttar Pradesh 241001
FOOD DELIVERY SERVICE
INDIVIDUAL
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTELS CATERING, CANTEENS, CAFETERIA, CAFÉS, BAR SERVICES.
4188035  27/05/2019
SHALINI RODRIGUES
23/8 Vista Oceano, St George Pattom Road, near Our Lady of Health Church, Mundamveli, Kochi - 682507
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/05/2019
CHENNAI
Services for providing food and drink; temporary accommodation
4188273   27/05/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad (UP) -201003, India
Society
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/04/2015
To be associated with:
3241582, 3241589
DELHI
SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
4188588  27/05/2019
ADRMANIK FASHION PRIVATE LIMITED
E-1108 BLOCK-E, KALPTARU APARTMENT, GOMTI NAGAR, LUCKNOW, UTTAR PRADESH-226010
SOLE PROP.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Used Since : 23/05/2019
DELHI
Hotel accommodation services, Restaurant services covered in class 43.
4188771  27/05/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad (UP) -201003, India
Society
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/04/2016
DELHI
SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
4188880  27/05/2019

CAFE LAKECITY
NEAR CENTRAL BANK, OPP. AAKASHWANI, HIRAN MAGRI, SECTOR-5, UDAIPUR- 313002
PARTNERSHIP FIRM

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used

AHMEDABAD
SERVICES RELATED TO DINNING HALL, RESTAURANT, BANQUET, PROVIDING FOOD & DRINKS, RECEPTION PARTY AND BUFFET DINNER PARTY, HOTEL RESERVATIONS, CAFES, CANTEENS, MOTELS, RESTAURANTS AND RESTAURANTS CHAINS, TAKE AWAY OUTLET, SNACK BARS, FAST FOOD OUTLETS, FOOD KIOSKS, FOOD PREPARATIONS AND CATERING, SERVING DRINKS, HOTELS, CAFES, HOME DELIVERY AND OTHER SERVICES RELATED TO PROCUREMENT OF FOODS AND DRINKS, BANQUETS, TEMPORARY ACCOMODATION INCLUDED IN CLASS 43
4189058  28/05/2019  
M/S HOTEL AND ALLIED TRADES PRIVATE LIMITED  
CGH EARTH, CASINO BUILDING, WILLINGDON ISLAND, KOCHI – 682 003, KERALA  
PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956  
Address for service in India/Attorney address:  
MARKS &RIGHTS  
42/2421,THALIATH BUILDING , ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.  
Used Since :08/01/2015  
CHENNAI  
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, ACCOMMODATION BUREAUX (HOTELS,  
BOARDING HOUSES), CAFETERIAS, CATERING, HOLIDAY CAMP SERVICES (LODGING), HOTELS, RESTAURANTS,  
BEAUTY SALONS, BUTLER SERVICES AND TOURIST HOMES
4189222  28/05/2019
SABUJ KUMAR SAHA
trading as ;HOTEL ANGINA
7/1, MARQUIS STREET, KOLKATA - 700016
SERVICE PROVIDER
PARTERSHIP FIRM
Address for service in India/Attorney address:
TRIPTIMOY TALUKDER, ADVOCATE
12/2 OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
SERVICE FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4189270  28/05/2019

MALLIKA MISRA
K-1107, PRATEEK LAUREL, SECTOR 120, NOIDA - 201307
Individual

Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES, FOOD AND DRINK CATERING
SURYA HAVELI

4189892  28/05/2019
RAJASTHAN TOURS PVT. LTD.
HOTEL RAMBAGH PALACE, BHAWAN SINGH ROAD, JAIPUR (RAJASTHAN)
Private Limited
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Hotels, Restaurants, Services for providing food and drink; Temporary accommodation in class 43.
RENGASAMY PERUMAL PROPRIETOR OF HOTEL PVK GRAND
80, HOTEL PVK GRAND, THADICOMBU ROAD, DINDIGUL TAMIL NADU-624001
THE TRADE MARK ACTS 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hotel accommodation services, Providing convention facilities, Provision of conference, exhibition and meeting facilities,
Hotel catering services, Providing food and drink catering services for convention facilities, Restaurant and bar services.
HOCCO

4189936  28/05/2019

HRPL RESTAURANTS PRIVATE LIMITED
12th & 13th floor, Elanza Vertex, Sindhubhavan Road, Bodakdev, Ahmedabad – 380054

Private Limited Company

Address for service in India/Attorney address:
HARINI NIVEDA N.R.B
No. 35, 10th A Main, 2nd A Cross, Prakruthi Township, Babusapalya, Horamavu Agra Road, Bangalore-560043, India

Proposed to be Used

AHMEDABAD

Restaurant services, Mobile restaurant services, Carry-out restaurant services, Take-away restaurant services, Restaurants featuring home delivery, Fast food and non-stop restaurant services.
4189970  28/05/2019
M.A.C. MOHAMED NOOHU
27, Nainar Nadar Street, Mylapore, Chennai-600004, Tamilnadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/12/2016
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4190068  28/05/2019
SMAAASH ENTERTAINMENT PRIVATE LIMITED
2nd Floor, Trade View Building, Oasis Complex, PB Marg, Lower Parel, Mumbai - 400013
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :03/01/2018
MUMBAI
Hospitality services, Providing food and drink as part of hospitality services
4190077    28/05/2019
PRATIK VILAS PATIL
FLAT NO 19 VAJAYANTI APARTMENT KADAM PLAZA OPP. BHARATI HOSPITAL SATARA ROAD KATRAJ PUNE 411046
Individual

Address for service in India/Agents address:
SURAJ BALU GAIKWAD
C-16, SAI GANESH COMPLEX, NEAR CORPORATION BANK, KARVE NAGAR, PUNE-411052.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation. Also in this class are restaurant, bar and catering services; provision of holiday accommodation; booking/reservation services for restaurants and holiday accommodation.
4190139   29/05/2019
MRS CHHAYA JANAK JANI
SHOP NO. 7, GROUND FLOOR, ANAND APT, DATTAPADA ROAD, NEAR KANAKIA AROHA, BORIVALI (EAST), MUMBAI – 400 066.
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
SEEMA MILAN WADKAR
Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
4190204  29/05/2019
ABDUL FAHEEM ABDUL ALIM SHEIKH
VIJAY BHGAYA LAXMI SOCIETY, GENERAL ARUN KUMAR VAIIDYA MARG, NEAR GOKULDHAM POLICE CHOWKI,
GOREGAON-EAST, MUMBAI - 400063
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
**Proposed to be Used**
**MUMBAI**
Services for providing food and drink; Temporary accommodation
4190263  29/05/2019
COUNTRY HOLIDAYS INN & SUITS PRIVATE LIMITED
2045/1 2ND FLOOR STREET NO 6 CHUNA MANDI PAHAR GANJ NEW DELHI CENTRAL DELHI -110055
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ADV HARSHIT KHANNA
C-9 MAIN ROAD KANTI NAGAR EXT DELHI 110051

Proposed to be Used
DELHI
HOTEL SERVICES, MOTEL SERVICES, PROVISION OF ACCOMMODATION, HOTEL RESERVATION SERVICES;
TEMPORARY ACCOMMODATION SERVICES; CONCIERGE SERVICES; HOLIDAY INFORMATION AND PLANNING
RELATING TO ACCOMMODATION; BAR SERVICES. PUBLIC HOUSE SERVICES, CAFE SERVICES, RESTAURANT AND
SNACK BAR SERVICES; CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK; PROVISION OF
CONFERENCE FACILITIES; PROVISION OF A SPECIAL BENEFITS PROGRAMME FOR FREQUENT TRAVELLERS;
ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.
GRAND SITA INN
4190265  28/05/2019
M/S. EKTA HERITAGE
NH-7 JABALPUR ROAD, MAHARANA PRATAP WARD, VILLAGE JHINJHARI, KATNI, MADHYA PRADESH - 483501
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.
Used Since : 01/04/2019
MUMBAI
Hotel and restaurant services; Hotel accommodation services; Hotel, restaurant and catering services; Hotel room booking services; Hotel, restaurant, café and bar services included in Class 43.
4190421  29/05/2019
HARSH. H. VASWANI
1502, SUPREME SIGNATURE, NEAR R.K. STUDIOS, UNION PARK, CHEMBUR, MUMBAI - 400071
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
4190424  29/05/2019
SACHIN MOHAN CHOBBHE
VETAL WASTI, AT. BABURDI BEND, PO. HIVARE ZARE, TAL./DIST. AHMEDNagar-414006
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4190463  29/05/2019
SUROJIT ROUT
FLAT 107, TAPOBAN APARTMENT, 375 GARIA GARDEN ROAD, KOLKATA - 700084, WEST BENGAL
INDIVIDUAL

Address for service in India/Attorney address:

IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Used Since: 22/03/2018

KOLKATA
PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS, HOTELS SERVICES; CATERING SERVICES INCLUDED IN CLASS 43
4190737 29/05/2019
KIDZ DRIVE IN PRIVATE LIMITED
PLOT NO.133/5,133/5A, FLAT NO.502 SNIGDHA APARTMENTS,SREE RAMANAGAR COLONY KONDAPUR,HYDERABAD,TELANGANA, INDIA - 500084

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Day care centers, Day-care center services, Nurseries and day care centers, Preschooler and infant care at daycare centers,
4190941  29/05/2019
OFFTOWN TRAILS PRIVATE LIMITED
SHOP NO. 03, CIVIL LINE 1 NEAR BIKANER WALI GALI BIJNOR Bijnor UP 246701 IN
COMPANY

Address for service in India/Agents address:
YOGESH KUMAR
A-229, Jindpur extn., P.O. Mukhmelpur, Delhi-110036

Proposed to be Used
DELHI

temporary accommodation and Hotel Services
4191218    29/05/2019

JOSEPH PAUL
Old No. 320 New No. 62 Paper Mills Road, Perambur, Chennai, Tamil Nadu - 600011
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
M/S SRI AVINASHI KARUPPANNAN BIRYANI CENTRE.
No:51, NMS Marakadai Lane, Tirupur, T.C.Market, Tamilnadu - 641604, India.

Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Used Since :09/04/2018

CHENNAI
Cafe Services and Snack Bar Services, Hotel Services, Restaurant Services, Canteen Services, Services for Providing Food and Drink, Temporary Accommodation.
IVO
4191372  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING
TIKKAD

4191448  30/05/2019

ABHIMANYU PAREEK
67, SAKET COLONY, VIJAY BARI, PATH No. 7, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :28/12/2016

AHMEDABAD

PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, HOTEL, MOTEL, RESTAURANT, COFFEE
HOUSE, MARRIAGE HALL, BANQUET & CONVENTION CENTRE, BAR AND CATERING SERVICES WHICH ARE INCLUDED
IN CLASS 43
MUKESH SACHDEVA
trading as ;M/S DELHI CHAT WALA
3829/6, KANHAIYA NAGAR, TRI NAGAR, DELHI-110035.
SERVICE PROVIDERS
Address for service in India/Attorney address:
GOODLUCK TRADE MARK SERVICES
3565/4, NARANG COLONY, TRI NAGAR, DELHI-110035
Proposed to be Used
DELHI
RESTAURANTS AND CANTEENS PROVIDING FOODS, FAST FOODS, FRUIT CHATS, SNACKS, DRINKS AND TEMPORARY SITTING ACCOMMODATIONS, CATERING SERVICES, HOME DELIVERY SERVICES AND CAFETERIA SERVICES ALL INCLUDED IN CLASS 43
4191767    30/05/2019
MRS. ARCHANA MONDAL PROPRIETOR OF M/S. WAVES
1st Floor, JAIPAN INDUSTRIES, CAMA INDUSTRIAL ESTATE, GOREGAON EAST, MUMBAI-400063
SINGLE FIRM
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES, CAFE
RESTAURANTS, CATERING FOR THE PROVISION OF FOOD AND BEVERAGES, CATERING IN FAST FOOD CAFETERIAS,
CATERING OF FOOD AND DRINKS, FAST FOOD AND NON STOP RESTAURANT SERVICES, FAST FOOD RESTAURANT
AND SNACKS BAR, MOBILE RESTAURANT SERVICES, RESTAURANT, BAR AND COCKTAIL LOUNGE SERVICES, CAFE,
CAFETERIA AND RESTAURANT SERVICES, TRAVEL AGENCY SERVICES FOR BOOKING RESTAURANTS, TEMPORARY
ACCOMMODATION
4191773  30/05/2019
WHITESPACE GASTRONOMY PRIVATE LIMITED
trading as ;WHITESPACE GASTRONOMY PRIVATE LIMITED
82, KANNABIRAN KOIL STREET, PERAMBUR, CHENNAI - 600011
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
P.S.DEEPIKA
NO. 22/3, POES GARDEN, CHENNAI: 600086, TAMILNADU, INDIA.

Proposed to be Used

CHENNAI
CAFES AND CAFETERIAS; FOODS SCULPTING SNACK BARS; CANTEEN, ICE-CREAM PARLOURS; HOSPITALITY SERVICES FOOD, DRINK AND ACCOMMODATION; COCKTAIL, WINE LOUNGE AND BAR SERVICES; PROVIDING COMMUNITY CENTRES FOR SOCIAL GATHERINGS AND MEETINGS, BOOKING AND RESERVATION SERVICES FOR RESTAURANTS AND HOLIDAY ACCOMMODATION; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, AND MEETINGS; SELF-SERVICE RESTAURANTS; COCKTAIL LOUNGE; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; ALL BEING SERVICES INCLUDED.
CREMICA BUTTER KING

4191798  30/05/2019
MRS. BECTORS FOOD SPECIALITIES LTD.
trading as ;MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB
SERVICE PROVIDERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
2983644, 2983646

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
4191915  30/05/2019
JITENDRA PRATAPRAO SONAR
Flat No. 1001, God’s Blessings, North Main Road, Koregaon Park, Pune-411001, Maharashtra, India
Individual
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
To be associated with:
3197352
MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43
4192010    30/05/2019
SUMIT ANAND
Shop No: 6, Siddhivinayak Utopia, Plot No: 191, Sector 20, Ulwe, Navi Mumbai – 410 206.
Proprietary Concern

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Providing Foods And Drinks Through Restaurants, Hotels, Cafes, Cafeterias, Fast-Food Restaurants; Bar Services Including Snack-Bars, Catering Services Included In Class 43.
Nunny’s Kitchen
4192091 30/05/2019
AAKANKSHA MANSUKHANI
308, 35/8, Sheetal Building, Apna Ghar, Swami Samarth Nagar, Andheri West, Mumbai 400 058, Maharashtra
An Indian Citizen
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation; food production, food marketing, food Distribution; hotels; restaurants; cafes; cafeterias; canteens; bar services; self-service restaurants; snack-bars, fast food outlets; hotel reservations; food and drink catering services; providing food and beverages, Catering services.
4192307  30/05/2019
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2688936
DELHI
Services for providing food and drink; Temporary accommodation.
DEWDROP HOSPITALITY

4192867  31/05/2019

DEWDROP HOSPITALITY
22/115, FIRST FLOOR, WEST PATEL NAGAR, NEW DELHI-110008.

PARTNERSHIP

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Used Since :08/08/2011

DELHI

HOSPITALITY SERVICES, HOTELS
DEWDROP HOTELS & RESORTS
4192868  31/05/2019
DEWDROP HOSPITALITY
22/115, FIRST FLOOR, WEST PATEL NAGAR, NEW DELHI-110008.
PARTNERSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Used Since :08/08/2011
DELHI
HOSPITALITY SERVICES, HOTELS
4192876   30/05/2019
M/S. SAHAN RESTAURANT
HOTEL KASI INN, NO : 1493, SOUTH RAMPART, NEAR OLD BUS STAND THANJAVUR-613001
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4193161  31/05/2019
VOULEZ VOUS LLP
C 301, GPL EDEN HEIGHT, SECTOR 70, South Road, GURGAON
Limited Liability Partnership

Address for service in India/Attorney address:
CS DIGVIJAY SINGH
515A, Deep Plaza, Distt Court, Gurgaon, Haryana 122001
Used Since : 22/05/2019

DELHI
Hotel and Restaurant Services, Food and Drink Services
SHREEMANTAK

4193170   31/05/2019
TEJA VIVEK ASGAONKAR
Plot no 8, Sai Arcade, A wing, Flat no 604, Sector 20B, Airoli, New Mumbai 400708
Individual

Address for service in India/Attorney address:
VISHAL MAHAVIR PARDESHI
576 Sachapir Street Camp Pune 411001

Proposed to be Used
MUMBAI
Providing food and drink
MAACHIS

4193366  31/05/2019
SUNEAL KUMAR SINGHAL
E-611, FIRST FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048
SERVICES

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4193613  31/05/2019
SERENE SENIOR CARE PRIVATE LIMITED
No. 2999, HAL 2nd Stage, 12th A Main Road, 5th Cross, Bengaluru – 560008
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since : 15/02/2019

CHENNAI
Retirement home services; Catering services for retirement homes, Hospitality services (accommodation)
OHEKA

4193793  31/05/2019

M/S OHEKA HOSPITALITY PRIVATE LIMITED
B2-1002, Marathon Nextgen Innova, V.S. Lane, Off Ganpantrao Kadam Marg, Opp. Peninsula Corporate Park, Lower Parel, Mumbai-400 013, India.

Body Incorporate

Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used

MUMBAI

Services for providing food and drink; Bar and restaurant services
4194137  31/05/2019

THANSEER
Kaduvayil Caterings, MP V/587, Thottakkad, Kallambalam-PO, Trivandrum-Dist, Kerala
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :26/07/2012

CHENNAI
Services for providing food and drinks; snacks bar, fast food restaurant services, outdoor catering, cafeteria, take away food services; Temporary accommodation
MARIA'S
4194147  31/05/2019
SHABANHG FOODS PRIVATE LIMITED
United Residency House No. 104, Tower No A4, Sector 33, Gurgaon
Private Limited Company
Address for service in India/Attorney address:
TUSHAR BHARGAVA
C/o Khandelwal Traders, Near Big Cinemas Alka, Station Road, Chhindwara, M.P. - 480001

Proposed to be Used
DELHI
Services for providing food and drink including cafes, cafeterias, take-away food and drink services; self-service restaurant services, self service coffee services in a retail convenience store, snack bars, coffee bar services for the provision of coffee and coffee-based beverages
KEOLADEO
4194674  01/06/2019
SEEMA SINGH
556, Kothi Gulzar Bagh, Ward No. 37, Bharatpur
Individual
Address for service in India/Attorney address:
KAMALJEET SINGH MAGGO
456, Sector 3, Bharatpur (Raj.).321001

Proposed to be Used
AHMEDABAD
Hotels, Motels, Restaurants, Canteens, Bar Services, Boarding Houses
4194803 01/06/2019

VIKASH CORPORATION
NEAR ARUN PETROL PUMP, AROMA CIRCLE, AHMEDABAD HIGHWAY, PALANPUR – 385001, GUJARAT, INDIA

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
JASMIN L PATEL
123, COSY TOWER, NEAR AROMA ARCADE, PALANPUR

Proposed to be Used

AHMEDABAD
HOTEL SERVICES, HOTEL CATERING SERVICES, HOTEL RESTAURANT SERVICES, HOTEL SERVICES FOR PREFERRED CUSTOMERS, AND ROOM ACCOMMODATION SERVICES
BHAGWATI BANQUETS & HOTELS PVT LTD
THE GRAND BHAGWATI, S G HIGHWAY, AHMEDABAD- 38008
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Used Since: 30/06/2002

To be associated with:
2134946

AHMEDABAD
FOR SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, CATERING SERVICES, CAFÉ, RESTURANT, INCLUDED IN CLASS 43
90'S KIDS
4195360  03/06/2019

KATHIRAVAN K, PROPRIETOR OF M/S. 90'S KIDS
NO:117/C MAIN ROAD, NIRAIMATHI, KALLAKURICHI TALUK, VILUPPURAM-606202, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
RESTAURANT AND HOTEL SERVICES, HOTEL, RESTAURANT AND CAFÉ SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, TAKE-AWAY FAST FOOD SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, SALAD BARS [RESTAURANT SERVICES], PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, MOBILE RESTAURANT SERVICES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, ICE CREAM PARLORS, JUICE BAR SERVICES
BHRAM

4195459  03/06/2019
PARSHWA INFRA CREATION (P) LTD
SF - 14, GAYATRI NAGAR, HIRANMAGRI, SEC - 5,UDAIPUR, RAJ
BODY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO HOTELS, HOTEL RESORTS, TEMPORARY ACCOMMODATION, DESERT SAFARI, DESERT CAMP
HOTEL, CAFETERIA, MOTELS ON HIGHWAYS, RESTAURANT, CATERING, BANQUET HALLS, LODGING, SERVICES FOR
PROVIDING FOOD, DRINKS AND EDIBLE ITEMS IN RESTAURANTS AND CAFETERIAS, HIGH WAY OR DRIVEWAY
RESTAURANTS, SNACK BARS, TIFFIN SERVICES INCLUDED IN CLASS 43
ALTAPPE

PARSHWA INFRA CREATION (P) LTD
SF - 14, GAYATRI NAGAR, HIRANMAGRI, SEC - 5,UDAIPUR, RAJ
BODY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019, RAJASTHAN

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO HOTELS, HOTEL RESORTS, TEMPORARY ACCOMMODATION, DESERT SAFARI, DESERT CAMP HOTEL, CAFETERIA, MOTELS ON HIGHWAYS, RESTAURANT, CATERING, BANQUET HALLS, LODGING, SERVICES FOR PROVIDING FOOD, DRINKS AND EDIBLE ITEMS IN RESTAURANTS AND CAFETERIAS, HIGH WAY OR DRIVEWAY RESTAURANTS, SNACK BARS, TIFFIN SERVICES INCLUDED IN CLASS 43
EVA FARMS

4196021   03/06/2019

EVA FARMS
11 Narain Niwas, Sai Nagar Hsg Colony, Next to Uttam Society St Anthony Rd Chembur Mumbai 400071
Partnership Firm

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used

MUMBAI
Food and Drink; Temporary Accommodation
4197232  04/06/2019
VINIHA HOSPITALITY LLP
301, Commerce Tower, Opp GEL Church Complex, Main Road, Ranchi, Jharkhand – 834001
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Restaurant services.
4198744  06/06/2019
ATIT KUMAR NAG
VILLAGE POST OFFICE BIZRA TEHSIL PALAMPUR,BIARA(752),KANGRA,BIARA,HIMACHAL PRADESH- 176103

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4200346  07/06/2019
MR. PRAKASH CHAND AGARWAL
Pasa House, Circular Road, Lalpur, Ranchi – 834001 Jharkhand
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
KOLKATA
Restaurant services
Mirai Health

2643065  16/12/2013
A-SQUARE HEALTHCARE VENTURES PRIVATE LIMITED
trading as ;A-Square Healthcare Ventures Pvt Ltd
No: 1103, Glencroft, Cliff avenue, Hiranandani Gardens, Powai, Mumbai- 400076, Maharashtra
Service Provider
Private Limited Company
Address for service in India/Attorney address:
KAUSALYA VENKATARAMAN
F-97, 4th Floor, Anna Nagar (E) Chennai - 600 102
Used Since :02/06/2013
MUMBAI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HEALTH COUNSELING, HEALTH CARE SERVICES, MEDICAL CLINIC SERVICES, TELEMEDICINE SERVICES
CENTRE POINT PET HOSPITAL PVT LTD
G-9, CENTRE POINT, A BLOCK, SUSHANT LOK 1, GURGAON, HARYANA-122002
SERVICE PROVIDER
REGISTERED UNDER THE PROVISIONS OF COMPANIES ACT, 1956
Address for service in India/Attorney address:
LEGAL ARC LAW FIRM
NO. 3, BLOCK - I, STREET NO. 1, WEST SAGARPUR, NEW DELHI - 110 046
Used Since :18/10/2011
DELHI
PROVIDING MEDICAL RELIEF TO THE PETS AND ESTABLISH, MAINTAIN, OPERATE, RUN, MANAGE OR ADMINISTER
HOSPITALS, MEDICATE, DAYCARE AND HEALTHCARE CENTERS, NURSING HOMES, CLINICS FOR IN-DOOR AND OUT-
DOOR PETS.
No exclusive right over the generic words separately except as substantially shown in the representation of the mark..
Registration of this Trade Mark shall give no right to the exclusive use of the other descriptive matter appearing on the
label.
2970795    25/05/2015

JAWAHAR EYE HOSPITAL PRIVATE LIMITED

trading as ;JAWAHAR EYE HOSPITAL PRIVATE LIMITED

194/15 OPP. ROADWAYS BUS STAND, DELHI ROAD, MEERUT-250001 (U.P.)

SERVICE PROVIDER

Address for service in India/Attorney address:

TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Used Since :01/01/2005

DELHI

ADVISORY SERVICES RELATING TO MEDICAL PROBLEMS AND MEDICAL PRODUCTS , MEDICAL SERVICES, MEDICAL HEALTH ASSESSMENT SERVICES ,MEDICAL INFORMATION RETRIEVAL SERVICES , OPHTHALMOLOGICAL SERVICES OPTICIANS , SERVICES , OPTOMETRIC SERVICES, CONSULTANCY RELATING TO COSMETIC EYE CARE ,SERVICES RELATED TO MEDICALAPPARATUS INSTRUMENTS , MEDICAL APPARATUS INSTRUMENTS.
3035382  18/08/2015
MRS. ANURADHA
trading as :Princess n Style
Deep Nagar Market, Civil Lines, Ludhiana. (Punjab)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :10/08/2015
DELHI
Beauty Salons.
RAMA BIOTECH & AGRO PROJECTS PRIVATE LIMITED

3120971   10/12/2015
RAMA BIOTECH & AGRO PROJECTS PVT. LTD.
FLAT NO 408 KENDRIYA BANK VIHAR, SNEH KUNJ, APARTMENT, SEC-62 NOIDA 201301 U.P
SERVICES
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2012
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, MAINTAINING AND DEALING PLANT TISSUE CULTURE LAB, GREEN HOUSE AEROPONIC, HYDROPONIC, HI-TECH & OPEN CULTIVATION, FISHERIES, HATCHERIES, POULTRY FARMS, EGG PRODUCTION, AGRO PRODUCTS PROCESSING & RELATED ACTIVITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
MRS. SAVNEET KAUR
trading as ;CHOICE BEAUTY PARLOUR & TRAINING CENTRE
# RAILWAY ROAD, DORAHA, DISTT. LUDHIANA-141421 (PUNJAB)
SERVICE PROVIDER
Address for service in India/Agents address:
IMPEX TRADE MARK CO.
B-V/332, BENJAMIN ROAD, NEAR DIVISION NO.3, LUDHIANA.
Used Since :01/04/1998
To be associated with:
2208993
DELHI
BEAUTY CARE, HAIR DRESSING, HAIR CUTTING, COSMETICS TREATMENTS, CARE ASSESSMENTS, BEAUTY THERAPY, BEAUTY PARLOUR, BEAUTY SALOONS, PROVISION OF STEAMBATH, TURKISH BATH, SLIMMING CENTRE, HEALTH CLUB, PROVISION OF PROVIDING INFORMATION ON HEALTH, MEDICAL, HAIR TREATMENT, SKIN CLINIC, HYGIENIC AND OPTICAL SERVICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "BEAUTY PARLOUR & TRAINING CENTRE" and "MARK TO BE USED AS A WHOLE".
3248956  01/05/2016
ABDUL RASHEED
trading as ;FITNESS DE ROYALE
Mani Business Center, 39/1, 3rd Floor, Coles Road, Fraser Town, Bangalore - 560005, Karnataka
Service provider
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :01/10/2014
To be associated with:
3248955
CHENNAI
THERAPEUTIC HEALING, CONSULTANCY SERVICES RELATED TO NUTRITION, NUTRITION COUNSELLING & CONSULTANCY, MEDICAL CONSULTATION, DIETETIC COUNSELLING SERVICES (MEDICAL ), MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
HERO

3254911  09/05/2016

BML INVESTMENTS PRIVATE LIMITED
E-1, Qutab Hotel Complex, Shaheed Jeet Singh Marg, New Delhi - 110 016

Service Providers
An Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254896

DELHI

Medical and healthcare services; pharmacy services; hospitals; medical clinics and nursing homes; rehabilitation centres; diagnostic services; Advisory services relating to medical and healthcare establishments, instruments and equipment; Healthcare relating to therapeutic massage; Medical and healthcare consultancy;
3264963   22/05/2016
DR. MANJEET SINGH BEDI.
trading as :DR. BEDI'S HOMEO CLINIC.
D-14/239, SECTOR-7, ROHINI, DELHI-110085, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :13/04/1991
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
CANDY NAILS

3290045    17/06/2016
SHALINI SURENDRABHAI BHAGCHANDANI
2, Jupiter Tower, Behind Grand Bhagwati, Bodakdev, Ahmedabad 380015, Gujarat, India
SERVICE PROVIDER
AN INDIVIDUAL

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Used Since :01/06/2016

AHMEDABAD
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY PARLOUR; HAIR DRESSING, BEAUTY SALONS; BEAUTY TREATMENT; HAIR TREATMENTS AND COLOURING, SKIN CLINIC, LASER HAIR REMOVAL, SLIMMING CENTRE AND SERVICES; HEALTH SPA SERVICES; MANICURING; MASSAGE; SAUNA SERVICES; SERVICES RELATING TO BEAUTY, PERFUMERY, MAKEUP, SKIN AND HAIR

Services restricted in the state of Gujarat only..
3310859    15/07/2016
RAMNARAYAN KUMAWAT
trading as ;INDU MEDICINE CENTER
OPPOSITE B.D.K HOSPITAL,,JHUNJHUNU RJASTHAN
SERVICE PROVIDER
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :24/12/2005
To be associated with:
3310858
AHMEDABAD
MEDICAL SERVICES,MEDICAL STORE,DIAGNOSTIC CENTER INCLUDED IN CLASS 44
3365376   17/09/2016
GUNJAN SINGH
trading as ;DR. GARG'S FAMILY DENTAL HOSPITAL
275 A, C- BLOCK, NIRMAN NAGAR, JAIPUR (RAJASTHAN) INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :22/08/2016
AHMEDABAD
DENTAL TREATMENT AND HOSPITAL WHICH ARE INCLUDED IN CLASS 44
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Rajasthan only..
BI BI BATUL KHADRI
trading as ;Strands Unisex Salon
Ground floor, Old Income tax Building, Vidyanagar, Hubli 580021, Karnataka.
Service Provider
Proprietorship Firm
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since: 27/01/2017
CHENNAI
3551843  18/05/2017
VEER SALONS PRIVATE LIMITED
F No.402, Chandrodaya Res, Doctors Cly, Saroor Nagar, Hyderabad, Rangareddi -500035, Telangana
Private Limited

Address for service in India/Attorney address:
KARTHIKEYAN. N
Used Since :15/02/2017

CHENNAI
Parlour, Salon, Beauty Treatment, Hair Cuts, Hair Treatments and Colouring, Skin Clinic, Laser Hair Removal, Slimming Services, Spa Services, Spa Bath Services, Beauty Spa Services, Thermal Spa Services, Health Spa Services, Medical Spa Services, Relaxation, Massage, Sauna and Steam Room Services, Grooming, Facials. Weight Management, Skin Care, Make Up, Personal Makeover Services. Hygiene & Beauty Care, Dental Care services

The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work there is no exclusive right over the descriptive word in the Mark.
3563316 05/06/2017
DR. NANDITA LIMAYE - JOSHI
Shop No. 4, Rudra Kutir CHS, Opposite Rotary Club, Vadavali Section, Ambernath East - 421501.
Individual
Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.
Proposed to be Used
MUMBAI
Dentistry services.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AMBANI MULTISPECIALITY HOSPITAL

3573994  19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI

MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
AMBANI MEDI CITY

3574035  19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI

MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
AAA MEDICAL CARE

3574128 19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Trade Marks Journal No: 1911 , 22/07/2019          Class 44

3587365    08/07/2017
DR. SHRUTI RITESH PATEL TRADING AS ELEGANCE SKIN & COSMETIC CLINIC
230/12, Sector – 6, Satyagrah Chhavani Society, Behind Courtyard Marriot Hotel, Satellite, Ahmedabad-380015, Gujarat
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :02/01/2014
AHMEDABAD
Providing surgical & non-surgical cosmetic treatment and dermatology, reconstructive & aesthetic services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
restriction of services for providing in the state of GUJARAT only.
3600981  28/07/2017
COSMETIC SURGERY INSTITUTE (INDIA) PRIVATE LIMITED
8TH FLOOR, MANGAL MARUTI CHS, MAIN LINKING ROAD, ABOVE HERO HONDA SHOWROOM, NEAR ARYA SAMAJ,
SANTACRUZ (W), MUMBAI-400054, MAHARASHTRA, INDIA
Registered Company
Address for service in India/Agents address:
MAHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
COSMETIC SURGERY SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1351298.
3604241  02/08/2017
BESTIE BEAUTY SALONS LLP
33, Amrapalash Bunglows, B/h Fun Republic, Ramdevnagar, Ahmedabad Ahmedabad 380015, Gujarat, India
Limited Liability Partnership

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
Hair salon services; Beauty salon services; Skin care salon services; Health and beauty care services provided by
saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; Providing information relating to
hairdressing and beauty salon services; Provision of sauna, beauty salon, hairdressing and massage services; Beauty
care services; Hairdressing and beauty salon services; Make-up consultation services provided on-line or in-person;
Consultancy in the field of cosmetics; Make-up application services
BESTIE

3604243  02/08/2017
BESTIE BEAUTY SALONS LLP
33, Amrapalash Bunglows, B/h Fun Republic, Ramdevnagar, Ahmedabad Ahmedabad 380015, Gujarat, India
Limited Liability Partnership

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD
Hair salon services; Beauty salon services; Skin care salon services; Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; Providing information relating to hairdressing and beauty salon services; Provision of sauna, beauty salon, hairdressing and massage services; Beauty care services; Hairdressing and beauty salon services; Make-up consultation services provided on-line or in-person; Consultancy in the field of cosmetics; Make-up application services
3674305   10/11/2017
SOUTHERN PETROCHEMICAL INDUSTRIES CORPORATION LIMITED (SPIC)
trading as ;SOUTHERN PETROCHEMICAL INDUSTRIES CORPORATION LIMITED (SPIC)
NO 88,SPIC HOUSE, GUINDY, CHENNAI-600032
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.S.RAJESH & UMAMAHESWARI GANESH, ADVOCATES
FLAT A, SRILALITHA, DOOR NO 16, SRIPURAM FIRST STREET, ROYAPETTAH, CHENNAI - 600014
Used Since :01/01/1980
To be associated with:
3674302

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES. 440115 AERIAL AND SURFACE SPREADING OF
FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS / AERIAL AND SURFACE SPREADING OF FERTILIZER AND
OTHER AGRICULTURAL CHEMICALS.
3805820  14/04/2018

DR DEEPAK JAYAN
PLAVELIL HOUSE, PERISSERY POST, CHENGANNUR, ALAPPUZHA
SINGLE FIRM

Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
CHENNAI

MEDICAL SERVICES - SPEECH & HEARING CLINIC

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
3811849  20/04/2018
SHAJAHAN AYKKAPADATH
AYKKAPADATH HOUSE, KANHIRAMUKKU, KARINGALLATHANI, MALAPPURAM, KERALA-679584
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Proposed to be Used
CHENNAI
HAIR CARE SERVICES, HAIR DRESSING AND STYLING SERVICES, NON SURGICAL HAIR REPLACEMENT SERVICES INVOLVING FIXING HAIR PIECES TO HUMAN HEADS, HAIR RESTORATION PROGRAMS, HAIR REGROWTH SERVICES, HAIR TRANSPLANTS.
3819578  28/04/2018
MEDOBeba Health Ventures Private Limited
Pallipat Market Road, Thalakkadathur P O, Mallapuram, Tirur, Kerala -- 676103.
Body Incorporate

Address for service in India/Attorney address:
UNIMarks Legal Solutions
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, Agriculture, Horticulture and Forestry Services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3841323  23/05/2018
N. M. HOSPITAL (P) LTD
No. 3275, 1/A-1, Ramakrishnapuram, Opp - Manimandapam, Thanjavur - 613 007, Tamilnadu, India.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
PROVIDING INFORMATION INCLUDING ONLINE, ABOUT MEDICAL SERVICES,HOSPITALS, EMERGENCY MEDICAL SERVICES, ADVISORY SERVICES RELATING TO MEDICAL PROBLEMS, ARRANGING OF MEDICAL TREATMENT, MEDICAL AND HEALTH CARE SERVICES, PROVISION OF MEDICAL FACILITIES, HEALTH SCREENING AND SURGICAL TREATMENT SERVICES.

subject to the mark should be use as represented in the trademark application.
MISS. SONAL GUPTA TRADING AS: REJOICE BEAUTY SALON & SPA
SHOP NO. 12, MAHAVIR NAGAR, NEAR ICON HOSPITAL, OPP. DOMINOZ, DOMBIVLI (E), DIST-THANE- 421201, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :31/03/2014

MUMBAI
SKIN CARE, HAIR DRESSING, MAKE UP, BEAUTY SALON & SPA SERVICES
3853665 07/06/2018
NISHA
MADATHIPARAMIL HOUSE, IRINJALAKUDA, THRISSUR, KERALA-680121
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHNJI, TRIVANDRUM-695006.
Used Since :04/05/2011
CHENNAI
BEAUTY PARLOUR FOR LADIES AND KIDS AND HIGH-TECH PROFESSIONAL BEAUTY SALOON.
3856602  11/06/2018
M/S. SHREE HEALTH CARE
14-1-129, DASPALLA HILLS, VISAKHAPATNAM-530003, ANDHRA PRADESH, INDIA.
Partnership firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since : 14/03/2014
CHENNAI
Human fertility treatment services
*The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.*
KAVINS DENTAL CARE

3857691    13/06/2018
K.V.PRATHEEP
trading as ;KAVINS DENTAL CARE
NO.4/1394, BUS STAND ROAD,MOGAPPAIR WEST, CHENNAI-600 037, TAMILNADU
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
DENTAL CLINIC
3859442  14/06/2018
MR. SHADAB A. SHAIKH TRADING AS: REX MEN'S PARLOUR
SHOP NO. 4, PARMAR CORNER, NEXT TO NEHA STORE, OPP. MUKESH SUPER MARKET, FATEMA NAGAR, PUNE-411013,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :17/04/2007
MUMBAI
HAIR DRESSING, HAIR CUTTING, HAIR STYLING, MAKE UP, BEAUTY SALON & SPA SERVICES
MAHE JABEEN Proprietrix of M/S. MERAKI
PLOT NO 11, SARATHA NAGAR, REDDY STREET, VIRUGAMBakkAM, CHENNAI – 600 092, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 13/02/2018

CHENNAI
HAIRDRESSING AND SALON SERVICES, PROVIDING INFORMATION RELATING TO HAIRDRESSING AND BEAUTY SALON SERVICES, PROVISION OF SAUNA, BEAUTY SALON, HAIRDRESSING AND MASSAGE SERVICES, HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, HAIRDRESSING SALONS AND MASSAGE PARLOURS, SERVICES RELATING TO BEAUTY CARE AND HEALTH CARE; CONSULTATION SERVICES RELATING TO HEALTH AND BEAUTY CARE
Sree Dental

3878716  04/07/2018

CHAITANYASREE CHALICHAMALA
Door No. 6-212/2/A, Devi Hospital, Kurnool Road, Ongole, Prakasam District, Andhra Pradesh - 523002

Sole Proprietor

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No. 40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since: 29/10/2017

CHENNAI

Dental clinic services, Medical treatment services provided by clinics and hospitals, Hospital services
M/S. M.N. EYE HOSPITAL PRIVATE LIMITED
NO: 781, T.H, ROAD, TONDIARPET, CHENNAI – 600 021, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :29/06/2018

CHENNAI
LASER VISION SURGERY, LASER VISION CORRECTION SERVICES, PROFESSIONAL CONSULTANCY IN THE FIELD OF
MEDICAL TECHNOLOGY, MEDICAL SURGERY.
3986159  29/10/2018
MR. MANINDER SINGH
1749/127, jagannath marg, Tri Nagar, Delhi -110035
INDIVIDUAL

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMPERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
GYM AND FITNESS CLUB.
Proposed to be Used

KOLKATA

Medical services, psychological counseling, providing health care services in the nature of wellness programs, mental health counseling, addiction treatment, Psychoanalysis services and physical therapy, providing wellness services.
4031230  19/12/2018
DR. SHIVANI JAMWAL
SHOP NO. 1, BESIDES MAHATMA SCHOOL, OM SHREENIKETAN SOCIETY, SECTOR 1 KHANDA COLONY NEW PANVEL, NAVI MUMBAI, MAHARASHTRA 410206
INDIVIDUAL
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Proposed to be Used
MUMBAI
Medical services
4037386  26/12/2018
DR. RAJAT GUPTA.
BN-56, EAST SHALIMAR BAGH, NEW DELHI-110088.
INDIVIDUAL NAME.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Skin care salon services, Laser skin tightening services, Cosmetic laser treatment of skin, Consultation services relating to skin care, Skin tanning service for humans for cosmetic purposes, Cosmetic analysis services for determining the most appropriate cosmetics to be used with a person's face shape and skin tone, Beauty Care Services and Beauty Salon included in Class 44.
4150537  17/04/2019
M/S LEVO RETAILS PVT. LTD.
PEGASUS ONE, GROUND FLOOR, BEHIND IBIS HOTEL, GOLF COURSE ROAD, SECTOR-53, GURGAON (HARYANA)
Pvt. Ltd. Company

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/03/2010

DELHI
TOWARDS SALON & SPA, HAIR DRESSING AND BEAUTY SALONS / PARLOURS, MANICURING, PEDICURING, MASSAGING, NAIL ARTS, HAIR LASER TREATMENT, TATTOO DESIGNING and MAKE UPS.
LEVO SPA and SALON

4150538   17/04/2019
M/S LEVO RETAILS PVT. LTD.
PEGASUS ONE, GROUND FLOOR, BEHIND IBIS HOTEL, GOLF COURSE ROAD, SECTOR-53, GURGAON (HARYANA)
Pvt. Ltd. Company

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/03/2010

DELHI
TOWARDS SALON & SPA, HAIR DRESSING AND BEAUTY SALONS / PARLOURS, MANICURING, PEDICURING,
MASSAGING, NAIL ARTS, HAIR LASER TREATMENT, TATTOO DESIGNING and MAKE UPS.
LEVO SPALON
4150539  17/04/2019

M/S LEVO RETAILS PVT. LTD.
Pegasus One, Ground Floor, Behind Ibis Hotel, Golf Course Road, Sector-53, Gurgoan (Haryana)
Pvt. Ltd. Company

Address for service in India/Agents address:
Kuldip & Associates.
Building No. 945, Gali No. 3, (F.F.), Naiwala, Faiz Road, Karol Bagh, New Delhi-110 005

Used Since :01/03/2010

Delhi
Towards Salon & Spa, Hair Dressing and Beauty Salons / Parlours, Manicuring, Pedicuring, Massaging, Nail Arts, Hair Laser Treatment, Tattoo Designing and Make Ups.
4165319 03/05/2019
FARHEEN MUKHTAR AHMED KHAN
D/o Sh. Mukhtar Ahmed Khan 3C-62, Highland, Narendra Park, Naya Nagar, Mira Road, Thane-401107, Mumbai, Maharastra
Individual
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since: 09/05/2018
MUMBAI
Medical Services
4169408 07/05/2019
SWAMI ANANDA SARASWATI
Yoga Vidya Gurukulam, Ganeshpur, Uttarkashi - 249193, Uttarakhand, Himalayas, India
Individual
Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services, Hospitals, Speciality clinics, Holistic healing centers, Diagnostic centers and other such.
VISVAMITRA

4169409  07/05/2019

SWAMI ANANDA SARASWATI
Yoga Vidyā Gurukulam, Ganeshpur, Uttarkashi - 249193, Uttarakhand, Himalayas, India

Individual

Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017

Proposed to be Used
DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services; Hospitals, Speciality clinics, Holistic healing centers, Diagnostic centers and other such.
4170291  08/05/2019
NANDITA AJGAONKAR TRADING AS PAN VENTURES
ICON Towers, Lower Ground Floor, Baner Road, Pune 411045, Maharashtra
Proprietary firm
Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078
Used Since :02/07/2014
MUMBAI
Beauty spa services, namely, cosmetic body care, salon, day spa, nails included in class 44.
4175957    14/05/2019
FUCHSIA DEVELOPERS PRIVATE LIMITED
FLAT NO.24, BROTHERS Apartments, 16, I. P. EXTENTION, NEW DELHI 110092
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4180523  20/05/2019
RITURAJ SHARMA
S/o Rajendra Kumar Sharma, 2/15 RHB Colony, Near Satellite Colony, Goverdhan Vilas, Girwa, Udaipur Shastri Circle, Udaipur Rajasthan India, Pin 313001
Proprietor
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Proposed to be Used
AHMEDABAD
Agriculture, horticulture, gardening, landscape gardening, landscape design, lawn care, plant nursery services, aquaculture services, forestry services; the said services being included in class 44.
NAINA BEAUTY PARLOUR

4183328   22/05/2019

SAVITA
H.No.-1594, Ward No.-05, Rajiv Nagar, Gurgaon-122001, Haryana
INDIVIDUAL

Address for service in India/Attorney address:
DEV RAJ SHARMA ADVOCATE
DEV RAJ SHARMA, TA 327, II FLOOR, TUGHLAGABAD EXTN., MAIN OKHLA ROAD, NEW DELHI-110019

Proposed to be Used
DELHI

HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HAIR DRESSING, BEAUTY SALONS
Trade Marks Journal No: 1911, 22/07/2019  Class 44

MR. MURALIDHARAN PERUMAL, TRADING AS M/S. DHANYAA MEDICAL CENTRE.

No: 1, Lalbahadur Colony, Peelamedu, Coimbatore-641004, Tamilnadu, India.

Proposed to be Used

CHENNAI

Hospital Services and Clinic Services.
4186875   25/05/2019
MR. KARAN CHOPRA, PROP OF PGK BUSINESS
3008, STREET NO.10/3, WARD - 67, CHET SINGH NAGAR, LUDHIANA, PUNJAB PIN 141003
Proprietor

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida-201301,(U.P)

Proposed to be Used
DELHI

Services for the testing of blood; Medical services; Human healthcare services; Pharmaceutical services; Medical laboratory services for the analysis of samples taken from patients; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories.
4187161  25/05/2019
SAJU V
DWARAKA, PEROOR, TKMC P O, KOTTAMKARA, KOLLAM-691005
INDIVIDUAL TRADING AS MADHAVA HEALTH CARE

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thyeaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
AYURVEDA TREATMENT CENTRE, CLINIC, POORVAKARMA PANCHAKARNA AYURVEDIC TREATMENT, YOGA AND MEDITATION, NATUROPATHY, AYURVEDIC, MEDICINAL, HYGIENIC AND BEAUTY CARE, PHYSIOTHERAPY, AYURVEDIC SPA AND ALL INCLUDED IN CLASS 44
4187328    25/05/2019
DR. JACOB MATHEW TRADING AS SEA BIRD HEALTH FOUNDATION
A 102, HERITAGE PLAZA, NEAR ANDHERI STATION, TELI CROSS LANE, ANDHERI (EAST), MUMBAI – 400069,
MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
MEDICAL SERVICES.
4187521  25/05/2019
ANUBHAV BHARDWAJ TRADING AS GOLDY HUNJAN MAKEUP STUDIO
77-J, Sarabha Nagar, Ludhiana-141001
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/08/2018

DELHI
: Hair Styling Services, Hair treatment services, Hair coloring Services, Hair cutting, Hairdressing, Make-Up , Facials, Manicure, Pedicure , Bridal Make Up & other related Services to Beauty Salon
4187890  25/05/2019
ZAITUN RAFIQ AGARIA
1177, KHATIJA HOUSE, KARAI PADA, NEAR MASJID, BHAYANDER WEST, UTTAN, THANE - 401106
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services; therapy services; tattooing; sauna services; massage; manicuring; health spa services; hairdressing salons; hair implantation; beauty salons; aromatherapy services
ABF ACTIVE
4188171  27/05/2019
ABDUL BASIT
H.NO 1/1 PILLOKHRI ROAD SHYAM NAGAR MEERUT
INDIVIDUAL
Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human
RITU NANDA DESIGN

4188218    27/05/2019

MS. RITU NANDA

2nd floor, Sidwa House, Old BMP Building, Near Harbor Height Society, NA Sawant Road Mumbai-400005

INDIVIDUAL

Address for service in India/Attorney address:

IPR HOUSE.COM

M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Used Since :16/08/2011

MUMBAI

Design (Landscape -), Floral design, Garden design services, Landscape design services, Floral design services, Planning [design] of gardens, Floral arrangement design services, Flower arrangement design services, Design of gardens and landscapes, Landscape gardening design for others, Consultancy relating to landscape design, Advisory services relating to the design of gardens Advisory services relating to the design of turf all being
GENIE
4188413  27/05/2019
MANGO TRENDS
797 B,DWIVEDI NAGAR GALLA MANDI, NAUBASTA,KANPUR NAGAR,UTTAR PRADESH-208021
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services,Health and personal care Health and fitness included in class 44.
4188627  27/05/2019
JAGADGURU KRIPLALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :05/11/2003
DELHI
Charitable medical and healthcare services; healthcare services related to allopathy, naturopathy, ayurvedic, physiotherapy, and homeopathy; operating hospitals, health shop, tele-Medicine, collection center services, donation center and drives, nursing homes, clinics and counselling centers, health camps; pharmacies; providing charitable medical services and assistance and pharmacy advice.
4188629  27/05/2019
JAGADGURU KRI PALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since: 05/11/2003

To be associated with:
4188627

DELHI
Charitable medical and healthcare services; healthcare services related to allopathy, naturopathy, ayurvedic, physiotherapy, and homeopathy; operating hospitals, health shop, tele-Medicine, collection center services, donation center and drives, nursing homes, clinics and counselling centers, health camps; pharmacies; providing charitable medical services and assistance and pharmacy advice.
Jagadguru Kripalu Chikitsalaya (JKC)
4188634 27/05/2019
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :05/11/2003
To be associated with:
4188627
DELHI
Charitable medical and healthcare services; healthcare services related to allopathy, naturopathy, ayurvedic, physiotherapy, and homeopathy; operating hospitals, health shop, tele-Medicine, collection center services, donation center and drives, nursing homes, clinics and counselling centers, health camps; pharmacies; providing charitable medical services and assistance and pharmacy advice.
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :05/11/2003

To be associated with:
4188627

DELHI
Charitable medical and healthcare services; healthcare services related to allopathy, naturopathy, ayurvedic, physiotherapy, and homeopathy; operating hospitals, health shop, tele-Medicine, collection center services, donation center and drives, nursing homes, clinics and counselling centers, health camps; pharmacies; providing charitable medical services and assistance and pharmacy advice.
4188664   27/05/2019
DR. SARIKA NILESH LONDHE TRADING AS NIRVIKAR AYURVED
1st Floor, B-Wing, Jai Ganesh Samrajya, Pune-Nashik Road, Panjarpol, Bhosari, Pune-411039.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :19/03/2018

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
BAGLI HOSPITAL

4188707   27/05/2019

DR. KARUN VERMA PROPRIETOR OF M/S MEDINET HEALTHCARE CENTRE

266, Opposite Shivpuri Mandir, Old Cinema Road, Khanna-141401,District Ludhiana (Punjab)

Proprietorship

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/05/2019

DELHI

Hospitals, Clinics and Medical Services, Healthcare Services, Medical Health Assessment Services and Medical Advisory Services
VEDOLOGY

4188726   27/05/2019
KARAN RATTI TRADING AS M/S. RATTI CORPORATION
C-31, BASEMENT, SOUTH EXTENSION PART-2, NEW DELHI-110049
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI

HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; MEDICAL SERVICES; BEAUTY SALONS; BEAUTY SOLUTIONS;
DRESS STYLING; SKIN AND HAIR CARE HAIR STYLING; HEALTH CARE SERVICES; MASSAGE; BATHS FOR HYGIENE
AND HEALTH PURPOSEES; AYURVEDA SERVICES AND SOLUTIONS; AYURVEDA HEALTH TREATMENTS; THERAPY
CENTRE FOR PERSONAL CARE; BEAUTY AND HEALTH CARE ADVISORY; HAIR AND SKIN TREATMENTS; YOGA
TRAINING AND SERVICES; FACIAL TREATMENTS; PERSONAL CLEANING SERVICES.
ARDRA

4188731  27/05/2019
NINAD RAVINDRA SARAF
3, Tejomay Apartment, Abhiyanta Naksha colony, Savarkar Nagar, Gangapur Road, Nashik-422013
Proprietor

Address for service in India/Attorney address:
UMA BHATTAD
214(A), RADHA NIWAS, BIWALKAR LANE, M.G. ROAD, NASIK-422001

Proposed to be Used
MUMBAI
Medical Services
4188784 27/05/2019

SHILPA SHETTY KUNDRA
57/ A, KINARA BUILDING, GANDHI GRAM ROAD, NEAR SUNNY STUDIO, JUHU MUMBAI 400049
Indian Citizen

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
To be associated with:
3831114

MUMBAI
AYURVEDIC THERAPY; HUMAN HEALTHCARE SERVICES; HEALTHCARE ADVISORY SERVICES; HEALTH ADVICE AND INFORMATION SERVICES; MENTAL HEALTH SERVICES; MEDITATION SERVICES; DIETARY AND NUTRITIONAL GUIDANCE; DIETARY ADVICE, COUNSELLING RELATING TO DIET; CONSULTANCY IN THE FIELD OF BODY AND BEAUTY CARE; MEDICAL SERVICES; ALTERNATIVE MEDICINE SERVICES; THERAPY SERVICES; BEAUTY THERAPY TREATMENTS; BEAUTY THERAPY SERVICES; PHYSIOTHERAPY; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
MONIKA SHARMA, PROPRIETOR, SPARSH WOMEN HOSPITAL
Plot No. 1, Kesar Kunj, Main Road, Near Divya Jyoti, Apartment, New Bhupalpura, Udaipur- 313001 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
AHMEDABAD
Hospitals, Medical Services, Medical Counselling.
4189489   28/05/2019
PRATIK KAMLAKAR PAGARE, HARISH DIGAMBAR HIRE
trading as ;PRATIK AND HARISH UNISEX SALOON
VYAPAR BHAVAN NEAR RUCHA HOTEL OLD AGRA HIGHWAY PIMPALGAON TAL NIPHAD DIST NASHIK-422209
A PARTNERSHIP FIRM
Used Since :22/09/2017
MUMBAI
SALON, SPA AND RELATED SERVICES, BEAUTY SALON, BEAUTY PARLOUR INCLUDED IN CLASS 44
4189621 28/05/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4189795   28/05/2019
SHASHI KUMAR SHARMA
Mall Decore, Lalpur Chauk, Ranchi 834001
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
KOLKATA
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4190199   29/05/2019
PURWA DUGGAL, REETU SETH
trading as ;KATALYSTT
D-901, LAKE FLORENCE, LAKE HOMES, OFF. A.S. MARG, POWAI, MUMBAI - 400 076

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HEALTHCARE, HEALTH SPA, PHYSICAL THERAPY, MEDICAL CLINIC, AROMATHERAPY, CLINICS AND PSYCHOLOGIST SERVICES.
MEDICLOWN

4191463  30/05/2019

FIF FERANDES BOYD
Arati 3B-1, Auroville, Tamil Nadu, 605 101

Sole Proprietorship

Address for service in India/Attorney address:

SUNIL JOSE
SUNS LEGAL, Doxa Business Centre, No.16, Cenotaph Road, Teynampet, Chennai – 600018

Used Since :12/03/2012

CHENNAI

Counseling and consulting in the field of health and wellness; health care services, namely, health and wellness programs; providing information in the fields of health, palliative care and wellness; palliative care; medical clowning services; consultation services in the field of palliative care, wellness, health and medical clowning; providing alternate health and healing services.
Abana Homes
4192048   30/05/2019
VINITA
YS-402, Eros Sampoornam, GH-01, Sector 2, Greater Noida, Uttar Pradesh – 201306
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4192213  30/05/2019
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
2797650, 2804097, 2822890

MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Proposed to be Used
To be associated with:

MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4192224  30/05/2019
ABDUL HASEEM A.S
trading as ;ODD
AMBALATHU HOUSE NEAR KOOMBILLY BRIDGE PUVATHUR POST, THRISSUR - 680 508. KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
BEAUTY SALON.
4192288   30/05/2019
KAMALA SELVARAJ
No.6E, Nungambakkam High Road, 1A, Dr. Thirumurthy Nagar, 1st Street, Nungambakkam, Chennai – 600034
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :31/01/1982

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
BSIDEU SERVICES PRIVATE LIMITED.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since : 15/06/2018

MUMBAI
Health care services, medical services, consulting services relating to health care, health spa services for health and wellness being services included in class 44.
4192672  30/05/2019

UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.

BODY INCORPORATE

Address for service in India/Attorney address:

VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4192678  30/05/2019

UPL LTD.  
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.  
BODY INCORPORATE  
Address for service in India/Attorney address:  
VISHESH AND ASSOCIATES  
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used  
To be associated with:  
2797650, 2804097, 2822890, 3992877  

MUMBAI  
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
ICHNOS SCIENCES

GLENMARK PHARMACEUTICALS LTD
B/2, Mahalaxmi Chambers, 22, Bhulabhai Desai Road, Mumbai – 400 026
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

Mumbai

Providing information in the field of medicine and health; medical services, medical assistance, hygiene care for human beings, campaign for patient support program; medical clinic services
4193724  31/05/2019
SUNJEEVAN THERAPY PRIVATE LIMITED
FL B-102, S NO. 32/11, ANUJ VIHAR, NR TULJAI MANDIR, NARHE PUNE MH 411041 IN
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,

Proposed to be Used
MUMBAI
Medical services,veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
4193940   31/05/2019
TAHER KHALED SALEH MURSHED
64 A, Ganapa Apartments, 4th Floor, 4th Cross, Church Road, 6th Block, Kaumangale, Bangalore - 560095
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Medical consultancy.
SURJIT MEMORIAL CLINIC

4194094  31/05/2019

SUKHJINDER SINGH PROPRIETOR OF SURJIT MEMORIAL CLINIC
1367/1B, ST. NO. 6, ATTAL NAGAR, RAHON ROAD, BASTI JODHEWAL, LUDHIANA
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON
Used Since: 13/05/2016

DELHI

Medical and healthcare clinics
DEEPIKA MITTAL
E-19, Ashok Vihar, Phase-I, Delhi 110052
proprietor
Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.

Proposed to be Used
DELHI
Hygienic & beauty care for human beings, Beauty Treatment, Bridal Makeover, Relaxation therapy, Hair & beauty parlor & related services included in class 44
VIVILON

4195383   03/06/2019

CELON LABORATORIES PRIVATE LIMITED
PLOT NO. 264, PATRIKA NAGAR, MADHAPUR, HYDERABAD 500081
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :01/02/2008

CHENNAI

MEDICAL AND HEALTHCARE SERVICES, PHARMACY ADVICE
SAMVEDNA SAMITI (REGD.)
trading as ;SAMVEDNA SAMITI (REGD.)
102, ASHIRWAD RESIDENCY, VIJAY NAGAR COLONY, AGRA (UTTAR PRADESH).
SERVICE PROVIDER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :07/11/2014
DELHI
SOCIAL SERVICES, SOCIAL PROJECTS, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3064871  28/09/2015
UMRIKAR NARENDRA GANGADHAR.
trading as ;VASTU SPANDAN
E-19, RAJAS GARDEN, DEEP BUNGLOW, SQUARE MODEL COLONY, PUNE-411016, MAHARASHTRA, INDIA.
SERVICE PROVIDERS
INDIAN NATIONAL
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :04/04/2010
MUMBAI
VASTU SHASTRA CONSULTANCY SERVICES, CONSULTANCY SERVICES IN VASTUSHASHTRA, ASTROLOGY, GEMOLOGY, PALMISTRY, CRYSTAL AND PYRAVASTU, PYRAMIDSHASHTRA, GEMS THERAPIES, GEOPATHOLOGY, MEDITATION AND MANTRA THERAPY, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3221000  29/03/2016
HINDU ECONOMIC FORUM
F-43, SOUTH CITY-1, GURGAON, HARYANA -122001.
SERVICE PROVIDER
Address for service in India/Attorney address:
SHAURYA MITRA TOMAR
Universal Legal A-2, East of Kailash, New Delhi - 110065
Used Since :15/09/2015
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS, ORGANIZATION OF RELIGIOUS MEETINGS INCLUDED IN CLASS 45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
GLOBALLOGIC INDIA LIMITED
207, GUPTA ARCADE, L.S.C. PLOT NO.5, MAYUR VIHAR, PHASE-I EXTN, DELHI - 110 091 ALSO AT TOWER A, OXYGEN
BUSINESS PARK PVT LTD SEZ, PLOT NO.7, SECTOR-144, NOIDA - GREATER NOIDA EXPRESSWAY, NOIDA - 201 304,
UTTAR PRADESH.
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since : 14/04/2016
To be associated with:
3039519, 3242655
DELHI
Personal and social services rendered by others to meet the needs of individuals; Charitable services, namely, providing
emergency assistance in the form of food, blankets, clothing, housing materials, and clean water and sanitation services
to communities recovering from a natural disaster or the consequences of civil strife; providing technical consultation in
the field of agriculture, food security and political and economic development to community based organizations;
lobbying and advocacy services, namely, promoting public & government interest in, awareness of the causes & effects
of poverty, distress and suffering and the need for the relief of poverty, the combat of distress & the alleviation of
suffering.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3242655.
3244766  28/04/2016
SH. RAGHAV GARG
trading as ;DIA
KD-14B, KAVI NAGAR, GHAZIABAD, U.P. INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :07/03/2011
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS PERSONAL AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS INCLUDING PERSONAL AND SOCIAL SERVICES THROUGH MEETINGS, CONFERENCES, SEMINARS AND SOCIAL ORGANIZATIONS THAT CAN FIGHT FOR THE INDIVIDUALS SERVICES TO CONTROL ANY DISCOMFORT, INJUSTICE OR MISBEHAVIOR WITH THE INDIVIDUALS AND GENERAL PUBLIC, GIVE SUPPORT TO INDIVIDUALS REGARDING EDUCATION, MEDICAL HELP PUBLIC SHELTERS, SPREAD AWARENESS TOWEDER THE INTEGRATION AND NATIONALISM TO MAKE THE INDIVIDUAL CAPABLE TO FIGHT FOR HIMSELF AND ALL RELATED SOCIAL AND CHARITABLE ACTIVITIES
3254756  09/05/2016
MR. ASHOK SEHGAL
trading as ;MAA KA SAPNA
House NO.3185, STREET NO.33, BEADON PURA, KAROL BAGH, NEW DELHI-110005
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :08/12/2015
DELHI
SOCIAL SERVICES.
3270971  28/05/2016
INTELLEXIP ADVOCATES
trading as ;INTELLEXIP ADVOCATES
DDA SFS Flat no. 59, Sector 4, Pocket-1, New Delhi-110078, India
Service Provider
Single Propreiorship Firm
Address for service in India/Attorney address:
INTELLEXIP ADVOCATES
DDA SFS Flat no. 59, Sector-4, Pocket-1, Dwarka, New Delhi-110078, India
Used Since : 27/09/2009
DELI
LEGAL SERVICES; LITIGATION SERVICES; INTELLECTUAL PROPERTY CONSULTANCY; INTELLECTUAL PROPERTY WATCHING SERVICES; MEDIATION; ALTERNATIVE DISPUTE RESOLUTION SERVICES.
INTELLEXIP ADVOCATES
3270972  28/05/2016
INTELLEXIP ADVOCATES
trading as ;INTELLEXIP ADVOCATES
DDA SFS Flat no. 59, Sector 4, Pocket-1, New Delhi-110078, India
Service Provider
Single Propreitorship Firm
Address for service in India/Attorney address:
INTELLEXIP ADVOCATES
DDA SFS Flat no. 59, Sector-4, Pocket-1, Dwarka, New Delhi-110078, India
Used Since :27/09/2009
To be associated with:
3270971
DELHI
LEGAL SERVICES; LITIGATION SERVICES; INTELLECTUAL PROPERTY CONSULTANCY; INTELLECTUAL PROPERTY WATCHING SERVICES; MEDIATION; ALTERNATIVE DISPUTE RESOLUTION SERVICES.
3403845  05/11/2016
NITESH WADHWANI
64-B, PREM NAGAR COLONY, MANIK BAUG ROAD, INDORE-452 004 [M.P].
Service Provider
INDIAN NATIONAL
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :05/11/2016
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals included in class 45
ALKA JANAKRAJ AGRAWAL trading as AKASAA FOUNDATION TAG LINE: A NEED FOR A NEEDY
82, Nutan Cloth Market, Os Raipur Gate, Near Ankur Mills, Ahmedabad-380022, Gujarat, India.

Address for service in India/Attorney address:
H RATHORE & COMPANY
A-12, SHUKAN BUNGLOWS, OPP NEW GUJARAT HIGH COURT, CHANKYAPURI ROAD, GHATLODIYA, AHMEDABAD 380009 INDIA.

Used Since :04/05/2017

AHMEDABAD
CHARITABLE SERVICES, NAMELY, ORGANIZING AND DEVELOPING WOMEN'S ECONOMIC DEVELOPMENT, HEALTH PROJECTS IN SUPPORT OF NGO (NON-GOVERNMENTAL ORGANIZATION) PROGRAMS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
J.K.LEGAL

3596318    21/07/2017
PATEL JIGAR SURESHBHAI PROPRIETOR OF J.K.LEGAL
F-83, ORCHID WHITEFIELD, NEAR MAKARBA CROSSING, OPP VODAFONE HOUSE, MAKARBA,
AHMEDABAD,GUJARAT.INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 01/01/2017

AHMEDABAD

Legal Services & Consultancy to Render Such Services including Corporate Taxation, Arbitration, Intellectual Property,
Regulatory Approvals, Litigation Both Civil & Criminal, Finance, Business Advisory, Due Diligence, Feasibility Studies,
Project Report, Business of Assisting both Business & Non-Business Entities & Such Other Related Issues; Security
Services For The Protection of Property, Individuals & Personal; All activities incidental to rendering of such Legal
Services, Mediation Services, Corporate Legal Services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in
the state of Gujrat only.
3600613    27/07/2017
SAMEER CHAND PATHAN
D-3/4, Navinya Residency, S-Corner, Manchar, Taluka Ambegaon, Dist-Pune, Maharashtra -410503
INDIVIDUAL
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
MUMBAI
SOCIAL SERVICES, Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3681803  18/11/2017
UDAY PRAKASH SHARMA
C/O GALA NO. A-4, JMM ROAD, ASALFA VILLAGE, GHATKOPAR (WEST), MUMBAI
Individual

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
CONSULTANCY FOR ASTROLOGY, VASTUSHASTRA, ASTROLOGY AND FORECASTING SERVICES (JYOTISHSHAstra), CONSULTATIONS FOR ASTROLOGY, PALMISTS, VASTU CONSULTATION AND CONSULTATION FOR GEMS AND PRECIOUS STONES, NUMEROLOGY, PYRAMID ASTRO & AURA SCANNING SERVICES INCLUDED IN CLASS 45
WEDDING SUTRA
3717707  03/01/2018
WEDDING SUTRA EVENT MANAGEMENT PRIVATE LIMITED
35 A, GHOSH LANE, KOLKATA - 700006
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/04/2011

KOLKATA
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDING BUT
NOT LIMITED TO ARRANGING WEDDING EVENTS
NO EXCLUSIVE RIGHTS IN ANY OF THE DESCRIPTIVE MATTERS THEREOF.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE EASTERN PART OF INDIA..
3803507   12/04/2018
ALL INDIA FORUM FOR IT / ITES EMPLOYEES - AIFITE
Shop #5, Ethiraj complex, #2,5th Main Road, Vijaya Nagar, Velachery, Chennai- 600042
Trade Union
Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA
Used Since :01/12/2014

CHENNAI
Services for the protection of individuals and social services

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
HELP EVER HURT NEVER FOUNDATION
33, KASAM SHAIKH CHAWL, BHARDAWADI, VISHNU L. SAWANT MARG, AMBOLI, ANDHERI (W), MUMBAI- 400058, MAHARASHTRA, INDIA
Trust
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :06/07/2017
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS.
IBC Cases

3829368  10/05/2018

A.K. MYLSAMY AND ASSOCIATES LLP

No 61, T.T.K Road Alwarpet Chennai 600018

LLP

Address for service in India/Attorney address:

A.K.MYLSAMY & ASSOCIATES LLP

#61, TTK ROAD, ALWARPET , CHENNAI-600 018, T.N.

Used Since :06/07/2017

CHENNAI

Legal Services Including publication of case summaries , e-newsletters, journals, articles relating to law, legal research, legal documentation preparation services

There is no exclusive right over the descriptive word in the mark except substantially as used by the Applicant.
3829592    10/05/2018
MR. NAVEEN KUMAR REDDY CHINTA
# 3 - 169, PASALAPUDI, RAYAVARAM, MANDALAM, EAST GODAVARI, ANDHRA PRADESH- 533261, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; CHARITABLE SERVICES; INFORMATION SERVICES RELATING TO HEALTH AND SAFETY.
A TO Z FANCY DECORATORS

3847523  30/05/2018

JOHN JORLIN

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Wedding chapel services, Rental of wedding huppahs, Rental of wedding chuppahs, Providing wedding officiant services and arranging of wedding ceremonies, Wedding ceremony planning and arranging consultation services, Maintaining lists of wedding presents for selection by others, Consultancy services relating to the planning and arranging of wedding ceremonies.
3881249  06/07/2018
UTSAVS
NO.7/374, GANAPATHIPALAYAM POST, KARAIPUDUR, PALLADAM ROAD, TIRUPUR - 641 605, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Online Social Networking services, Personal and Social Services Provided by third parties to Meet the Needs of Individuals, Planning and Arranging of Wedding Ceremonies and Matrimonial Agencies.
Subject to restriction with in Tamil Nadu.
AYANA RENEWABLE POWER

3890824  18/07/2018

AYANA RENEWABLE POWER PRIVATE LIMITED
Third Floor, Sheraton Grand Hotel, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Bangalore – 560055, Karnataka
Private Limited Company registered under Companies Act, 2013

Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :01/03/2017

CHENNAI
Social services rendered by others to meet the needs of individuals; Legal Services and Corporate Social Responsibilities.
NA
Mark as a whole considered.
4108243   06/03/2019
SUNILKUMAR D.
GROUND FLOOR, NO.- 8/2, NAGAPPA STREET SHESHADRIPURAM, BANGLORE-560020
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO-6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4169698 07/05/2019

IQANALYTIC BUSINESS SOLUTION PVT LTD
No. 1235, 2nd Floor, Old Post Office Road, Near UCO Bank, Ramamurthy Nagar, Bangalore - 560016
company incorporated under Indian Companies Act

Address for service in India/Attorney address:
DEEPAK VAID
30/44, DEWAN RAMA ROAD, 2ND FLOOR, PURASAIWALKAM CHENNAI-600084

Proposed to be Used
CHENNAI
Personnel background investigation and verification services
CHARAH
4177931    16/05/2019
CHARAH, LLC
12601 PLANTSIDE DRIVE, LOUISVILLE, KY, 40299, USA
Address for service in India/Attorney address:
BOA ZZ LAW CHAMBER
405, 4th Floor, Churchgate Chambers, 5 New Marine Lines, Churchgate, Mumbai- 400 020
Used Since: 30/11/2018
MUMBAI
REVIEWING STANDARDS AND PRACTICES TO ASSURE COMPLIANCE WITH ENVIRONMENTAL REGULATION AND LAWS; ADVICE AND CONSULTANCY ON ENVIRONMENTAL REGULATORY MATTERS
4184303  23/05/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
AVNT LTECH
4184964    23/05/2019
SOMITRA KUMAR
402, Type V Flats, Gate No. 6, Karkardooma Court Complex, Karkardooma, Delhi, India-110032
Natural Person
Address for service in India/Attorney address:
SOMITRA KUMAR
AVNT LTECH, WZ-912, Opposite Pillar No. 10A, Ring Road, Naraina, New Delhi, India-110028
Used Since :10/04/2019
DELHI
Legal services including services for protection of intellectual property viz. patents, trademarks, designs, copyright, geographical indications, plant varieties, semiconductor for Integrated Circuit layout design etc. before IP offices and other governmental authorities, legal consultancy services including for intellectual property laws, litigation services including enforcement of intellectual property rights before courts and other governmental authorities, licensing services, providing services for searches for patents, trademark, design; services for keeping watch on intellectual property protection; services for annuity payment and maintenance of intellectual property.
ABAYOMI

4185875  24/05/2019
INTHREE ACCESS SERVICES PVT LTD
#24, Rajasekaran Street, Dr. Radhakrishnan Salai, Mylapore, Chennai-600 004
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :21/01/2019

CHENNAI
ONLINE SOCIAL NETWORKING SERVICES, INTERNET-BASED SOCIAL NETWORKING SERVICES, ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATIONS
agastya legal

4187560  25/05/2019

AGASTYA LEGAL LLP
REGISTERED OFF. AT 1ST FLOOR, AGNI BUSINESS CENTRE , NO. 24/46, K B DASAN ROAD, ALWARPET , CHENNAI AND CORPORATE OFFICE AT 1, D2, TAJ APPARTMENT, RAO TULA MARK , SECTOR 12, R K PURAM, NEW DELHI-110022
ACTIVE LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
SHAIKH BAKHTIYAR ADVOCATE
545, 6A, NEAR ISHLAH MASJID ZAKHIR NAGAR, OKHLA NEW DELHI-110025
Used Since :19/04/2019

DELHI
"Providing Legal services; mediation; alternative dispute resolution services; Litigation Services; services rendered by Lawyers, legal assistants and personal advocates to individuals, groups of individuals, organizations and enterprises; Personal and Social Services rendered by others to meet of individuals".
AGASTYA LEGAL LLP
REGISTERED OFF. AT 1ST FLOOR, AGNI BUSINESS CENTRE, NO. 24/46, K B DASAN ROAD, ALWARPET, CHENNAI AND CORPORATE OFFICE AT 1, D2, TAJ APPARTMENT, RAO TULA MARK, SECTOR 12, R K PURAM, NEW DELHI-110022
ACTIVE LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
SHAIKH BAKHTIYAR ADVOCATE
545, 6A, NEAR ISHLAH MASJID ZAKHIR NAGAR, OKHLA NEW DELHI-110025
Used Since :19/04/2019
DELHI
"Providing Legal services; mediation; alternative dispute resolution services; Litigation Services; services rendered by Lawyers, legal assistants and personal advocates to individuals, groups of individuals, organizations and enterprises; Personal and Social Services rendered by others to meet of individuals".
MR. OMIE SURESH KALANI
KALANI MAHAL, PLOT NO 274, KHEMANI CHOWK, ULHASNAGAR - 421 002.
INDIVIDUAL

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI

POLITICAL LOBBYING SERVICES; ORGANISATION OF POLITICAL MEETINGS; PROVIDING INFORMATION REGARDING
POLITICAL ISSUES; PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, UNDERTAKING SERVICES,
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND
INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
SBG SECURITY SERVICES

4189332  28/05/2019
MR. SUDHEER KUMAR TRADING AS SBG SECURITY SERVICES.
PLOT NO.-95, 2ND FLOOR, SECTOR-1, VAISHALI, GHAZIABAD, U.P.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SECURITY SERVICES, SECURITY CONSULTANCY, NATIONAL SECURITY SERVICES, SECURITY MONITORING SERVICES, PHYSICAL SECURITY CONSULTANCY AND SECURITY GUARD SERVICES INCLUDED IN CLASS 45.
Trade Marks Journal No: 1911, 22/07/2019 Class 45

4189362 28/05/2019
M/S I-3 SERVICES MANAGEMENT PVT LTD
Plot No. 72, Sector – 01, Geetanjali Nagar, Raipur, CG. Pin Code - 492001 INDIA
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Used Since: 01/03/2016

MUMBAI
Safety, rescue, security and enforcement services,
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118, Dist-Kolhapur

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
AUA LEGAL
4190325   29/05/2019
ANUJ KUMAR
H 1/12, Vinayak Apartment, Sector-9, Vasundhara, Ghaziabad-201012, Uttar Pradesh, India
An Individual
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AVA LAW ASSOCIATES LLP, Advocates & Consultants, C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since :25/05/2019
DELHI
Legal services; Litigation services; Legal research; Copyright management; Intellectual property consultancy; Intellectual property watching Services; Licensing of intellectual property; Mediation; Arbitration services; Alternative dispute resolution services; Monitoring Intellectual Property Rights for legal advisory purposes; Legal advocacy services.
BRAVESTAR INVESTIGATION

4190346  29/05/2019
INDER KUMAR SHARMA
1/5647, Gali No-11, Balbir Nagar Shahdara Delhi-110032 INDIA
Individual

Address for service in India/Attorney address:
TEJPAL SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHDARA, DELHI-110032

Proposed to be Used
DELHI

Private Investigation, Private Investigation Services
Proposed to be Used

MUMBAI

LEGAL SERVICES; SECURITY SERVICES THE PROTECTION OF PROPERTY AN INDIVIDUALS; INVESTIGATION, DETECTION PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
MESBRO
4191154  29/05/2019
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh–410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used
MUMBAI
ON-LINE SOCIAL NETWORKING SERVICES
 MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.
Proposed to be Used
MUMBAI
ON-LINE SOCIAL NETWORKING SERVICES
ARKA

4192409  30/05/2019

M/S ARKA MEDIAWORKS ENTERTAINMENT LLP
No.89/90/B, Ashoka Vishnu Capital, 4th Floor, Annapurna Studio Lane, Road No.2, Banjara Hills, Hyderabad-500034, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Personal And Social Services Rendered By Others To Meet The Needs Of Individuals, Astrological And Spiritual Services, Mediation Services, Online Social Networking Services, Internet-Based Social Networking, Social Introduction Agencies, Dating Services.
ICHNOS SCIENCES
4192709  30/05/2019
GLENMARK PHARMACEUTICALS LTD
B/2, Mahalaxmi Chambers, 22, Bhulabhai Desai Road, Mumbai – 400 026
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI

Licensing of patents, trademarks and intellectual property
4193164  31/05/2019

JAHANGIR KHAN
B – SH12, NEELYOY BUILDERS, B-WING, PATEL CHOWK, R B MEHTA ROAD, GHATKOPAR (EAST), MUMBAI - 400077, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MADE THE NEED OF INDIVIDUALS, PROVIDING SOCIAL AND COMMUNITY SERVICE CHARITABLE AND PHILANTHROPIC SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL, ORGANIZATION OF THE SPIRITUAL AND RELIGIOUS MEETINGS BEING SERVICES INCLUDED IN CLASS 45.
MyGate Express

4194293  01/06/2019
VIVISH TECHNOLOGIES PRIVATE LIMITED
Incubex Nestavara, 3rd and 4th floor, 16th cross road, Sector 7, HSR Layout, Bengaluru, Karnataka 560102
Private Limited Company

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
To be associated with:
3316469, 4007895

CHENNAI
Services being identity validation services, security consultancy services for the protection of property and individuals, physical security services, security guard services for buildings, security monitoring systems and providing information relating to security guard services.
4195080  03/06/2019
KANWAR PAL SINGH TYAGI
RDC-48, RAJNAGAR, GHAZIABAD, UP- PIN CODE -201001
INDIVIDUAL OR PROPRIETOR
Address for service in India/Attorney address:
CORPORATE COACHES INDIA LLP
CHAMBER NO. 275, CIVIL COURT, GHAZIABAD-201001 U.P
Used Since :30/01/2015
DELHI
"MARRIAGE BUREAUX, HOROSCOPE MATCHING AND OTHER MATRIMONIAL SERVICES, SERVICES TO FACILITATE ON-LINE MARRIAGES, VERIFICATION SERVICES, PROFILE REFERENCES, MATCH MAKING SERVICES, ASTROLOGY, WEDDING DIRECTORY, MATRIMONY TOOL BAR, DECORATIONS, ENTERTAINMENT, CELEBRITY AND EVENT MANAGEMENT, FOOD CATERING SERVICES, WEDDING BUDGET INFORMATION, WEDDING REGISTRATION INFORMATION, ON-LINE WEDDING PLANNING RESOURCE FOR BRIDE, GROOM & RESPECTIVE FAMILIES, WEDDING PLANNING CHECK LISTS, WEDDING ANNOUNCEMENT, ENGAGEMENT ANNOUNCEMENTS, WEDDING SHOW INFORMATION, WEDDING TRADITIONS FROM MANY CULTURES, WEDDING VENDOR LINKS, HIRING PHOTOGRAPHS, VIDEOGRAPHS AND OTHER GOODS, HOROSCOPE MATCHING, WEDDING CARD CRAFTING, FLORAL DECORATIONS, FOOD AND BEVERAGES AGENTS, ENTERTAINMENT PROGRAMMES, STILL AND VIDEO COVERAGE, LOCAL SETTINGS, WEDDING COVERAGE ON VARIOUS MEDIA, TRANSPORTATIONS, ACTIVITY PLANNING, TELEVISION SHOWS, SHOWROOMS, MEETING ROOMS".
4196286   03/06/2019
DR. MEENA MAHAJAN
C-2/112, 1st FLOOR, JANAKPURI, DELHI-110058
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2014

DELHI
Legal services; security services for the protection of property and individuals; personal and social services
4196288 03/06/2019

DR. MEENA MAHAJAN
C-2/112, 1st FLOOR, JANAKPURI, DELHI-110058

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :01/04/2014

DELHI

Legal services; security services for the protection of property and individuals; personal and social services
4196290    03/06/2019

DR. MEENA MAHAJAN
C-2/112, 1st FLOOR, JANAKPURI, DELHI-110058
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2014

DELHI

Legal services; security services for the protection of property and individuals; personal and social services
4196291  03/06/2019
DR. MEENA MAHAJAN
C-2/112, 1st FLOOR, JANAKPURI, DELHI-110058
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2014
DELHI
Legal services; security services for the protection of property and individuals; personal and social services
LAWTENDO

4198042  05/06/2019
LAWTENDO ALLIANCES LLP
25 KEMBROS IND ESTATE BHANDUP SONAPUR LANE MUMBAI 400078
limited liability partnership

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVISION OF EXPERT LEGAL OPINIONS; LEGAL CONSULTANCY RELATING TO INTELLECTUAL PROPERTY RIGHTS; LEGAL SERVICES RELATING TO THE NEGOTIATION AND DRAFTING OF CONTRACTS RELATING TO INTELLECTUAL PROPERTY RIGHTS; ADVICE, REPRESENTATION AND ASSISTANCE IN LITIGATION AND JUDICIAL PROCEDURES RELATING TO INTELLECTUAL PROPERTY AND ASSOCIATED RIGHTS; ALTERNATIVE DISPUTE RESOLUTION SERVICES; ARBITRATION SERVICES; INTELLECTUAL PROPERTY CONSULTANCY; LEGAL RESEARCH; LEGAL DOCUMENT PREPARATION SERVICES; LEGAL ADMINISTRATION OF LICENCES; ON-LINE SOCIAL NETWORKING SERVICES; LITIGATION SERVICES; MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES; REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES].
4203708  12/06/2019
YOGESHA SK
No 768,8th main road, near swimming pool Mahalakshmilayout, Bangalore - 560086
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since: 16/01/2019
CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
2169240 01/07/2011
HANWHA CORPORATION
#1 JANGGYO-DONG, JUNG-GU, SEOUL, KOREA
SERVICE PROVIDER
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF KOREA

Address for service in India/Agents address:
KRISHNA & SAURASTRI.
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used
MUMBAI

Cl.35; PROCUREMENT SERVICES, NAMELY, PURCHASING PHOTOVOLTAIC POWER PLANTS FOR OTHERS, WHOLESALE SERVICES FEATURING PHOTOVOLTAIC POWER PLANTS, BROKERAGE SERVICES FOR PHOTOVOLTAIC POWER PLANTS, RETAIL SERVICES FEATURING PHOTOVOLTAIC POWER PLANTS, COMMERCIAL INTERMEDIARY SERVICES IN THE FIELD OF PHOTOVOLTAIC POWER PLANTS, SALES ARRANGING OF PHOTOVOLTAIC POWER PLANTS, PROCUREMENT SERVICES, NAMELY, PURCHASING PHOTOVOLTAIC POWER GENERATION SYSTEM FOR OTHERS, WHOLESALE SERVICES FEATURING PHOTOVOLTAIC POWER GENERATION SYSTEM, BROKERAGE SERVICES FOR PHOTOVOLTAIC POWER GENERATION SYSTEM, RETAIL SERVICES FEATURING PHOTOVOLTAIC POWER GENERATION SYSTEM, COMMERCIAL INTERMEDIARY SERVICES IN THE FIELD OF PHOTOVOLTAIC POWER GENERATION SYSTEM, SALES ARRANGING OF PHOTOVOLTAIC POWER GENERATION SYSTEM, PROCUREMENT SERVICES, NAMELY, PURCHASING PHOTOVOLTAIC POWER GENERATION INSTALLATIONS FOR OTHERS, WHOLESALE SERVICES FEATURING PHOTOVOLTAIC POWER GENERATION INSTALLATIONS, BROKERAGE SERVICES FOR PHOTOVOLTAIC POWER GENERATION INSTALLATIONS, RETAIL SERVICES FEATURING PHOTOVOLTAIC POWER GENERATION INSTALLATIONS, COMMERCIAL INTERMEDIARY SERVICES IN THE FIELD OF PHOTOVOLTAIC POWER GENERATION INSTALLATIONS, SALES ARRANGING OF PHOTOVOLTAIC POWER GENERATION INSTALLATIONS

Cl.37; CONSTRUCTION OF PHOTOVOLTAIC POWER PLANTS, INSTALLATION OF PHOTOVOLTAIC POWER PLANTS, REPAIR OF PHOTOVOLTAIC POWER PLANTS, OPERATION OF PHOTOVOLTAIC POWER PLANTS, MAINTENANCE OF PHOTOVOLTAIC POWER PLANTS, INSTALLATION OF PHOTOVOLTAIC POWER GENERATION SYSTEM, OPERATION OF PHOTOVOLTAIC POWER GENERATION SYSTEM, MAINTENANCE OF PHOTOVOLTAIC POWER GENERATION SYSTEM, CONSTRUCTION OF SOLAR THERMAL GENERATION INSTALLATION, INSTALLATION OF SOLAR THERMAL GENERATION INSTALLATION, REPAIR OF SOLAR THERMAL GENERATION INSTALLATION, OPERATION OF SOLAR THERMAL GENERATION INSTALLATION, MAINTENANCE OF SOLAR THERMAL GENERATION INSTALLATION, CONSTRUCTION OF SOLAR THERMAL ENERGY STORAGE PLANTS, INSTALLATION OF SOLAR THERMAL ENERGY STORAGE PLANTS, REPAIR OF SOLAR THERMAL ENERGY STORAGE PLANTS, OPERATION OF SOLAR THERMAL ENERGY STORAGE PLANTS, MAINTENANCE OF SOLAR THERMAL ENERGY STORAGE PLANTS

Cl.39; ELECTRICITY SUPPLYING, ENERGY SUPPLYING, DISTRIBUTION OF ELECTRICITY PRODUCED BY PHOTOVOLTAIC POWER GENERATION SYSTEM, DISTRIBUTION OF ENERGY PRODUCED BY PHOTOVOLTAIC POWER GENERATION SYSTEM.

Cl.40; ELECTRICITY GENERATING, GENERATION OF SOLAR ELECTRICITY, SOLAR PHOTOVOLTAIC ENERGY PRODUCTION THROUGH PHOTOVOLTAIC POWER PLANTS AND INSTALLATION, CUSTOM MANUFACTURE OF PHOTOVOLTAIC SOLAR PANELS, PHOTOVOLTAIC SOLAR CELLS, PHOTOVOLTAIC SOLAR MODULES, PHOTOVOLTAIC SOLAR ENERGY SYSTEM AND PHOTOVOLTAIC SOLAR ENERGY STORAGE PLANTS
2578326 12/08/2013
SAHARA INDIA COMMERCIAL CORPORATION LIMITED
SAHARA INDIA COMPLEX, C-2, & 4, SECTOR-11, NOIDA-201301, UP
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Attorney address:
ATHENA LEGAL
3RD FLOOR CORPORATE PLAZA SHANGRI LA'S EROS HOTEL 19 ASHOKA ROAD NEW DELHI 110001

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SAMAY.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1940686,1951920,1940689,
1940685,1940675,1940678,2688614,2578330,2578329,2578331,2578332.

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING,
MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS;
APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA
CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED
APPARATUS; CASH REGISTERS, Calculating MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE
EXTinguISHING APPARATUS AND ALL GOODS INCLUDED IN THE SAID CLASS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES;
PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR
HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT
FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR
PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS; PRINTERS' TYPE; PRINTING BLOCKS AND ALL
GOODS INCLUDED IN THE SAID CLASS.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS AND ALL GOODS
INCLUDED IN THE SAID CLASS.

Cl.38; TELECOMMUNICATIONS/BROADCASTING (WEBSITES; TRANSMISSION OF MESSAGES AND ELECTRONIC
IMAGES THROUGH MEDIA), TELECOMMUNICATIONS INCLUDING BROADCASTING/DIFFUSION OF COMMUNICATION
AND DATA SIGNALS INCLUDING TELEVISION AND RADIO PROGRAM SIGNALS, RADIO AND TELEVISION
BROADCASTING, CABLE TELEVISION BROADCASTING; OPTIC FIBRE NETWORKS; TELEGRAMS; AND TELEPHONE;
AND ELECTRONIC AND FASCIMILLE TRANSMISSION, ELECTRONIC MAIL; NEWS; AGENCIES; PROVIDING
TELECOMMUNICATIONS AND USER ACCESS TO A GLOBAL COMPUTER NETWORK AND SERVICERS, TRANSMISSION
OF MESSAGES AND IMAGES; WIRE SERVICE AND ALL GOODS INCLUDED IN THE SAID CLASS.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES AND ALL
GOODS INCLUDED IN THE SAID CLASS.
2776043    17/07/2014
DAMODAR MENON INTERNATIONAL PRIVATE LIMITED
302, SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110001.
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :23/04/2013
DELHI
Cl.23;ALL YARNS AND THREADS, FOR TEXTILE USE; COTTON THREAD AND YARN INCLUDING BUT NOT LIMITED TO ORGANIC COTTON, MODAL, SUPIMA COTTON, PIMA COTTON, AUSTRALIAN COTTON, GIZA COTTON; WOOLLEN THREAD AND YARN; THREADS OF PLASTIC MATERIALS FOR TEXTILE USE; SILK THREAD AND YARN; EMBROIDERY THREAD AND YARN; FIBERGLASS THREAD FOR TEXTILE USE; JUTE THREAD AND YARN; LINEN THREAD AND YARN; RAYON THREAD AND YARN; VISCOSE THREADS AND YARN;
Cl.24;TEXTILE AND TEXTILE GOODS; NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS; AFGHANS; BATH LINEN; BED BLANKETS; BED CANOPIES; BED LINEN; BED SHEETS; BED SKIRTS; BED SPREADS; BLANKET THROWS; CALICO; CHILDREN-S BLANKETS; CURTAINS; FABRIC; TOWELS; HAND TOWELS; HANDKERCHIEFS; HOODED TOWELS; HOUSEHOLD LINEN; KITCHEN TOWELS; PILLOW CASES; PILLOW COVERS; POT HOLDERS; QUILTS; RECEIVING BLANKETS; SILK BLANKETS; LINEN; TEXTILE NAPKINS; TEXTILE PLACE MATS; TEXTILE TABLE CLOTHS; THROWS; TOWELS; WASHCLOTHS; WOOLEN BLANKETS, AND ALL OTHER GOODS IN THIS CLASS.
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; BUSINESS INFORMATION; ADVISORY SERVICES FOR BUSINESS MANAGEMENT; MARKETING; MARKETING RESEARCH; PUBLIC RELATIONS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; SALES PROMOTION FOR OTHERS;
2882137  14/01/2015
HERBIX INDIA (MARKETING) PVT.LTD.
trading as ;HERBIX INDIA (MARKETING) PVT.LTD.
HERBIX INDIA (MARKETING) PVT. LTD., KEEZHILAM (P0), PERUMBAVOOR-683 541, ERNAKULAM DISTRICT, KERALA STATE
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
AZZET MARKS
DOOR NO. 17-289-C,OPP SREEKALA TRTHEATRE, NORTH FORT GATE, TRIPUNITHURA, COCHIN-682 301,KERALA
Proposed to be Used
To be associated with:
2094753
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1527570.
Cl.5;DRESSINGS (MEDICAL): DRESSINGS (SURGICAL): PLASTERS FOR MEDICAL PURPOSES:
Cl.10;BELTS FOR MEDICAL PURPOSES: ORTHOPAEDIC BELTS: CLOTHING ESPECIALLY FOR OPERATING ROOMS -
3032074 13/08/2015
NOVARTIS AG
4002 BASEL, SWITZERLAND
A Swiss Corporation, Manufacturers, Merchants and Service Providers
A SWISS CORPORATION
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
To be associated with:
2625670
DELHI
The Applicant claims colour combination of white, orange and green as distinctive feature of the mark.

Cl.9: Downloadable information and software for providing and tracking information relating to the treatment of ophthalmic diseases and disorders, and for testing eyesight.

Cl.35: Promoting public awareness of the need for treatment and management of eye and vision related disorders and the management of said disorders.

Cl.41: Educational services in the field of eye and vision related disorders and the management of said disorders; publication of information in the field of eye and vision related disorders and the management of said disorders.

Cl.44: Medical services, namely, providing medical information relating to eye and vision related disorders and the management of said disorders.
ENSYNC
Priority claimed from 18/05/2015; Application No.: 86/633,465; United States of America
3101419  18/11/2015

ENSYNC, INC.
N93W14475 Whittaker Way, Menomonee Falls, WI 53051, United States of America
Manufacturers, Merchants and Service Providers

Address for service in India/Agents address:
KAN AND KRISHME
B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-110063, INDIA.

Proposed to be Used

DELHI

Cl. 9; POWER CONDITIONERS, POWER REGULATORS, AND POWER QUALITY IMPROVEMENT PRODUCTS, NAMELY DC AND AC POWER CONVERTERS AND CONTROLS AND INTERCONNECTIONS FOR SAID POWER CONDITIONERS, POWER REGULATORS, AND POWER QUALITY IMPROVEMENT PRODUCTS FOR CONNECTION TO A POWER GRID; POWER SENSORS AND MONITORS TO MONITOR ELECTRICAL POWER; AND ENERGY STORAGE SYSTEMS, NAMELY, BATTERIES AND BATTERY SYSTEMS, COMPRISED OF BATTERIES, BUS BARS, CABLES, AND ELECTRIC POWER CONVERTERS

Cl. 42; ELECTRICAL POWER MONITORING SERVICES, NAMELY MONITORING ELECTRICAL POWER FLOW AND POWER QUALITY FROM A POWER GRID TO A CONSUMER; CONSULTING SERVICES REGARDING MANAGING POWER USAGE; ENGINEERING AND DESIGN SERVICES FOR POWER MANAGEMENT AND POWER STORAGE SYSTEMS
INTRAVIEW

3200848  02/03/2016

JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY, 08933, U.S.A.
MANUFACTURERS AND MERCHANTS
(A corporation organized and existing under the laws of the State of New Jersey, U.S.A.)

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.5; Diagnostic preparations and reagents for medical purposes.

Cl.10; Medical device for measuring levels of anti-psychotic pharmaceutical preparations in a patient"s blood.
TALBOTS
3207993  11/03/2016
AEON CO., LTD.
18F 1-5-1 Nakase, Mihama-ku, Chiba-City, Chiba, 261-8515 Japan
Manufacturers, Merchants and Service Providers
a Japanese corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Cl.18; Leather bags; hand bags; clutch bags; cosmetic bags sold empty; belt bags; duffle bags; traveling bags; tote bags; beach bags; carry-all bags; carry-on bags; umbrellas; umbrella covers; wallets; coin purses; key cases; canvas shopping bags; unfitted vanity cases; leather shoulder straps; leather key cases; trimmings of leather for bags; leather cases
Cl.25; Women's clothing and accessories, namely, dresses, suits, blouses, shirts, knit tops, slacks, ties, jackets, sweaters, trousers, pants, jeans, swimwear, shorts, jumpers, blazers, suits, coats, raincoats, rainslickers, sport coats, vests, shoes, neckwear, socks, underwear, pajamas, robes, belts, hats, caps, gloves, scarves, jackets, skirts, anoraks, polo shirts; women's intimate apparel, namely, hosiery, nightgowns, pajamas, robes and lounge wear
Cl.35; Retail store services and mail order catalog services in the field of women's clothing and accessories; online retail store services featuring women's clothing and accessories; retail department store services and mail order services in the field of women's apparel and accessories.
MICHAEL KORS ACCESS

3242615  22/04/2016
MICHAEL KORS (SWITZERLAND) INTERNATIONAL GMBH
Via Cantonale, 18, 6928 Manno, Switzerland
Manufacturers, Merchants & Service Providers
a limited liability company organized under the laws of Switzerland

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9; Wireless communication devices featuring telecommunication functionality to allow the transmission of text, data, audio, image and video files; electronic monitoring devices comprised of microprocessors and accelerometers, for identifying, storing, reporting, monitoring, uploading and downloading data and information for personal physical fitness and training purposes; downloadable mobile applications and software for smart watches and mobile devices for processing, reviewing and editing data to enable users to control the presentation and information available from the devices; wearable sensors for personal physical fitness and training purposes to gather biometric data and also including monitors and displays sold as a unit

Cl.10; Wearable sensors for health and wellness purposes to gather biometric data and also including monitors and displays sold as a unit

Cl.14; Smart watches comprised primarily of wristwatches and also featuring software for sending and receiving data or to be used to monitor personal fitness activity; jewelry; wearable digital electronic devices comprised primarily of wristwatches, bracelets, rings, or necklaces and also featuring software for sending and receiving data or to be used to monitor personal fitness activity

Cl.42; Software as a service featuring software to identify, store, report, monitor, upload and download data and information from a wearable digital electronic device
MICHAEL KORS

3242616  22/04/2016

MICHAEL KORS (SWITZERLAND) INTERNATIONAL GMBH
Via Cantonale, 18, 6928 Manno, Switzerland
Manufacturers, Merchants & Service Providers
a limited liability company organized under the laws of Switzerland

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9;Wireless communication devices featuring telecommunication functionality to allow the transmission of text, data, audio, image and video files; electronic monitoring devices comprised of microprocessors and accelerometers, for identifying, storing, reporting, monitoring, uploading and downloading data and information for personal physical fitness and training purposes; downloadable mobile applications and software for smart watches and mobile devices for processing, reviewing and editing data to enable users to control the presentation and information available from the devices; wearable sensors for personal physical fitness and training purposes to gather biometric data and also including monitors and displays sold as a unit

Cl.10;Wearable sensors for health and wellness purposes to gather biometric data and also including monitors and displays sold as a unit

Cl.14;Smart watches comprised primarily of wristwatches and also featuring software for sending and receiving data or to be used to monitor personal fitness activity; horological and chronometric instruments, watches, timepieces, watch straps, watch bands; jewelry; wearable digital electronic devices comprised primarily of wristwatches, bracelets, rings, or necklaces and also featuring software for sending and receiving data or to be used to monitor personal fitness activity

Cl.42;Software as a service featuring software to identify, store, report, monitor, upload and download data and information from a wearable digital electronic device
Priority claimed from 06/11/2015; Application No. : 86812620 (CLASS-12) ;United States of America

3251557  05/05/2016
LOCKHEED MARTIN CORPORATION
6801 Rockledge Drive, Bethesda, Maryland 20817, USA
MANUFACTURERS & MERCHANTS
a corporation organized under the laws of Maryland, USA

Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.

Proposed to be Used
DELHI

Cl.12; AIRCRAFT, NAMELY, AIRPLANES AND HELICOPTERS.
Cl.37; AIRCRAFT AND HELICOPTER MAINTENANCE, OVERHAUL AND REPAIR SERVICES MAINTENANCE LOGISTIC SERVICES, NAMELY, ORDERING PARTS, ORDERING TECHNICAL PUBLICATIONS, PROVIDING SERVICE NOTICES.
GIORGIO RIMALDI

3252208  06/05/2016

V. FRAAS GMBH
ORTER STR.6, 95233 HELMBRECHTS / WUSTENSELBITZ, GERMANY
MANUFACTURER & MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY

Address for service in India/Attorney address:
GET SET IP GROUP
31/42, PUNJABI BAGH (W), NEW DELHI-110026.

Proposed to be Used

DELHI

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS OF PRECIOUS METALS OR COATED THEREWITH (INCLUDED IN THIS CLASS); JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS, CUFFLINKS, TIE-PINS

Cl.18; LEATHER ANDIMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS (INCLUDED IN THIS CLASS); TRUNKS; AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS.

Cl.25; CLOTHING,FOOTWEAR, HEADGEAR, SCARVES, HEADSCARVES AND SHAWLS, EXCEPT GOODS OF FUR AND IMITATIONS OF FUR; TIES, GLOVES, CAPS, SOCKS, TEXTILE ACCESSORIES FOR CLOTHING FOOTWEAR AND HEADGEAR (INCLUDED IN THIS CLASS)
Khwabon Se Hai Ishq

3257809   11/05/2016
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
Service Provider

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :01/01/2015

DELHI

Cl.35;To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36;To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage, to carry on the business of real estate and to acquire by purchase, lease, exchange, development, construction, building, erection.

Cl.37;Building construction; repair; installation services; installation of computer hardware, office machines and equipment installation, maintenance and repair.

Cl.38;Telecommunications; broadcasting, transmission; wire services; communication through electronic apparatus and equipments.

Cl.39;Transport; packaging and storage of goods; travel arrangement; brokerage and freighting.

Cl.40;Treatment of materials; engraving; framing of works of art; grinding and material treatment information.

Cl.41;Education, providing of training, entertainment, sporting, cultural activities; amusements; conferences; exhibitions; instruction services; planning; providing on-line electronic publications; seminars; symposiums and workshops.

Cl.42;Computer software design, computer software installation, computers software maintenance and related services; computer software consultancy providing access to on-line computer network including websites in the field of real estate affairs as well as financial and monetary affairs; facilitating transfer of real estate including loans for housing; site plan analysis and feasibility studies; professional consultancy services all relating to the aforesaid services.

Cl.43;Services for providing food and drink; canteens; temporary accommodation; hotel reservations; bar services; cafes, cafeterias; holiday home and camp services; day nurseries, hotels, retirement homes; tourist homes; rental of meeting rooms; rental of tables, chairs, table lines, furniture and glassware.

Cl.44;Healthcare and medical, services; veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; rest homes; sanatoriums and beauty salons.

Cl.45;Legal services; security services for the protection of property and individuals; providing of lockers and safes; investigative services; personal and social services; not included in other classes; rendered by others to meet the needs of individuals and security consultancy.
Khwabon Se Ishq

3257810  11/05/2016

HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider

Address for service in India/Agents address:

JAIN & PARTNERS
805, PADMA TOWER-1, RAJENDRA PLACE, N. DELHI-8

Used Since :01/01/2015

DELHI

Cl.35: To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36: To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage, to carry on the business of real estate and to acquire by purchase, lease, exchange, development, construction, building, erection.

Cl.37: Building construction; repair; installation services; installation of computer hardware, office machines and equipment installation, maintenance and repair.

Cl.38: Telecommunications; broadcasting, transmission; wire services; communication through electronic apparatus and equipments.

Cl.39: Transport; packaging and storage of goods; travel arrangement; brokerage and freighting.

Cl.40: Treatment of materials; engraving; framing of works of art; grinding and material treatment information.

Cl.41: Education, providing of training, entertainment, sporting, cultural activities; amusements; conferences; exhibitions; instruction services; planning; providing on-line electronic publications; seminars; symposiums and workshops.

Cl.42: Computer software design, computer software installation, computers software maintenance and related services; computer software consultancy providing access to on-line computer network including websites in the field of real estate affairs as well as financial and monetary affairs; facilitating transfer of real estate including loans for housing; site plan analysis and feasibility studies; professional consultancy services all relating to the aforesaid services.

Cl.43: Services for providing food and drink; canteens; temporary accommodation; hotel reservations; bar services; cafes, cafeteria; holiday home and camp services; day nurseries, hotels, retirement homes; tourist homes; rental of meeting rooms; rental of tables, chairs, table lines, furniture and glassware.

Cl.44: Healthcare and medical, services; veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; rest homes; sanatoriums and beauty salons.

Cl.45: Legal services; security services for the protection of property and individuals; providing of lockers and safes; investigative services; personal and social services; not included in other classes; rendered by others to meet the needs of individuals and security consultancy.
FUJI
3278104 07/06/2016
FUJIFILM CORPORATION
26-30, Nishiazabu 2-chome, Minato-ku, Tokyo, Japan
Manufacturers and Merchants
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..152249.
Cl.1; CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY; ADHESIVES USED IN THE INDUSTRY; AND UNPROCESSED ARTIFICIAL RESINS AND UNPROCESSED PLASTICS.
Cl.9; SUBSTANCES (INCLUDING DIAZO COMPOUNDS) (5) APPARATUS AND INSTRUMENTS TO BE USED IN EXPOSURE AND DEVELOPING FOR COLOR PROOFING (6) APPARATUS AND INSTRUMENTS FOR FORMING, ON PRINTING MATERIALS, IMAGE WHICH CORRESPONDS TO IMAGE ON INORGANIC SUBSTANCES INCLUDING SILVER HALIDE OR ORGANIC SUBSTANCES INCLUDING DIAZO COMPOUNDS (7) APPARATUS AND INSTRUMENTS FOR FORMING IMAGE WHICH CORRESPONDS TO ORIGINAL ON PRINTING MATERIALS. 4. APPARATUS AND INSTRUMENTS FOR RECORDING IMAGE USING CHANGE OF ELECTRIC CHARGE, OR OF PHYSICAL OR CHEMICAL PROPERTY, OF ORGANIC OR INORGANIC SUBSTANCES BY EXPOSURE TO LIGHT OR OTHER RADIATION ENERGY 5. COPYING MACHINES 6. APPARATUS AND INSTRUMENTS FOR RADIOGRAPHY AND AUTORADIOGRAPHY 7. APPARATUS AND INSTRUMENTS FOR CHEMICAL, PHYSICOCHEMICAL OR OPTICAL ANALYSIS OF BLOOD 8. APPARATUS AND INSTRUMENTS FOR DETECTING RADIATION INFORMATION USING STIMULABLE PHOSPHOR. FOR RETRIEVING AND REPRODUCING SAID INFORMATION AND/OR FOR MAKING HARD COPY OF SAID INFORMATION (3) STILL VIDEO CAMERAS, MOVIE VIDEO CAMERAS AND VIDEO TAPE RECORDER (4) APPARATUS AND INSTRUMENTS FOR MAKING HARD COPY FROM IMAGE INFORMATION COMPRISING OF DIGITAL OR ANALOGUE SIGNALS J GENERATED BY ELECTRONIC APPARATUS OR REPRODUCED FROM DYNAMIC OR STATIC MEMORY 3. APPARATUS AND INSTRUMENTS FOR GRAPHIC ARTS INCLUDING, BUT NOT LIMITED TO, THE FOLLOWINGS: (1) APPARATUS AND INSTRUMENTS FOR EDITING WORK, BLOCK COPY MAKING AND PROOFING (INCLUDING THOSE FOR ELECTRONIC EDITING USING COMPUTER PROGRAM) (2) PROCESS CAMERAS (3) SCANNERS (4) APPARATUS AND INSTRUMENTS FOR DEVELOPING PHOTOGRAPHIC SENSITIZED MATERIALS USING INORGANIC SUBSTANCES (INCLUDING SILVER HALIDE) OR ORGANIC CAMERAS AND VIDEO TAPE RECORDER (4) APPARATUS AND INSTRUMENTS FOR MAKING HARD COPY FROM IMAGE INFORMATION COMPRISING OF DIGITAL OR ANALOGUE SIGNALS J GENERATED BY ELECTRONIC APPARATUS OR REPRODUCED FROM DYNAMIC OR STATIC MEMORY 3. APPARATUS AND INSTRUMENTS FOR GRAPHIC ARTS INCLUDING, BUT NOT LIMITED TO, THE FOLLOWINGS: (1) APPARATUS AND INSTRUMENTS FOR EDITING WORK, BLOCK COPY MAKING AND PROOFING (INCLUDING THOSE FOR ELECTRONIC EDITING USING COMPUTER PROGRAM) (2) PROCESS CAMERAS (3) SCANNERS (4) APPARATUS AND INSTRUMENTS FOR DEVELOPING PHOTOGRAPHIC SENSITIZED MATERIALS USING INORGANIC SUBSTANCES (INCLUDING SILVER HALIDE) OR ORGANIC SUBSTANCES (INCLUDING DIAZO COMPOUNDS) (5) APPARATUS AND INSTRUMENTS TO BE USED IN EXPOSURE AND DEVELOPING FOR COLOR PROOFING (6) APPARATUS AND INSTRUMENTS FOR FORMING, ON PRINTING MATERIALS, IMAGE WHICH CORRESPONDS TO IMAGE ON INORGANIC SUBSTANCES INCLUDING SILVER HALIDE OR ORGANIC SUBSTANCES INCLUDING DIAZO COMPOUNDS (7) APPARATUS AND INSTRUMENTS FOR FORMING IMAGE WHICH CORRESPONDS TO ORIGINAL ON PRINTING MATERIALS. 4. APPARATUS AND INSTRUMENTS FOR RECORDING IMAGE USING CHANGE OF ELECTRIC CHARGE, OR OF PHYSICAL OR CHEMICAL PROPERTY, OF ORGANIC OR INORGANIC SUBSTANCES BY EXPOSURE TO LIGHT OR OTHER RADIATION ENERGY 5. COPYING MACHINES 6. APPARATUS AND INSTRUMENTS FOR RADIOGRAPHY AND AUTORADIOGRAPHY 7. APPARATUS AND INSTRUMENTS FOR CHEMICAL, PHYSICOCHEMICAL OR OPTICAL ANALYSIS OF BLOOD 8. APPARATUS AND INSTRUMENTS FOR ANALYSIS BY ELECTROPHORESIS 9. APPARATUS AND INSTRUMENTS FOR DETECTING RADIATION INFORMATION USING STIMULABLE PHOSPHOR.
Cl.10; MEDICAL APPARATUS AND INSTRUMENTS IN CLASS 10.
Cl.16; (3) COPYING PAPERS, PHOTOGRAPHS AND PRINTED MATTERS, OFFICE REQUISITIONS EXCEPT FURNITURE, INSTRUCTIONAL AND TEACHING MATERIAL, ADHESIVE TAPES FOR STATIONERY, PLASTIC FILMS FOR OFFICE, AND STATIONERY INCLUDED IN CLASS 16.
FUJIX

3278105  07/06/2016
FUJIFILM CORPORATION
26-30, Nishiazabu 2-chome, Minato-ku, Tokyo, Japan
SERVICE PROVIDER
Manufacturers and Merchants
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

C1.0; CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY, ADHESIVES USED IN INDUSTRY AND UNPROCESSED ARTIFICIAL RESINS AND UNPROCESSED PLASTICS

C1.9; VIDEO, AUDIO APPARATUS AND INSTRUMENTS; MAGNETIC TAPES, CARDS AND SHEETS FOR USE IN VIDEO, AUDIO APPARATUS AND INSTRUMENTS; SCIENTIFIC, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, MEASURING AND TEACHING APPARATUS AND INSTRUMENTS INCLUDING, BUT NOT LIMITED TO, THE FOLLOWINGS: (1) CAMERAS, LENSES, OPTICAL FILTERS, PHOTOGRAPHIC FILTERS, PROJECTORS, SLIDE PROJECTORS, OVERHEAD PROJECTORS, SCREENS, TELESCOPES AND MICROSCOPES (2) APPARATUS AND INSTRUMENTS FOR PHOTOFINISHING INCLUDING THOSE FOR DEVELOPING, FIXING, WASHING, DRYING, ENLARGING AND PRINTING (3) APPARATUS AND INSTRUMENTS FOR SENSITOMETRY OF PHOTOGRAPHIC SENSITIZED MATERIALS INCLUDING DENSITOMETERS, SENSITOMETERS, OPTICAL WEDGE AND CONTROL STRIPS. (4) CAMERAS, PROCESSORS, RETRIEVING APPARATUS, READERS, READER-PRINTERS AND OTHER APPARATUS AND INSTRUMENTS FOR MICROFILM AS WELL AS THE APPARATUS AND INSTRUMENTS FOR COMPUTER-OUTPUT-MICROFILM (5) APPARATUS AND INSUMENTS FOR RADIOGRAPHY AND AUTORADIOGRAPHY (6) APPARATUS AND INSTRUMENTS FOR RECORDING INFORMATION ON PHOTOGRAPHIC SENSITIZED MATERIALS (INCLUDING INORGANIC SUBSTANCES SUCH AS SILVER HALIDE OR ORGANIC SUBSTANCES SUCH AS DIAZO COMPOUNDS), ORGANIC OR INORGANIC * PHOTOCONDUCTIVE MATERIALS, OR OTHER RECORDING MEDIA.

C1.10; MEDICAL APPARATUS AND INSTRUMENTS IN CLASS 10.

C1.16; COPYING PAPERS, PHOTOGRAPHS AND PRINTED MATTERS, OFFICE REQUISITES EXCEPT FURNITURE, INSTRUCTIONAL AND TEACHING MATERIAL, ADHESIVE TAPE FOR STATIONERY, PLASTIC FUM FOR OFFICE AND STATIONERY INCLUDED IN CLASS 16.
FES
3283007 13/06/2016
SONY CORPORATION
1-7-1 Konan, Minato-ku, Tokyo Japan
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Cl.14; PERSONAL ORNAMENTS, NAMELY, EARRINGS, TIE CLIPS, TIE PINS, NECKLACES, BRACELETS, PENDANTS, BROOCHES, RINGS, LOCKETS; CUFF LINKS; CLOCKS; WATCHES.
Cl.18; BAGS; POUCHES
Cl.25; CLOTHING; SHAWLS; SCARVES; NECKTIES; NECKERCHIEVES; BANDANAS; MUFFLERS; EAR MUFFS; HEADGEAR FOR WEAR; BELTS FOR CLOTHING; FOOTWEAR
3337013  12/08/2016
KIDSSTOPPRESS MEDIA PVT. LTD
A-5/1, worli Sea side CHS, Khan A.G. Khan Road, Worli Mumbai 18
Service Provider
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No.606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066
Used Since : 01/10/2014
MUMBAI
Cl.35; Advertising; business management; business administration; office functions; retail store services offered on a global computer network relating to products which relate to health, pregnancy, parenting and childcare; computerized on-line retail store services; marketing, advertising, and promoting the retail goods and services of others through wireless electronic devices; providing an internet website featuring news and information in the field of parenting and children's lifestyle
Cl.41; Providing a website featuring blogs and non-downloadable publications, videos and audio in the field(s) of parenting and children's lifestyle; Providing an Internet news portal featuring links to news stories and articles in the field of current events in the field(s) of parenting and children's lifestyle; Providing information in the field of parenting concerning education and entertainment of children; providing information relating to health, pregnancy, parenting and childcare; providing on-line publications relating to health, pregnancy, parenting and childcare
MR. NADIMPALLI VENKATA LAKSHMI NARASIMHA RAJU
trading as ;M/s. LEON CROP SCIENCES PVT LTD
#5-5-35/168/A, FIRST FLOOR, APHC ROAD, PRASHANTHI NAGAR, KUKATPALLY, HYDERABAD- 500072, TELANGANA, INDIA.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :03/05/2011
CHENNAI
Cl.5; BIO PESTICIDES FOR AGRICULTURAL, HORTICULTURAL AND BIOCHEMICAL PREPARATIONS FOR MEDICAL USE;
Cl.31; ANIMAL FEEDS, AQUA FEED SUPPLEMENTS, AGRICULTURAL AND HORTICULTURAL PRODUCTS, FOODSTUFFS FOR ANIMAL ALL INCLUDED IN CLASS 31.
KLAY

3441498  26/12/2016
FOUNDING YEARS LEARNING SOLUTIONS PVT. LTD.
Survey no. 31/1, seetamrampalya, (near Sumadhura Vasantam apartments), Graphite India road, Brookefields, Whitefield, Bangalore – 560048, India
Manufacturers, Merchants & Service Providers
a company incorporated under the laws of India
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :01/06/2011

CHENNAI

Cl.16;Printed materials; stationery; instructional and teaching material
Cl.43;Day cares and crèches
3462880  21/01/2017

M/S. DOYEN CONSTRUCTIONS PRIVATE LIMITED
trading as ; M/s. DOYEN CONSTRUCTIONS PRIVATE LIMITED
# PLOT NO. 7, 6th FLOOR, DOYEN GALAXY, SRINAGAR COLONY, HYDERABAD - 500073, TELANGANA STATE.,
SERVICE PROVIDERS
A Private limited company incorporated under the companies act 1956

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :14/06/1989

CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.36; REAL ESTATE SERVICES
Cl.37; INSTALLATION, CLEANING, REPAIR AND MAINTENANCE, BUILDING MAINTENANCE AND REPAIR, BUILDING, CONSTRUCTION AND DEMOLITION
3502034 03/03/2017
ASSET HOMES PRIVATE LIMITED
trading as: ASSET HOMES PRIVATE LIMITED
G-129,28/34 A, PANAMPILLY NAGAR, KOCHI-682 036, KERALA.
MANUFACTURERS AND MERCHANTS
PVT.LTD. COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA

Proposed to be Used
CHENNAI


Cl.1; Chemical products used in industry, science, photography, agriculture, horticulture, forestry; manures natural and artificial; fire extinguishing compositions; tempering substances and chemical preparations for soldering; chemical substances for preserving foodstuffs; tanning, substances, adhesive substances used in industry.

Cl.2; Paints, varnishes, lacquers, preservatives against rust and against deterioration of wood; coloring matters, dyestuffs; mordents; resins; metals in foil and powder from for painters and decorators.

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, Scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.4; Industrial oils and greases (other than edible oils and fats and essential oils) lubricants; dust laying and absorbing compositions; fuels (including motor spirit) and illuminants; candles, tapers, nightlights and wicks

Cl.5; Medicinal and Pharmaceutical Preparation

Cl.6; Unwrought and partly wrought common metals and their alloys; anchors, anvils, bells, rolled and cast building materials; rails and other metallic materials for railway tracks, chains (except driving chains for vehicles); cables and wires (non-electric); locksmiths' work; metallic pipes and tubes; safes and cash boxes; steel balls; horseshoes, nails and screws; other goods in non-precious metal not included in other classes; ores

Cl.7; Machines and machine tools; motors (except for vehicles); machine couplings and Belting (except for vehicles); large size agricultural implements; incubators

Cl.8; Hand tools and instruments; cutlery, forks and spoons; side arms

Cl.9; Scientific, nautical, surveying and electrical apparatus (including wireless), photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; coin or counter- freed apparatus; talking machines, cash registers; calculating machines; fire- extinguishing apparatus

Cl.10; Surgical, Medical, Dental and Veterinary Instruments and Apparatus (Including Artificial Limbs, Eyes and teeth
SKAVA

3588574 10/07/2017
EARTHWAVE HEALTHCARE LLP.
E.K.Building, 1st Floor, Wayanad Road, Eranjipalam, Kozhikode – 673004 - Kerala
Registered LLP

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Cl.3; Essential oils for Aromatherapy use, Aromatic oils for the bath and care of the skin; Aromatic oils, not for medical purposes; Aromatherapy preparations; Aromatherapy lotion, cream, oil etc.

Cl.44; Ayurveda therapy; Health spa services for health and wellness of the body and spirit offered at a health resort;
LOOK THE PART

3596925  21/07/2017
VOYLLA FASHIONS PRIVATE LIMITED
6/13, Primrose Road, Gurappa Avenue, Bangalore, Karnataka 560025

Company

Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Proposed to be Used

CHENNAI

Cl.14; Gold & silver jewellery, pearls & gems, precious metal jewellery, precious stones & articles, imitation jewellery, bracelets, brooches, clocks and watches, cuff links, ear rings, hat ornaments of precious metal, jewellery cases, lockets, necklaces, ornamental pins, tie clips, shoe ornaments of precious metal, tie pins, watch chains, spun silver.

Cl.35; Retailing of items, including jewellery, accessories, handicrafts, artefacts of metals, wood, plastic, rubber and stones. Online retail store services featuring jewellery, accessories, handicrafts, precious and semi precious metals and stones, pearls and gems, ornaments of all kinds, bags and wallets.
LuvPet

3608008  07/08/2017
LIWEI NANO TECH CO., LTD.
17F.-1, NO. 29, HAIBIAN RD., LINGYA DIST., KAOHSIUNG CITY 802, TAIWAN (R.O.C.)
A Company Incorporated under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India

Proposed to be Used

AHMEDABAD

Cl.3; Cosmetic cream; Deodorants for human beings or for animals; detergents; cleaning preparations; breath freshening sprays, mouth washes, not for medical purposes; deodorants for pets; air fragrancing preparations; carpet cleaning preparations; toilet cleaners; canned pressurized air for cleaning and dusting purposes; cleaning preparations for water filtering apparatus and air filtering apparatus.

Cl.5; Chemical preparations to treat mildew; germicides; air purifying preparations; deodorants, other than for human beings or for animals; disinfectants for chemical toilets; parasiticides; soil-sterilising preparations.
3608012  07/08/2017
LIWEI NANO TECH CO., LTD.
17F.-1, NO. 29, HAIBIAN RD., LINGYA DIST., KAOHSIUNG CITY 802, TAIWAN (R.O.C.)
A Company Incorporated under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
The mark includes the colors of green and turquoise.

Cl.3; Cosmetic cream; Deodorants for human beings or for animals; detergents; cleaning preparations; breath freshening sprays, mouth washes, not for medical purposes; deodorants for pets; air fragrancing preparations; carpet cleaning preparations; toilet cleaners; canned pressurized air for cleaning and dusting purposes; cleaning preparations for water filtering apparatus and air filtering apparatus.

Cl.5; Chemical preparations to treat mildew; germicides; air purifying preparations; deodorants, other than for human beings or for animals; disinfectants for chemical toilets; parasiticides; soil-sterilising preparations.

Cl.35; Commercial information agencies; import-export agencies; procurement services for others [purchasing goods and services for other businesses]; cost price analysis; price comparison services; commercial information and advice for consumers [consumer advice shop]; presentation of goods on communication media, for retail purposes; invoicing; administrative processing of purchase orders; outsourcing services [business assistance]; retail or wholesale services.
GOA NATURAL GAS PRIVATE LIMITED
Rajan Villa, Plot No-33 Journalist Colony, Porvorim
Company registered under Companies Act, 2013

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016

Proposed to be Used
MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE GOA NATURAL...

Cl.4; Crude oil, natural gas, liquefied petroleum gas, natural gas liquid, oil and gas related residual products; Fuel gas; Gasoline; Diesel fuel; Lubricants; Waxes and greases.

Cl.35; Retail stores and wholesale distributorships featuring natural gas and petroleum products, including fuel oil, gasoline, diesel fuel, crude oil, and automotive fluids, lubricants, solvents; Import and export of natural gas, petroleum and petroleum products and derivatives.

Cl.37; Construction services including drilling and laying of oil and natural gas pipelines; Drilling of oil wells; Construction of oil and natural gas processing and compression facilities; Construction of oil and natural gas distribution facilities; Management of construction relating to oil and natural gas exploration, extraction, compression, refining and distribution facilities.

Cl.40; Oil, natural gas and fuel refining services including refining, treatment and processing of oil, natural gas and fuel.

Cl.42; Oil and natural gas exploration, oil and natural gas well surveying, oil and natural gas prospecting, oil and natural gas well testing services, analysis for oil and natural gas field exploitation, geological, geophysical or any other kind of surveys for exploration and prospecting for oil and natural gas.
3733366  22/01/2018
UNIPHORE SOFTWARE SYSTEMS PRIVATE LIMITED
trading as; UNIPHORE SOFTWARE SYSTEMS PRIVATE LIMITED
O8C 8TH FLOOR, IIT MADRAS RESEARCH PARK, KANAGAM ROAD, TARAMANI, CHENNAI - 600013, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANTS AND SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RIPPLE IP SERVICES PVT LTD
R13/66, SECTOR 13, RAJ NAGAR, NEAR ALT CENTER, GHAZIABAD - 201 010

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9; SPEECH RECOGNITION AND VIRTUAL ASSISTANT SOFTWARE.
Cl.42; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR SPEECH ANALYSIS AND VIRTUAL ASSISTANT SYSTEMS.
MANHATTAN REVIEW
3804016 12/04/2018
M/S. CK'S EDVANTAGE EDUCATION (P) LIMITED
# 4th FLOOR, SUDHEER THAPANI TOWERS, SUITE 402, OPP TELUGU ACADEMY, HIMAYATNAGAR, HYDERABAD - 500029, TELANGNA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :01/03/2008
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.9; CHILDREN'S EDUCATIONAL SOFTWARE, MASTER OF EDUCATION SOFTWARE, EDUCATIONAL COMPUTER SOFTWARE, EDUCATIONAL SOFTWARE, EDUCATION SOFTWARE
Cl.35; WHOLESALE SERVICES IN RELATION TO EDUCATIONAL SUPPLIES, RETAIL SERVICES IN RELATION TO EDUCATIONAL SUPPLIES, ADMINISTRATION OF CULTURAL AND EDUCATIONAL EXCHANGE PROGRAMS , CAREER ADVISORY SERVICES (OTHER THAN EDUCATION AND TRAINING ADVICE), CAREER INFORMATION AND ADVISORY SERVICES (OTHER THAN EDUCATIONAL AND TRAINING ADVICE), CAREER INFORMATION AND ADVISORY SERVICES (OTHER THAN EDUCATIONAL AND TRAINING ADVICE)
3807223   16/04/2018

M/S. GEOKHEM
# CHARAN SQUARE, DOOR NO. 48-8-2, NAGARJUNA NAGAR, OPP NTR HEALTH UNIVERSITY, NEAR KRANTHI COLLEGE, VIJAYAWADA - 520008, KRISHNA DISTRICT, A.P.,
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :30/06/2017

CHENNAI
Subject to restriction with in AP and Telangana.
Cl.31;FOODSTUFFS AND FODDER FOR ANIMALS
Cl.35;WHOLESALE AND RETAIL SERVICES RELATED TO FOODSTUFFS AND FODDER FOR ANIMALS.
ABDUL RAZACK M
Manarikkal House, TC Road, Thirurangadi
Individual

Address for service in India/Attorney address:
HEMA R.
5 B, CLOUD 9 VIDYA NAGAR, PANAMPILLY NAGAR, COCHIN-682020

Proposed to be Used

CHENNAI

CI.14; jewellery including imitation jewellery; goods and other fancy items made from precious stones and their alloys
CI.18; goods made of leather and imitations of leather; luggage and carrying bags; belts and umbrellas
CI.25; footwear

CI.35; retail services and running of outlets for display and sale of footwear, goods of leather and its imitations, bags, belts and umbrellas; bringing together variety of jewellery made of precious stones and alloys; bringing under one roof for the convenience of the public textiles, cosmetics and other goods of daily use by way of running a supermarket and hypermarket
M/S. SHAUNAKA HR SOLUTIONS(OPC) PRIVATE LIMITED
# PLOT NO. 100, DOYENS TOWNSHIP, SERILINGAMPALLY, RANGAREDDY DISTRICT, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Near New Malakpet Football Ground, Hyderabad, Telangana-500024

Proposed to be Used
CHENNAI

Cl.25: READYMADE GARMENTS

Cl.35: RECRUITMENT SERVICES, PERSONNEL RECRUITMENT, EMPLOYMENT RECRUITMENT, STAFF RECRUITMENT, RECRUITMENT CONSULTANCY SERVICES, EXECUTIVE RECRUITMENT SERVICES, RECRUITMENT AND PLACEMENT SERVICES, JOB PLACEMENT CONSULTANCY, HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES, JOB PLACEMENT

Cl.41: EDUCATION, ENTERTAINMENT AND SPORT SERVICES, ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS, CONSULTANCY AND INFORMATION SERVICES RELATING TO ARRANGING, CONDUCTING AND ORGANISATION OF CONFERENCES, VOCATIONAL SKILLS TRAINING, EDUCATION SERVICES RELATING TO COMMUNICATION SKILLS, PROVISION OF FACILITIES FOR EMPLOYMENT SKILLS TRAINING, CONSULTANCY RELATING TO VOCATIONAL SKILLS TRAINING, EDUCATION AND TRAINING, EDUCATIONAL AND TRAINING SERVICES
3816106  25/04/2018
M/S. SUPER TRADERS.
DOOR NO. XVI/373-D, THADAPPARAMBA, OMANUR, CHEECODE PANCHAYATH, MALAPPURAM - 673 645.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA

Proposed to be Used

CHENNAI
The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo..

Cl.29; MEAT, FISH POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, EDIBLE OILS AND FATS, PRESERVES, PICKLES.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, RICE POWDER, ATTA, MAIDA, RAVA, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES ICE.

Cl.35; ONLINE SALE, WHOLESALE, RETAIL, DISTRIBUTION AND EXPORT OF FOOD PRODUCTS.

Transliteration: NANMAYUDE KAIPUNYAM IN MALAYALAM
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work there is no exclusive right over the descriptive word in the mark with restriction to use within the territorial jurisdiction of State of Kerala.

Cl.30; RICE, RICE PRODUCTS, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE.

Cl.35; TRADING, IMPORT, EXPORT WHOLE SALE, RETAIL OF RICE, RICE PRODUCTS, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE.
SYNTHESIS
3822397  03/05/2018
SYNTHESIS WINDING TECHNOLOGIES PRIVATE LIMITED
No.14/A, Shanthipura Road, Electronics City 2nd Phase, Bangalore-560 100
Company
Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA
Used Since :08/03/1994
CHENNAI
Cl.7;Machines, machine tools and accessories, Power operated tools, Coil Winding machines, Armature Winding machines, Transformer Winding Machines, Semi-automatic and Fully automatic winding machines, Capacitor Winding Machines
Cl.35;Retailing and Export of various machines and accessories. Retail and export of Coil Winding Machines, Armature Winding Machines, Automatic Winding Machines
3822398  03/05/2018
SYNTHESIS WINDING TECHNOLOGIES PRIVATE LIMITED
No.14/A, Shanthipura Road, Electronics City 2nd Phase, Bangalore-560 100
Company
Address for service in India/Attorney address:
RAJESH VELLAKKAT
Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA
Used Since :08/03/1994
CHENNAI
Cl.7;Machines, machine tools and accessories, Power operated tools, Coil Winding machines, Armature Winding machines, Transformer Winding Machines, Semi-automatic and Fully automatic winding machines, Capacitor Winding Machines
Cl.35;Retailing and Export of various machines and accessories. Retail and export of Coil Winding Machines, Armature Winding Machines, Automatic Winding Machines
3839549 22/05/2018
FOUNDING YEARS LEARNING SOLUTIONS PRIVATE LIMITED
Survey no. 31/1, Seetamrampalya, (near Sumadhura Vasantam apartments), Graphite India road, Brookefields, Whitefield, Bangalore – 560048, India
a company incorporated under the laws of India
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since : 26/09/2017
To be associated with:
3441498, 3441499, 3839549

CHENNAI
Cl.16; Printed materials; stationery; instructional and teaching material; printed correspondence course materials
Cl.41; Education; providing of training; entertainment; sporting and cultural activities; provision of day-care [educational] units; educational services, namely, developing curriculum for educators
Cl.43; Daycare and crèche; child day-care center services; nurseries and day care centers; preschooler and infant care at daycare centers
3839551 22/05/2018

FOUNDING YEARS LEARNING SOLUTIONS PRIVATE LIMITED
Survey no. 31/1, Seetamrampalya, (near Sumadhura Vasantam apartments), Graphite India road, Brookefields, Whitefield, Bangalore – 560048, India

a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 22/02/2018

CHENNAI

Cl.16: Printed materials; stationery; instructional and teaching material; printed correspondence course materials

Cl.41: Education; providing of training; entertainment; sporting and cultural activities; provision of day-care [educational] units; educational services, namely, developing curriculum for educators

Cl.43: Daycare and crèche; child day-care center services; nurseries and day care centers; preschooler and infant care at daycare centers
LEOSTRIDE ENTERTAINMENT PRIVATE LIMITED
217, MORYA LANDMARK-1, OFF LINK RD. ANDHERI (W), MUMBAI 400053, MAHARASHTRA, INDIA
A Company incorporated under the provisions of companies Act,1956

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Used Since : 23/04/2018

Mumbai
The mark shall be limited to the colours as shown in the representation on the form of the application.
This is condition of registration that both/all labels shall be used together..

Cl.38; Television and radio broadcasting, telecommunications, cable television broadcasting, cellular telephone communications, providing transmission of graphics, video for cellular telephone via computer and telecommunications networks, providing telecommunications connections to a global computer network, satellite transmission, transmission or message and images including transmission of graphics, video images, ring tones, voice, music, MP3s for cellular telephone via computer and telecommunications networks.

Cl.41; Media, entertainment, cinema presentations, film production, movie studios, movie theater presentations, news reporter services, production of radio and television programmes, production of shows and films, publication of books and texts, providing on-line electronic publications, not downloadable, production of radio and television programmes, recording studio services, movie studios, television entertainment.
EQUINOX SOFTWARE AND SERVICES PVT. LTD
Unit No. 19, Electronic Estate, Pune-Satara Road, Pune, Maharashtra 411009
SERVICE PROVIDER
Private Limited
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No. 606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No. 7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066
Used Since : 01/01/2018
MUMBAI
Cl.41; Education and training services
Cl.42; Design, development and implementation of information systems; Software as a Service [SAAS]; computer software design; IT consultancy; providing information on computer technology; web and cloud based IOT and IIOT solutions; providing service related to computer simulation based process and plant performance analysis; Engineering services for the implementation of IT applications with necessary hardware and software for chemical industry; hydrocarbon processing industry; power and utility industry
RIBBON
Priority claimed from 15/09/2017; Application No. : 87610391 ;United States of America
3851095   01/03/2018
RIBBON COMMUNICATIONS OPERATING COMPANY, INC.
4 Technology Park Dr., Westford, MA 01886

A Delaware Corporation
Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used
MUMBAI

Cl.38; Technical consultation in the field of the operation and use of communications equipment; Over the top communications services for consumers in the nature of communication by electronic computer terminals.

Cl.42; Software as a Service (SAAS) services featuring software for use in analyzing and securing IP communications networks; Cloud computing featuring software for use in analyzing and securing IP communications networks; Design for others in the field of communications; Updating and upgrading of computer software; Leasing of communications equipment software and hardware; Providing on-line, non-downloadable computer security software; Software as a Service (SAAS) services featuring software for use in monitoring, protecting, controlling, and securing application programming interfaces (APIs) used by businesses; Software as a Service (SAAS) services featuring software for use in providing visibility and management of digital services and application programming interfaces (APIs) used by businesses; Software as a Service (SAAS) services featuring software for protecting and controlling access to digital assets, data, and digital services; Software as a Service (SAAS) services featuring software for enforcing data security policies, preventing data loss, and ensuring compliance with data security policies and procedures; Computer security threat and risk analysis for protecting data; Computer security services, namely, restricting unauthorized access to digital assets, data, and digital services; Software as a Service (SAAS) services featuring software for use in controlling calls in unified communications, voice mail and rich messaging applications; Software as a Service (SAAS) services featuring software for use in enabling application programming interfaces (APIs), subroutines and wrappers to be embedded in internet applications to enable unified communications services to be provided over cloud networks or hosted infrastructures; Software as a Service (SAAS) services for enabling video conferencing, mobile messaging and virtual network functions; Unified Communications as a Service (UCaaS) services and Communications Platform as a Service (CPaaS) services, namely, featuring cloud computing services in the nature of cloud-based software for use in enabling communications network services, business calling connectivity services (SIP Trunking), and computer software applications for enabling business communications for calls, messaging, collaboration, chat, video, and contact center over data networks; Over the top communications services for consumers, namely, design of unified communication services for consumers; Software as a Service (SAAS) services featuring Application Programming Interfaces (APIs) software and online non-downloadable Software Development Kits (SDKs) for use by application developers for programming and for enabling collaborative communications services and embedded communications; Design and development of computer hardware and software; Computer software development and product development in the field of telecommunications technology; Maintenance of computer software in the field of telecommunications technology; Computer services, namely, providing an online computer database featuring information regarding computer software and hardware design and development; Design for others in the field of communications, namely, design of Unified Communications services, Embedded Communications services, Fixed, mobile and web based communications systems, software and clients, and corresponding administration user interfaces in the field of telecommunications technology; Updating and upgrading of computer software; Leasing of communications equipment software and hardware.
SAPINS

3875396  30/06/2018
GIGI THOMAS
No 3, Clasic Villa, Kunnumpuram, Kakkanad, Kochi 682021 Kerala, India
An individual

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used

CHENNAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2171501.

Cl.29; milk and milk products; edible oils and fats, meat, fish, poultry; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs,

Cl.30; cocoa, sugar, frice, tapioca, lour and preparations made from cereals, bread, pastry and confectionery, honey, sauces,(condiments); spices, salt, vinegar

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals
OORJAA

3893763  20/07/2018

OORJAA DESIGN LLP

#29/11, Ambalipura Residency, Off Haralur Road, Off Sarjapur Road, Bangalore -560102, India

Limited Liability Partnership

Address for service in India/Attorney address:

RAJESH VELLAKKAT

Fox Mandal & Associates Solicitors & Advocates FM House, 6/12, Primrose Road Bangalore 560 025 ,INDIA

Used Since :22/02/2018

CHENNAI

Cl.11; Apparatus for lighting, heating; air filtering installations, air-conditioning apparatus; lighting apparatus and installations with sustainable materials.

Cl.20; Furniture, mirrors, picture frames, wooden blocks; goods of wood, bamboo, cork, reed, plastic used for lamps and lighting.
Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.5; Pharmaceutical, veterinary and sanitary substances; infants and invalids foods, plasters, material for bandaging; materials for stopping teeth, dental wax; disinfectants; preparation for killing weeds and destroying vermin.

Cl.8; Hand tools and instruments; cutlery, forks and spoons; side arms.

Cl.9; Scientific, nautical, surveying and electrical apartments (including wireless), photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; coin or counter-freed apparatus; talking machines, cash registers; calculating machines; fire-extinguishing apparatus.

Cl.10; Surgical, Medical, Dental and Veterinary Instruments and Apparatus (Including Artificial Limbs, Eyes and teeth)
CVS HEALTH

Priority claimed from 18/02/2016; Application No. : 86911719 ;United States of America
4007987  06/04/2016
CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
To be associated with:
2648096, 2648097, 3074631, 3074632, 3119221, 3119222, 3228979, 3228980, 3228981
KOLKATA
Cl.6; Metal bathtub grab bars
Cl.9; Magnifying glasses
SMARTCAST INTELLIGENCE PLATFORM

Priority claimed from 30/05/2018; Application No. : 87941551 ;United States of America

CREE, INC.
4600 Silicon Drive, Durham, North Carolina 27703, United States of America
A North Carolina Corporation, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELI

Cl.9; Electrical integrated control systems for use in the fields of lighting, LED lighting, and security; electric switches, electrical controllers, electronic circuits and electric components for lighting, namely, electrical lighting controllers, electric light dimmers, sensors, electric transmitters and receivers for lighting; wireless remote controls for lighting; calibration equipment, namely, sensors and electrical controllers for lighting; power supplies; electronic driver circuits; modules, namely, power modules, lighting modules in the nature of light emitting diodes used for lighting fixtures, and modules and subassemblies in the nature of light emitting diodes (LEDs); networking hardware, namely, lighting network hardware; control software for lighting; downloadable software applications and mobile applications for controlling lighting and lighting color, sensing and recording building occupancy, sensing and recording patterns of motion, sensing and recording surrounding ambient light, detecting and recording power consumption, monitoring real-time system health, detecting performance levels, maintaining software releases, and sharing data relating thereto with third-party apps and platforms; downloadable software applications and mobile applications for collecting and monitoring building lighting network data, energy usage and occupancy patterns; downloadable software applications and mobile applications for collecting and analyzing data from building lighting systems for use in saving energy and using space more effectively; downloadable software applications and mobile applications for providing real-time meeting room availability.

Cl.11; Lighting apparatus, namely, LED lighting fixtures, LED lighting fixtures for indoor and outdoor lighting applications, LED lighting fixtures for use in display, commercial, industrial, residential, and architectural accent lighting applications, and LED landscape lights; lighting fixtures, namely, interior and exterior lighting fixtures; light bulbs; LED lamps; spotlights.

Cl.42; Application service provider featuring application programming interface (API) software for controlling lighting and lighting color, sensing and recording building occupancy, sensing and recording patterns of motion, sensing and recording surrounding ambient light, detecting and recording power consumption, monitoring real-time system health, detecting performance levels, maintaining software releases, and sharing data with third-party apps and platforms; Application service provider featuring application programming interface (API) software for monitoring building lighting network data, energy usage and occupancy patterns for use in saving energy and using space more effectively; technical support services, namely, troubleshooting of computer software problems in the field of lighting.
Raise your Power

4023172   11/12/2018
KOOLKANYA PRIVATE LIMITED
WELSPUN HOUSE, 6TH FLOOR, KAMALA MILLS, COMPOUND, SENAPATI BAPAT MARG, LOWER PAREL MUMBAI ,
MUMBAI CITY, MAHARASHTRA, INDIA 400013.
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

Cl.9; PHOTOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), APPARATUS
AND INSTRUMENTS FOR CONDUCTING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING
ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC
DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA;
MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING
EQUIPMENT, COMPUTERS; COMPUTER SOFTWARE; FIRE-EXTINGUISHING APPARATUS

Cl.16; PAPER AND CARDBOARD; PRINTED MATTER; PHOTOGRAPHS; STATIONERY AND OFFICE REQUISITES,
EXCEPT FURNITURE; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; DRAWING MATERIALS AND
MATERIALS FOR ARTISTS; PAINTBRUSHES; INSTRUCTIONAL AND TEACHING MATERIALS; PLASTIC SHEETS, FILMS
AND BAGS FOR WRAPPING AND PACKAGING; PRINTERS TYPE, PRINTING BLOCKS.

Cl.21; MUGS

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, CAREER
CONSULTANCY

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
NAC-NUTEK

4122328 19/03/2019
NORTH AMERICAN MARKETING INC.
P.O. Box 22086 Houston, TX 77227-2086, UNITED STATES OF AMERICA
A Company
Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

MUMBAI

Cl.1; Unprocessed plastics in all forms

Cl.6; Valves for the controlling of fluids and gases; parts and accessories for valves for the controlling of fluids and gases, namely, tubing slips and spiders, welding fittings and flanges and tube connectors including return bend, terminal, corner, t and elbow fittings

Cl.7; Valves as machine components; valves for industrial machinery

Cl.9; Fluid flow controlling devices, namely, manually and mechanically operated valves, automatic pressure relief valves and automatic pressure regulating valves; pressure controlled valves for oil and gas pipelines; pressure controllers and valves, namely, hand operated, remote controlled and automatic pressure controllers and valves and pressure gauging equipment; valves for regulating the flow of liquids and gases; computer software for use in educational programs; educational computer and electronic games downloadable from a global computer network; downloadable application for mobile devices, namely, mobile phones, smartphones, tablets, and laptops, to download computer software for educational program and educational computer and electronic games via the internet; education computer and electronic games downloaded via the internet

Cl.16; Plastic bubble packs; plastic film for packaging; plastic film for palletizing goods; plastic foam

Cl.17; Plastic in bars, blocks, pellets, rods, sheets, tubes or extruded form for general industrial or manufacturing use; plastic packing for shipping containers; plastic pellets for packing

Cl.20; Plastic shipping and storage boxes

Cl.35; Operation of a retail store for selling valves; operation of a retail store for selling plastic products, namely, plastic packaging products; operation of a wholesale store for selling valves; operation of a wholesale store for selling plastic products, namely, plastic packaging products; online sales of educational computer software and electronic games; online sales of valves; online sales of plastic products, namely plastic packaging products; catalogue shopping services in the field of valves; catalogue shopping services in the field of plastic products, namely, plastic packaging products; online catalogue shopping services in the field of valves; online catalogue shopping services in the field of plastic products, namely, plastic packaging products; advertising the goods and services of others, namely, valves, plastic products, educational computer software and electronic games; commercial resale of valves; commercial resale of plastic products, namely, plastic packaging products

Cl.36; Real estate investment services and management of real estate portfolios

Cl.37; Operation of a website in the field of educational computer software; Operation of a website in the field of valves

Cl.40; Manufacture of plastic products, namely plastic packaging products; manufacture of valves for regulating the flow of liquids and gases; machining services

Cl.42; Design, maintenance, development and updating of computer software; providing computer software to others by download; design and development of valves; testing and inspection of valves; testing and inspection of plastic products
Series trade mark u/s 154(2) of Trade Marks Act, 1999 from a convention country

Priority claimed from 15/03/2019; Application No.: UK00003383722; United Kingdom

OMNICOM INTERNATIONAL HOLDINGS INC.
720 California Street, San Francisco, California 94108, United States of America
Corporation of the State of Delaware (USA)

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1274067

DELHI

Cl.35; Advertising agency services; digital, online and interactive marketing and advertising services; direct marketing advertising services for others; advertising services, namely, creating corporate and brand identity for others; business marketing consulting services related to advertising, marketing and brand development for others; market research and analysis services; data analytics; survey research and opinion polling; brand evaluation services, brand positioning services and brand analysis, namely, brand strategy and identity consultation services; public relations services; sales promotion services, namely, promoting the goods and services of various industries through the dissemination of printed, audio and visual materials and by rendering sales promotion advice; dissemination of advertising for others via the Internet and other interactive, wireless and digital media; media planning, namely, advising others on placement and scheduling of advertising; and media buying in the field of advertising; event marketing services, namely, providing marketing and promotion of special events; sponsorship marketing; customer relationship management; post-production editing services for digital, video and audio commercials; social media marketing; database marketing; telemarketing; organizing events and exhibitions for others; audio and video post-production editing services for video and audio advertising; advertising, marketing, promotional and public relations services; advertising, promotional, public relations and marketing communications; advertising agency, marketing agency, promotional agency and public relations agency services; business project management; interactive and non-interactive marketing; marketing studies; online and internet advertising, promotion and marketing services; internet keyword marketing services; experiential marketing, promotion and advertising services and campaigns; virtual marketing, promotion and advertising services and campaigns; viral marketing, promotion and advertising services and campaigns; video marketing, promotion and advertising services and campaigns; creation of advertising campaigns; creation of advertisements, commercial sponsorship; field marketing; business consulting services; organisation and exhibitions and trade fairs for commercial and advertising purposes; marketing, advertising and consultancy services in relation to brand strategies, brand relationships, customer
relationship marketing, loyalty marketing and consumer targeting; segmentation and profiling of market data; analysis of consumer responses to advertising; creation and development of retail strategies; studies, analysis, statistics, databases relating to business, marketing and marketing information; advertising and marketing services in relation to data mining, data manipulation, data cleansing, data transformation, data operations and transmission of data; providing online information relating to advertising and business consultancy services; talent management and talent agency services; marketing research services; trend analysis services; professional development services; data services; staff utilisation planning, staff management and management advice relating to staff; brand creation services; corporate strategy services; management services in relation to business data analysis of market, business and industry trends; reprographic services, namely, copying of documents for others; public relations services, namely, management of news and press coverage and stories; advertising services relating to packaging; public relations services provided through all public communications means; writing of publicity texts, namely, creating press releases; employment staffing consultancy services, staff utilisation planning, namely, professional staffing and recruiting services, staff management and management advice relating to staff, namely, professional staffing and employment staffing consultation services; promoting good employment practices; promoting the goods and services of others through targeted advertising; conducting, organising, holding, arranging business conferences; conducting, organising, holding, arranging trade conferences, shows and exhibitions in the field of advertising, marketing, and music used for commercial purposes; corporate identity and brand development services for corporate clients; consultancy and advice related to brand creation and development; corporate image development consultancy and advice; branding services, namely, consultancy, and advice and information services relating to marketing and management of brands, creating brand identity and brand development for businesses and individuals.

Cl.41: Film, video, and sound recording production and post-production services; production of sound and music video recordings; sound editing and enhancement; editing and recording of sounds, namely, mixing of dialogue, music, sound effects, dialogue and narration, and automated dialogue replacement; video post-production editing services, namely, adding visual effects and graphics to video tape, audio tape, digital media and film; video, CD, and DVD mastering services of film, digital media and video tape; rental services for audio and video equipment for use in post-production work; publishing of electronic publications; post-production editing services in the field of music, videos and film, namely, audio post-production editing, audio track editing and augmentation; entertainment information services; online digital publishing services; digital video, audio and multimedia entertainment publishing services; interactive entertainment; interactive entertainment services; online interactive entertainment; arranging of conferences relating to advertising; training in the field of advertising; publishing and reporting; education, entertainment and sport services; multimedia publishing; photographic services; entertainment services being film services, video services, music services; film services, namely film production, film post-production, film direction, film editing, film hire, film distribution, film studio services, entertainment by film, film performance, showing of films, presentation of films, provision of non-downloadable films, provision of facilities for production of films; video services, namely video production, video post-production, video direction, video editing, video hire, video distribution, video studio services, entertainment by video, video performance, showing of videos, presentation of video, provision of non-downloadable videos, provision of facilities for production of videos; music services, namely music instruction, music performance, music concerts, music publishing, musical entertainment, music recording, live music shows and performances, music production, music composition, production of music shows, publishing of musical works, provision of non-downloadable music from the internet, music studio services, provision of facilities for production and recording of music; photographic, film, video services, including production services; education, instruction, seminar and training services; cultural activities; consumer, customer, staff and employee education, instruction and training; staff and employee education, instruction and training for sales, management, administration, marketing, advertising, public relations, financial management; provision of educational information through a database or the internet; online training, instruction and education services; professional development services (being education and training) and training for professional development; personal development services (being education and training) and training for personal development; career counselling (training and education advice); music, video and film entertainment services; producing video compilations; selection and compilation of video and sound recordings; booking and hiring of events and competitions, tickets and seats; arranging and conducting colloquia, exhibitions, concerts, entertainment events, conferences, congresses, seminars, symposiums, festivals, fairs, circuses, shows, workshops, fashion shows and contests; scriptwriting services; ghostwriting services; news reporter services; entertainment by way of pre-recorded messages and video messages; music, video and media recording, recording studio, and production services; publication and publishing services, including online and over the internet; cinema presentations; disc jockey and dj services; organizing, producing, arranging and curating entertainment, recreational, educational and cultural events; game shows; provision of games; games offered on-line and from a
computer network; gambling services and betting services; entertainment services being provision of virtual or online environments within which users can interact for recreational, competition, gaming, leisure or entertainment purposes; entertainment, education and publishing services provided by way of blogs and online forums; entertainment and education services provided by way of podcasts; provision of web based programmes for mobile communications devices, being non-downloadable media, multimedia, audiovisual media, games and publications; entertainment and education services by way of music and media provided through the internet or mobile telephone communication; entertainment and education services on social networking websites; the provision of on-line electronic publications and digital music (not downloadable) from the Internet; production, preparation, exhibition, distribution and rental of video, audio, audiovisual and radio programmes and of films, animated films, sound and video recordings and live events, including through interactive media, including on the internet; provision of recreational and entertainment facilities; creation of formats for media, television, music and video; provision of digital music (not downloadable) supplied from MP3 websites on the Internet; fan club services; providing digital music (not downloadable) from MP3 Internet websites; booking agencies; text, image, sound and video editing services; music, video and photographic composition services; provision of podcasts; video recording, taping, editing, production, exhibition; advisory and consultancy services relating to the aforementioned services.

CI.42;Electronic storage of digital content, media, and images and electronically-stored data, information, computer files, photographs, videos, text and documents; design research, namely, research and design of computer software; scientific research and development of packaging; technical writing for others; computer services, namely, computer website design; graphic design services for others, namely, design of graphics and illustrations for use in advertising and marketing collateral; providing online storage of digital content, media, and images and electronically-stored data, information, computer files, photographs, videos, text and documents; graphic design services for others, namely, custom design of digital and online advertising content for others; design services; implementation of design; design and development of downloadable application software; design, development, implementation, updating of software and programming; design services for business; design services for premises; exterior design services; interior design services; optimising the utilisation of retail floor space; product and packaging design; graphic design; website design and development; social media design and development; animation design; special-effects design; audio design; website design services; media rights services, namely SaaS systems for downloading, renaming, backing up, rating, grouping, archiving, optimizing, maintaining, thinning, sharing and exporting digital media files; provision of websites relating to any of the aforesaid services; prototyping; service design services; design of point of sale material; design of customer information leaflets; design, drawing and commissioned writing, all for the compilation of webpages; creating, testing and maintaining websites; hosting the websites of others; installing websites; design services relating to brands, brand identity and brand development; software-as-service services for advertising, marketing, promotional, public relations purposes; search engine services; digital coding services; coding of messages; providing computer programs and web pages for others via a global computer network; provision of a structured fee payment platform; electronic storage of data and text; cloud computing; automation of plagiarism searches; electronic data storage; rental of web servers; server hosting; software as a service [SaaS]; rental of computer software; computer software design; maintenance of computer software; updating of computer software; computer software consultancy; computer system design; monitoring of computer systems by remote access; data conversion of computer programs and data [not physical conversion]; information relating to computer hardware or software provided on-line from global computer network or the Internet creating and maintaining websites featuring technology that enables users to access data, images, audio, video and documents; hosting website of others featuring technology that enables users to access data, images, audio, videos, and documents; providing search engines for obtaining data via communications networks; creating indexes of computer network-based information, sites, and other resources available on global computer networks for others; application service provider (ASP) services featuring software allowing others to tag, capture, analyze, target, share and monetize demographic, lifestyle, consumer purchasing decisions, and online behavioral data; application service provider (ASP) featuring software for web analytics and measuring consumer purchasing decisions, online behavioral data, web user behavior, brand awareness and brand engagement; updating of Internet pages; consultancy with regard to the design of homepages and Internet sites; providing computer programs on data networks; operation of search engines for the Internet; consultancy in the field of computer hardware; computer systems analysis; computer systems design; data security; data management on servers; design of homepages and websites; database development services; certification agency services (trust centres), namely issuing and management of digital codes and/or digital signatures; computer programming; graphic arts design; art work design; preparation of data processing programmes; digital data processing; editing, formatting and transfer of data onto blank CDs (premastering); development and research (for others); creating webpages; computer animation; engineering surveying, research in the field of technology, design and maintenance of websites, for others; testing of digital signatures; digital data processing, namely digitising available data; application service provider (ASP) featuring software; consultancy services in relation to data mining, data manipulation, data cleansing, data transformation and data operations; providing an online platform for businesses for display, share, transmit, track, tag, collect, analyze, manage, upload, and download images, photographs, electronic media, and a wide variety of data; consultancy, information and advisory services relating to the aforesaid services.
KIOXIA

Priority claimed from 26/11/2018; Application No. : 2018-145370 ;Japan

4158554 26/04/2019

TOSHIBA MEMORY CORPORATION
1-1, Shibaura 1-chome, Minato-ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.7; Semiconductor wafer grinding machines; semiconductor wafer cutting machines; semiconductor wafer transporting machines; semiconductor manufacturing machines and systems.

Cl.9; Analyzing machines and instruments; measuring or testing machines and instruments; electric or magnetic meters and testers; telecommunication machines and apparatus; SD memory cards; computer network adapters; computer network switches; computer network hubs; computer network routers; IC chips; integrated circuit memory cards; NAND flash memories; NAND flash storage devices; NAND flash memory controllers; NAND memories; non-volatile memory; non-volatile memory devices; USB flash memory drives; solid state memory cartridge; flash memories; flash memory cards; memory cards; memory card cases; semiconductors; semiconductor memories; semiconductor memory devices; data storage medium for computer; data storage devices; data processors; computer memory devices; computer peripheral devices; solid state drives; integrated circuits; circuit boards; computer hardware; biological information monitoring device (not included in Class 10); downloadable computer programs; computer programs; electronic machines, apparatus and their parts; multimedia data recorded memory cards and other memory medium; electronic publications.

Cl.35; Retail services or wholesale services for electrical machinery and apparatuses; providing information concerning commercial sales.

Cl.41; Providing electronic publications; rental of data recorded memory medium.

Cl.42; Design of integrated circuits; computer software design, computer programing, or maintenance of computer software; technical advice relating to computers, automobiles and industrial machines; non-downloadable online software; cloud computing; providing computer programs on data networks.
Trade Marks Journal No: 1911, 22/07/2019 Class 99

4161013  29/04/2019
A.MANIRAJ
Plot No. 87, 5th Street, Manohar Nagar, Pallikaranai, Chennai – 600 100. Tamil Nadu, India
Individual
Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.
Used Since: 01/04/2018
To be associated with:
4161013
CHENNAI
Cl.35; Advertising, Marketing, Business management, Business Administration, Office Function and Tax Preparation
Accounting services, drawing up of statements of accounts, computerized accounting services, accounting advisory services, forensic accounting services, business accounting advisory services, book-keeping and accounting services, accounting services relating to tax planning, consultancy and information services relating to accounting, accounting services relating to costs for farming enterprises, chartered accountancy business services, tax return advisory (accountancy) services
Cl.36; Tax Consultancy, Services Involved In Corporate and Other Tax Related Matters, Online Tax Solutions and Services, Taxation consultancy services (not accounting), tax services (not accounting)
Trade Marks Journal No: 1911, 22/07/2019 Class 99

4164091 02/05/2019
SHIVANI ANAND
W/O ADITYA ANAND R/O 4B/145 BUDDHI VIHAR MORADABAD UTTAR PRADESH INDIA 244001
individual

Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH

Used Since: 24/02/2019

DELHI

Cl.25; READyme Garments, Wearing Apparels, Neck Ties, Knitwear, Hosiery and Under Garments and all Products Comes in Class 25

Cl.28; Toys, Games, Playthings and Novelties Balls for Games, Blocks Building Toys, Board Games, Building Games, Checkers Games, Dolls, Games and Playthings, Baby Bouncer, Infant Toys, Mobile Toys, Paper Party Hats, Puppets, Rocking Horses, Roller Skate, Teddy Bear, Toy Mask and Toys and all Toys Comes in Class 28
MILKLANE HOLDING PTE. LTD.
231 Mountbatten Road, #01-07 Mountbatten Centre, Singapore 397999.
A corporation organized and existing under the laws of Singapore.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.29; Milk and milk products; beverages consisting primarily of milk; products made from fermented milk; condensed milk; evaporated milk; powdered milk; milk-based and cream-based desserts; dairy-based spreads; flavoured milk; cheese; quark; yogurt, in particular yogurt with fruit chunks and yogurt with fruit pulp; fortified milk.

Cl.30; Coffee-based beverages containing milk; chocolate-based beverages containing milk; cocoa beverages with milk; chocolate and cocoa powder; sugar; natural sweeteners; glucose for culinary purposes; flavourings for beverages, other than essential oils; flavourings for fillings of straws; edible ices containing milk or milk powder; powder for edible ices containing milk powder.
4176743  15/05/2019
EXIDE INDUSTRIES LIMITED
Exide House, 59 E, Chowringhee Road, Kolkata – 700 020, State of West Bengal.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
848501, 1051816, 1671361

KOLKATA
Cl.9; Electrical apparatus; Storage batteries, car batteries, air craft batteries, batteries for electric cars, re-chargeable batteries, submarine batteries, batteries used in vehicles of all kinds, solar cells, solar panels, batteries for use in handheld electronic devices, self-charging batteries, battery boxes, button cells, uninterrupted power supply (ups) systems, inverters, batteries for inverters, power backup system comprising an integrated form of inverter and battery.

Cl.12; Rickshaws; electric rickshaws; electric vehicles; electrically powered motor vehicles.
ATWELL SUITES

Priority claimed from 11/04/2019; Application No. : 077434 ;Jamaica

4177307  15/05/2019

Six Continents Limited
Broadwater Park, Denham, Buckinghamshire UB9 5HR, UNITED KINGDOM
(a UK limited company)

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower I, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

KOLKATA

Cl.35; Hotel management services; hotel franchising services; offering business management assistance in the establishment and operation of hotels; business advisory and consultancy services relating to hotel management, operations, and franchising.

Cl.43; Hotel services; temporary accommodation services; restaurant services; bar services; café services; hotel reservation services; restaurant reservation services; catering services for the provision of food and drink; provision of conference, meeting, exhibition, and general purpose event facilities.
4184411 23/05/2019
RAHOUL TURAKHIA
trading as ;KRD TECHNOLOGY
B 4,ASHIYANA SOCIETY, NEAR GOOL POONAWALA GARDEN, LANE NEXT TO GERA GRAND, SALISBURY PARK, PUNE 411037

Address for service in India/Attorney address:
NEHA HEMCHAND VAKHARIA
D-3, FLAT NO.101, LAKE TOWN, BIBVEWADI, PUNE-411 037.

Proposed to be Used
MUMBAI

Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THERETO), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES; SERVICES CONSISTING OF THE REGISTRATION, TRANSCRIPTION, COMPOSITION, COMPILATION OR SYSTEMATIZATION OF WRITTEN COMMUNICATIONS AND REGISTRATIONS, AND ALSO THE COMPILATION OF MATHEMATICAL OR STATISTICAL DATA; SERVICES OF ADVERTISING AGENCIES AND SERVICES SUCH AS THE DISTRIBUTION OF PROSPECTUSES, DIRECTLY OR THROUGH THE POST OR THE DISTRIBUTION OF SAMPLES; ADVERTISING IN CONNECTION WITH OTHER SERVICES, SUCH AS ADVERTISING BY RADIO

Cl.39;TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT; SERVICES RENDERED IN TRANSPORTING PEOPLE OR GOODS FROM ONE PLACE TO ANOTHER (BY RAIL, ROAD, WATER, AIR OR PIPELINE) AND SERVICES NECESSARILY CONNECTED WITH SUCH TRANSPORT, AS WELL AS SERVICES RELATING TO THE STORING OF GOODS IN A WAREHOUSE OR OTHER BUILDING FOR THEIR PRESERVATION OR GUARDING; - SERVICES CONNECTED WITH THE PACKAGING AND PARCELLING OF GOODS BEFORE DISPATCH; SERVICES CONSISTING OF INFORMATION ABOUT JOURNEYS OR THE TRANSPORT OF GOODS BY BROKERS AND TOURIST AGENCIES, INFORMATION RELATING TO TARIFFS, TIMETABLES AND METHODS OF TRANSPORT; SERVICES RELATING TO THE INSPECTION OF VEHICLES OR GOODS BEFORE TRANSPORT
Proposed to be Used

MUMBAI

Cl.28; Board games; war games or role playing games; soft toys; toys, games, playthings and novelties; action figures [toys or playthings]; action toys; cases for playing cards; collectable toy figures; compendiums of board games; craft toys sold in kit form; craft model kits; dice; games; kits of parts [sold complete] for making toy models; model craft kits of toy figures; models for use with role playing games; models for use with war games; modeled plastic toy figurines; miniatures for use in war games; miniatures for use in games; plastic models being toys; role playing games; table football tables; toy action figurines; war games using model soldiers; game pad; Joystick for video games; Computer game joystick; amusement machines, automatic and coin-operated; video game machines; portable games with liquid crystal displays; arcade video game machines; controllers for game consoles; joysticks for video games; protective films adapted for screens for portable games; video game consoles; hand-held consoles for playing video games; Arcade game machines; claw crane; home video game machines; Handheld electronic game or Portable electronic games; Video games for use with televisions; battery-powered computer games with liquid crystal displays; Video game machine case.

Cl.41; Arranging and conducting of conventions for entertainment purposes; amusement arcade services; publication of books; publication of computer games in the nature of providing online computer games; publication of manuals for computer games; rental of scenery; entertainment services in the area of computer gaming; arranging and conducting of meetings in the field of entertainment; audio-visual display presentation services for entertainment purposes; computer and video game amusement services; entertainment services in the nature of competitions; fan club services in the nature of entertainment; fan club organisation for entertainment purposes; fan clubs for entertainment purposes; organising of shows for entertainment purposes; game services provided online from a computer network; game services provided online through a computer network; Virtual reality game services provided online from a computer network; providing online computer games; providing entertainment information through the website; rental of game machines and equipment; providing video game services via the Internet; Video game arcade service; organisation of video game competitions; club services [entertainment or education]; rental of stage scenery.
CUREYO

4186181    24/05/2019
TARAK NANDY.
178, SOUTH KALIA NIBAS, J.R.R. ROAD, BARRACKPORE, DIST.-NORTH 24 PARAGANAS, P.O.-NONACHANDANPUKUR, KOLKATA-700122, WEST BENGAL, INDIA.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

Cl.3; Non-medicinal cosmetics and toiletry preparations; Non-medicinal dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations.

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for human beings and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopedic articles; Suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles.

Cl.35; Retail and wholesale of medicine, Apertures' and Instruments for medical use, Cosmetics items, Baby food and Food Supplements through outlets and online, Advertising; Business management; Business administration; Office functions.
Blue Carbon

4186391  24/05/2019
BLUE CARBON TECHNOLOGY INC.
NO.18, TECHNOLOGY INNOVATION CENTER, HIGH-TECH, RIZHAO, SHANGDONG PROVINCE
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.7; Agricultural machines; Agricultural implements other than hand-operated; Drainage machines; Pumps [machines]; Centrifugal pumps; Compressors [machines]; Machines for battery industry; Pressing machines for industrial purposes; Generators of electricity; Air condensers; Suction machines for industrial purposes.

Cl.11; Lamps; Street lamps; Lamp casings; Miners' lamps; Luminous tubes for lighting; Cooling appliances and installations; Solar thermal collectors [heating]; Lighting installations; refrigerating machines; light-emitting diodes [LED] lighting apparatus.
XPROSPO

4186879  25/05/2019

GAURAV MEHTA

Shop No. 3, Mithapur Road, Near PPR Market, Cheema Nagar, Jalandhar - 144001

XPROSPO INTERNATIONAL

Proposed to be Used

DELHI

Cl.25; CLOTHING AND FOOTWEAR

Cl.28; GAME, TOYS AND SPORTING GOODS
HongMeng
Priority claimed from 22/05/2019; Application No.: 018070857; China
4187665 25/05/2019
Huawei Technologies Co., Ltd.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District, Shenzhen, PEOPLE’S REPUBLIC OF CHINA
company incorporated under the laws of China
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits; divers' masks; ear plugs for divers; nose clips for divers; breathing apparatus for underwater swimming; fire-extinguishing apparatus; smartglasses; smartwatches; smartphones; wearable activity trackers; cases for smartphones; covers for smartphones; protective films adapted for smartphones; selfie sticks [hand-held monopods]; digital photo frames; microphones; computer hardware; computer memory devices; integrated circuit cards [smart cards]; transponders; cabinets for loudspeakers; network communication equipment; modems; sleeves for laptops; batteries; electric; chargers for electric batteries; portable power supplies (rechargeable batteries); tablet computers; covers for tablet computers; stands adapted for tablet computers; flat panel display screens; flexible flat panel displays for computers; laptop computers; notebook computers; bags adapted for laptops; headphones; earphones; virtual reality headsets; automobile data recorder; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; cameras [photography]; computer keyboards; mouse [computer peripheral]; pedometers; monitoring apparatus, other than for medical purposes; video monitors; connected bracelets [measuring instruments]; computer programs, recorded; computer software applications, downloadable; optical lenses; switchboards; transmitters of electronic signals; transmitting sets [telecommunication]; gas testing instruments; black boxes [data recorders]; interactive touch screen terminals; humanoid robots with artificial intelligence; electronic sheet music, downloadable; smart rings; audio interfaces; electric and electronic effects units for musical instruments; equalizers [audio apparatus]; digital weather stations; biochips; infrared detectors; electronic key fobs being remote control apparatus; security tokens [encryption devices]; fingerprint identifiers; human face recognition devices; programme-controlled telephone exchange equipment; radios; air analysis apparatus; materials for electricity mains [wires, cables]; video screens; integrated circuits; electronic chips; thermal imaging cameras; weighing scales; scales with body mass analysers; personal digital assistants [PDAs]; computer software platforms, recorded or downloadable; thin client computers; hand-held electronic dictionaries; computer screen saver software, recorded or downloadable; computer software, recorded; downloadable graphics for mobile phones; wearable computers; telecommunication apparatus in the form of jewellery; selfie sticks for use with smartphones; security surveillance robots; wearable video display monitors; selfie lenses; laboratory robots; teaching robots; USB cables; USB cables for mobile phones; downloadable applications for use with mobile devices; holders for cell phones; touch screens; television apparatus; electric plugs; electric sockets; intercoms; digital door lock; central alarm; transducers; downloadable emoticons for mobile phones; computer operating programs, recorded; large-screen liquid crystal displays [LCDs]; electronic diaries; liquid crystal display [LCD] screens; electronic pens; video printers; portable digital electronic scales; wrist-mounted smartphones; car televisions; computer styluses; computer programs, downloadable; touch screen pens; scales
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Telecommunications technology consultancy; product safety testing services; scientific research and development; design of telecommunications apparatus and equipment; design and development of multimedia products; computer programming; computer software design; computer system design; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; conversion of computer programs and data, other than physical conversion; computer software consultancy; information technology [IT] consultancy; electronic data storage; providing information on computer technology and programming via a web site; consultancy in the design and development of computer hardware; software as a service [SaaS]; cloud computing; computer technology consultancy; software development in the framework of software publishing; platform as a service [PaaS]; design and development of computer databases; writing of data processing programs; updating and maintenance of computer software; computer aided graphic design;
creating, designing and maintaining websites; design and development of wireless computer networks; data conversion of electronic information; design and development of virtual reality software; development of driver and operating system software; research and development of computer software; database development services; installation, maintenance and repair of computer software; computer system integration services; design and development of computer software; installation and maintenance of computer software; computer software design for others.; advisory services in the field of product development and quality improvement of software; writing and updating computer software; web site usability testing services; electronic storage services for archiving electronic data; development of software for secure network operations; rental of web servers
GRITZO SUPERMILK

4187900  27/05/2019
BRIGHT LIFECARE PRIVATE LIMITED
72/5, Swarn Park, Udyog Nagar, New Delhi-110041
Registered

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

Proposed to be Used
DELI

Cl.5; Vitamin drinks, Vitamin powder, vitamin preparations, liquid vitamin supplements, vitamins and supplement supplements
Cl.29; Milk including milk products and dairy products, milk shakes, protein milk, powdered milk, milk powder
Cl.30; Milk chocolates, chocolate bars, substitute for chocolates
Cl.35; Retail stores, advertising, business management, business administration
4187901  27/05/2019
M/S YULU BIKES PRIVATE LIMITED
Villa 119, Adarsh Plam Retreat Outer Ring Road, Devaranbeensanahalli, Bellandur
Registered

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Used Since: 24/02/2019

To be associated with:
3820905, 3820909

CHENNAI

Cl.6; Common metals and their alloys, steel balls, bells, locks, wires and cables (non-electric), all for use in cycles and tricycles.

Cl.11; Lamps, bulbs, tubes, lights parts & fittings, thereof, torches, emergency lights, fans, accessories, apparatus and installations for lightning all for use in cycle and tricycles.

Cl.12; Cycle, cycle parts, fittings and accessories thereof, tyres, tubes for cycles.
Proposed to be Used

MUMBAI

Cl.14; IN RESPECT OF JEWELLERY INCLUDED IN CLASS 14

Cl.35; IN RESPECT OF RETAIL AND WHOLESALE SALE OF SERVICE OF JEWELLERY INCLUDED IN CLASS 35

Cl.40; IN RESPECT OF MANUFACTURE OF JEWELLERY AS STATED IN CLASS 40

Cl.42; IN RESPECT OF JEWELLERY DESIGNING STATED IN CLASS 42
4188156 27/05/2019
AuthBridge Research Services Private Limited
#646, Sector 15, Part 1, Gurugram – 122001, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

To be associated with:
1647750, 2236847, 2616177

DELHI

Cl.35; Advertising, business management, business administration, office functions, including, business investigations, evaluations, expert appraisals, information and research, pre-employment background screening and personnel assessment services, providing an interactive online database for use in background checks and background investigations, providing a platform for background verification services, providing business information via a web site, database management, collation of data into computer databases, management and compilation of information into computer databases, systemization of information into computer databases, updating and maintenance of data in computer databases.

Cl.41; Educational, educational data research, research studies, information research services, televisions programmes, including text video films production thereto, organizing, conducting conferences, research studies, reports, seminars, workshops, symposiums, congress, shows and exhibitions, innovative ideas, inventions, including training programmes on training of various skills and business risk management and development of business studies on entrepreneurship skills and business leaderships and thereof.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research devices; design and development of computer hardware and software; providing a search engine for searching data for all kinds of background verification, authentication and intelligence needs.

Cl.45; Background investigation and research services, including pre-employment background screening and investigation services; providing authentication of personal identification information.
VASIC

4188185  27/05/2019

VASIC JAPAN INC.
402 PROUD KIBA, 6-4-38 Kiba, Koutou-ku, Tokyo, Japan
A corporation duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
Mumbai

Cl.18; Bags, namely, handbags, tote bags, shoulder bags, rucksacks, cosmetic bags sold empty; purses; wallets; leather pouches for holding keys; umbrellas

Cl.25; Clothing, namely, coats, jackets, dresses, tops, blouses, shirts, sweaters, cardigans, skirts, vests, pants, jeans, scarves, stoles, shawls, socks, t-shirts, suits, pajamas, parkas; hats; footwear; belts for clothing
4188297   27/05/2019
GROFERS INDIA PRIVATE LIMITED
Plot No. 64H, Sector 18, Gurugram -122001, Haryana, India
A Company incorporated under the laws of the Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India
Used Since :31/03/2019

To be associated with:
2871721

DELHI

Cl.9; Downloadable software for browsing and purchasing consumer goods, downloadable software for providing information in the field of transport, packaging and storage of goods to the customers.

Cl.35; Advertising, business management, business administration, office functions in the field of delivery services and transportation of goods from one place to another by land, air and sea consisting of the pick-up, transportation, delivery, tracking and storage of goods; providing electronic tracking of information through a website and/or application to customers for business administration purposes.

Cl.39; Transport; packaging and storage of goods; travel arrangements including services rendered in transporting goods from one place to another by land, air and sea consisting of the pick-up, transportation, delivery, tracking and storage of goods; logistics in the transport sector; providing information through a website and/or applications in the field of the transport, packaging and storage of goods to the customers.
Transper

4188883  27/05/2019
SABSTONE SOFTWARE PRIVATE LIMITED
494, PLOT NO. 6, MOTHER INDU, DEHGAM, GANDHINAGAR, GUJARAT - 382305
COMPUTER PROGRAMMING, CONSULTANCY & RELATED ACTIVITIES LIKE WRITING, MODIFYING, TESTING OF
COMPUTER PROGRAM TO MEET A PARTICULAR CLIENT NEED, WEB PAGE DESIGNING, PROVIDING SOFTWARE
SUPPORT & MAINTENANCE
PRIVATE LIMITED COMPANY

Proposed to be Used

AHMEDABAD

Cl.36; FINTECH PLATFORM THAT INCREASES LIQUIDITY, TRANSPARENCY AND DECREASES COSTS IN DEEP TIERED
SUPPLY CHAINS

Cl.42; COMPUTER PROGRAMMING, CONSULTANCY & RELATED ACTIVITIES LIKE WRITING, MODIFYING, TESTING OF
COMPANY PROGRAM TO MEET A PARTICULAR CLIENT NEED, WEB PAGE DESIGNING, PROVIDING SOFTWARE
SUPPORT & MAINTENANCE AS PER CLIENT NEED
Z-POP DREAM
4189224  28/05/2019
COZMIC GROUP PTE. LTD
137 Telok Ayer Street, #05-07, Singapore 068602
A company organised and existing under the laws of Singapore

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

 Proposed to be Used

DElHI

Cl.25; Clothing; tee-shirts; headwear; caps being headwear; footwear.

Cl.41; Education; providing of training; instructional and training services; arranging and conducting of colloquiums, conferences, seminars, symposiums, and workshops [training]; entertainment; sporting and cultural activities; organising and conducting sports, leisure, cultural, entertainment and competitive events; television entertainment; production of radio and television programmes, cinematographic films, shows, videos, cable programmes, Internet programmes; providing information, news and commentary for entertainment, sporting and cultural purposes; providing facilities for movies, shows, plays, music or educational training; booking of seats for shows and sports events; ticket reservation and booking services for entertainment, sporting and cultural events; presentation of variety shows; presentation of live performances; production of shows; photography; video film production; videotape editing; videotape film production; videotaping; publication services; online publication services; electronic desktop publishing; publication of multimedia material online.
Series trade mark u/s 15 of Trade Marks Act, 1999

4189225  28/05/2019

COZMIC GROUP PTE. LTD
137 Telok Ayer Street, #05-07, Singapore 068602
A company organised and existing under the laws of Singapore

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.9; Computer software applications, downloadable; downloadable smart phone application (software); computer programs, recorded; interactive multimedia computer programs; display apparatus; recorded content; downloadable music files; DVDs; cinematographic films, exposed; downloadable electronic publications.

Cl.35; Organization, operation and supervision of incentive schemes, customer loyalty schemes and bonus schemes, including the provision of the aforementioned services via the global communications network; administration of consumer loyalty programs; organisation and management of customer loyalty programmes; organisation, supervision and business administration of sales and promotional incentive schemes, loyalty card schemes, incentive schemes and programmes, award programmes, customer loyalty incentive schemes, reward schemes, online retail services; sales promotions through customer loyalty programmes (for others); advertising services; marketing, advertising and promotional services; on-line advertising on a computer network; advertising services provided over the internet; advertising services provided via a data base; dissemination of advertising material; business management; business administration.

Cl.41; Education; providing of training; instructional and training services; arranging and conducting of colloquiums, conferences, seminars, symposiums, and workshops [training]; entertainment; sporting and cultural activities; organising and conducting sports, leisure, cultural, entertainment and competitive events; television entertainment; production of radio and television programmes, cinematographic films, shows, videos, cable programmes, Internet programmes; providing information, news and commentary for entertainment, sporting and cultural purposes; providing facilities for movies, shows, plays, music or educational training; booking of seats for shows and sports events; ticket reservation and booking services for entertainment, sporting and cultural events; presentation of variety shows; presentation of live performances; production of shows; photography; video film production; videotape editing; videotape film production; videotaping; publication services; online publication services; electronic desktop publishing; publication of multimedia material online.
4189245  28/05/2019
INONE TECHNOLOGY (SHENZHEN) LIMITED
11D Building 501, Dakan Village Industry Two Group, Xili Sub-district, NanShan District, ShenZhen, China
A company incorporated under the laws of China
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8

Proposed to be Used
DELHI
Cl.9; Battery chargers; Earphones; Rechargeable batteries; Loudspeaker cabinets; Computer mouses; Electricity connectors connectors(electricity); Smartphones; Cases for smartphones; Covers for smartphones.
Cl.11; Lamps; Hair dryers; Heaters for heating irons; Light bulbs; Kettles, electric; Portable electric fans.
Trade Marks Journal No: 1911, 22/07/2019 Class 99

4189369 28/05/2019
GEENA PETER
Pambakolil House, Kadackanadu P.O, Kolenchery, Ernakulam, Kerala, Pin-682311
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
Cl.11: Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes
Cl.17: Gum, Plastics and resins in extruded form for use in manufacture; Packing, stopping and insulating materials; Flexible pipes, tubes and hoses, not of metal
Cl.19: Building materials [nonmetallic]; Nonmetallic rigid pipes for building; Asphalt, pitch and bitumen; Nonmetallic transportable buildings; Monuments, not of metal
Priority claimed from 23/01/2019; Application No. : 018013673 ;European Union

KERAKOLL S.p.A.
Via dell'Artigianato, 9 41049 SASSUOLO (MO), Italy
A Company duly organized and existing under the laws of Italy.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
2667655

DELHI

Cl.1: Adhesives and cements for laying floors and coverings of ceramic tiles and natural stone; Filler putty; Putties and other paste fillers.

Cl.2: Paints and washes; Varnish; Lacquers for wood floors; Preservatives against the deterioration of wood, masonry, metals.

Cl.19: Building materials (non-metallic); Ready-made binders and screeds for making a bed before laying flooring; Premixed mortars for restoring concrete and masonry; Spackling compound; Pargets.
INNOVITI PAYMENT SOLUTIONS PRIVATE LIMITED
2nd & 3rd Floor, "NGR THE EDGE", No. 41, 3rd Main, 5th Cross, Saibaba Mandir Road, Cambridge L/O Halasuru, Bangalore - 560008, Karnataka, India

Developers, Merchants and Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

CHENNAI

CI.9; COMPUTER SOFTWARE PLATFORMS; COMPUTER SOFTWARE FOR ONLINE PAYMENT; COMPUTER SOFTWARE PLATFORMS FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; COMPUTER SOFTWARE, NAMELY, ELECTRONIC FINANCIAL PLATFORM THAT ACCOMMODATES MULTIPLE TYPES OF PAYMENT AND DEBT TRANSACTIONS IN AN INTEGRATED MOBILE PHONE, PDA, AND WEB-BASED ENVIRONMENT; COMPUTER SOFTWARE FOR PAYMENT GATEWAYS; COMPUTER E-COMMERCE SOFTWARE TO ALLOW USERS TO PERFORM ELECTRONIC BUSINESS TRANSACTIONS VIA A GLOBAL COMPUTER NETWORK; COMPUTER HARDWARE AND SOFTWARE SYSTEMS FOR PAYMENT GATEWAYS; DOWNLOADABLE APPLICATIONS FOR USE WITH MOBILE DEVICES; APPLICATION SOFTWARE FOR SMARTPHONES; COMPUTER SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS; SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS TO AND FROM OTHERS; COMPUTER SOFTWARE FOR FACILITATING PAYMENT TRANSACTIONS BY ELECTRONIC MEANS.

CI.36; ELECTRONIC FUNDS TRANSFER AND PAYMENT SERVICES; ELECTRONIC FUNDS TRANSFER BY TELECOMMUNICATIONS; BILL PAYMENT SERVICES; ELECTRONIC PAYMENT SERVICES INVOLVING ELECTRONIC PROCESSING AND SUBSEQUENT TRANSMISSION OF BILL PAYMENT DATA; PAYMENT PROCESSING SERVICES, NAMELY, CREDIT CARD, DEBIT CARD, MOBILE WALLETS OR UPI-APPLICATIONS TRANSACTION PROCESSING SERVICES; CONDUCTING CASHLESS PAYMENT TRANSACTIONS; FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT OPTIONS; PAYMENT PROCESSING SERVICES IN THE FIELD OF CASHLESS PAYMENT PAYMENTS; PROCESSING OF PAYMENTS VIA QR CODE; FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT OPTIONS
USING A MOBILE DEVICE AT A POINT OF SALE.

Cl.38; SHORT MESSAGE SERVICES [SMS]; TELECOMMUNICATIONS SERVICES FOR ELECTRONIC BILL PAYMENTS.

Cl.42; DEVELOPMENT OF SOFTWARE APPLICATION SOLUTIONS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE COMPUTER SOFTWARE FOR PAYMENT PROCESSING; PROVIDING A WEBSITE FEATURING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR PAYMENT PROCESSING; PROVIDING A SECURE ELECTRONIC ONLINE SYSTEM FEATURING TECHNOLOGY WHICH ALLOWS ELECTRONIC PAYMENT PROCESSING; COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATIONS; APPLICATION SERVICE PROVIDER (ASP); COMPUTER PROGRAMMING SERVICES RELATING TO INTERACTIVE APPLICATIONS PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; MAINTENANCE OF CASHLESS PAYMENT ACCEPTANCE SOFTWARE; COMPUTER SOFTWARE AND MOBILE APPLICATION TECHNICAL SUPPORT SERVICES.
4189493  28/05/2019
INNOVITI PAYMENT SOLUTIONS PRIVATE LIMITED
2nd & 3rd Floor, "NGR THE EDGE", No. 41, 3rd Main, 5th Cross, Saibaba Mandir Road, Cambridge L/O Halasuru, Bangalore - 560008, Karnataka, India
Developers, Merchants and Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

**Proposed to be Used**

**CHENNAI**

**Cl.9:** COMPUTER SOFTWARE PLATFORMS; COMPUTER SOFTWARE FOR ONLINE PAYMENT; COMPUTER SOFTWARE PLATFORMS FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; COMPUTER SOFTWARE, NAMELY, ELECTRONIC FINANCIAL PLATFORM THAT ACCOMMODATES MULTIPLE TYPES OF PAYMENT AND DEBT TRANSACTIONS IN AN INTEGRATED MOBILE PHONE, PDA, AND WEB-BASED ENVIRONMENT; COMPUTER SOFTWARE FOR PAYMENT GATEWAYS; COMPUTER E-COMMERCE SOFTWARE TO ALLOW USERS TO PERFORM ELECTRONIC BUSINESS TRANSACTIONS VIA A GLOBAL COMPUTER NETWORK; COMPUTER HARDWARE AND SOFTWARE SYSTEMS FOR PAYMENT GATEWAYS; DOWNLOADABLE APPLICATIONS FOR USE WITH MOBILE DEVICES; APPLICATION SOFTWARE FOR SMARTPHONES; COMPUTER SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS; SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS TO AND FROM OTHERS; COMPUTER SOFTWARE FOR FACILITATING PAYMENT TRANSACTIONS BY ELECTRONIC MEANS.

**Cl.36:** ELECTRONIC FUNDS TRANSFER AND PAYMENT SERVICES; ELECTRONIC FUNDS TRANSFER BY TELECOMMUNICATIONS; BILL PAYMENT SERVICES; ELECTRONIC PAYMENT SERVICES INVOLVING ELECTRONIC PROCESSING AND SUBSEQUENT TRANSMISSION OF BILL PAYMENT DATA; PAYMENT PROCESSING SERVICES, NAMELY, CREDIT CARD, DEBIT CARD, MOBILE WALLETS OR UPI-APPLICATIONS TRANSACTION PROCESSING SERVICES; CONDUCTING CASHLESS PAYMENT TRANSACTIONS; FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT OPTIONS; PAYMENT PROCESSING SERVICES IN THE FIELD OF CASHLESS PAYMENT PAYMENTS; PROCESSING OF PAYMENTS VIA QR CODE; FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS AND PAYMENT OPTIONS.
USING A MOBILE DEVICE AT A POINT OF SALE.
Cl.38; SHORT MESSAGE SERVICES [SMS]; TELECOMMUNICATIONS SERVICES FOR ELECTRONIC BILL PAYMENTS.

Cl.42; DEVELOPMENT OF SOFTWARE APPLICATION SOLUTIONS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE COMPUTER SOFTWARE FOR PAYMENT PROCESSING; PROVIDING A WEBSITE FEATURING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR PAYMENT PROCESSING; PROVIDING A SECURE ELECTRONIC ONLINE SYSTEM FEATURING TECHNOLOGY WHICH ALLOWS ELECTRONIC PAYMENT PROCESSING; COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATIONS; APPLICATION SERVICE PROVIDER (ASP); COMPUTER PROGRAMMING SERVICES RELATING TO INTERACTIVE APPLICATIONS PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR PAYMENT ACCEPTANCE INFRASTRUCTURE; MAINTENANCE OF CASHLESS PAYMENT ACCEPTANCE SOFTWARE; COMPUTER SOFTWARE AND MOBILE APPLICATION TECHNICAL SUPPORT SERVICES.
JBAKE

4189855  28/05/2019

ORIENTAL YEAST CO., LTD.
3-6-10 Azusawa, Itabashi-ku, Tokyo 174-8505 Japan.
A corporation organized and existing under the laws of Japan.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.1; Chemicals used in food industry; Food additives; Quality improver for bread; Lye water (Kansui, food additive for Chinese noodles); Lye powder (Kansui, food additive for Chinese noodles); Cake gel (emulsifier for making sponge dough); Enzymes.

Cl.29; Edible oil and fat.

Cl.30; Food leavening agents; Yeast; Baking powder; Pre-mixed powder for use in baking; Dried yeast; Flour paste; Flour powder; Powdered custard; Aromatic preparations for food; Essences for foodstuff; Leaven; Mayonnaise; Salad dressing; Ketchup; Pizza sauce; Yeast extract; Malt extract; Brown rice (prepared); Sprouted rice (prepared); Roasted rye; Mixed flours for food; Instant confectionery mixes; Bread mixes; Bakery filling powder.
SF-PC

4190351  29/05/2019

Tatsuta Electric Wire & Cable Co., Ltd.
2-3-1 Iwata-Cho, Higashiosaka City, Osaka, Japan
A Japanese Corporation.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Electromagnetic interference shielding materials for mobile telephones, smartphones, tablet personal digital assistants, personal computers, car navigation apparatus and event data recorders; Electromagnetic interference shielding materials for telecommunication machines and apparatus; Telecommunication machines and apparatus, and their parts and accessories; Electromagnetic interference shielding materials for electronic machines and apparatus; Electronic machines and apparatus, and their parts and accessories; Electromagnetic interference shielding materials for smartphones; Smartphones and their parts and accessories; Electromagnetic interference shielding materials for flexible printed circuits.

Cl.17; Electromagnetic interference shielding films; Electromagnetic interference shielding films for mobile telephones, smartphones, tablet personal digital assistants, personal computers, car navigation apparatus and event data recorders; Electromagnetic interference shielding films for telecommunication machines and apparatus; Electromagnetic interference shielding films for electronic machines and apparatus; Electromagnetic interference shielding films for smartphones; Electromagnetic interference shielding films for flexible printed circuits.
4190618  29/05/2019
COFFEE DAY GLOBAL LIMITED
K M ROAD, CHIKMANGALUR,
Company
Address for service in India/Agents address:
R. KANNAN
PLOT NO.6A, 10TH STREET, NEW COLONY, ADAMBAKKAM, CHENNAI-600088.

Proposed to be Used

CHENNAI

Cl.16; In respect of Letter Heads, Visiting Cards and other office stationery, advertisement & Publicity Materials, Hoardings, Brochures, Teaching Materials

Cl.29; Dairy products and its substitutes like Milk shakes and other flavours of milk shakes

Cl.30; Coffee, Tea, Cocoa, Sugar, Rice Tapioca, Sago, Artificial Coffee, Flour and preparations made from cereals, Brad, Pastry and Confectionery, Ices, Honey, Treacle, Yeast, Baking Powder, Salt, Mustard, Vinegar, Sauce (Condiments) Spics, Ice Included in Class 30

Cl.43; In respect of Services for providing food and drink, temporary accommodation
AMBI PUR AIR EFFECTS
4190660 29/05/2019
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati Ohio 45202, United States of America
a corporation organized and existing under the laws of the State of Ohio, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 31/07/2011
To be associated with:
559406, 1034771, 1121560, 1121561, 2361550
CHENNAI
Cl.3: Preparations for the care, treatment and beautification of fabrics; potpourri; incense; oils for perfumes and scents; scented water for household use and for use on fabrics; scented wood; aromatics; essential oils; preparations for perfuming the air, atmosphere or fabrics in the form of smoke, vapour or gas
Cl.5: Air fresheners; air purifying preparations; deodorants; deodorizing preparations for fabrics, upholstery and the ambient atmosphere; preparations for neutralizing odors
4190662  29/05/2019
“EDAGUM SM RUS” LIMITED LIABILITY COMPANY
UL.PETROZAVODSKAYA, 28, BLDG. 4, COMPART. VI, ROOM 2, 125475 MOSCOW, RUSSIAN FEDERATION
A company incorporated under the laws of RUSSIAN FEDERATION.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
To be associated with:
3802098

AHMEDABAD

Cl.1; Seed preserving substances; humus; plant growth regulating preparations; preparations of trace elements for plants; anti-sprouting preparations for vegetables; peat [fertiliser]; fertilizing preparations; manure for agriculture.

Cl.31; Animal foodstuffs; bird food; strengthening animal forage; animal fattening preparations; preparations for egg laying poultry.
Priority claimed from 29/11/2018; Application No. : 88211222 ;United States of America

4190828     29/05/2019

NORTHEASTERN UNIVERSITY
360 Huntington Avenue, Boston, Massachusetts 02115, United States of America
A corporation organized under the laws of Massachusetts, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3640742, 3696316

MUMBAI

Cl.25; Shirts; t-shirts; hats; headwear; visors being headwear; sports jerseys; sweatshirts; hoodies; pants; shorts; socks; gloves; pullovers; jackets; tank tops; tops as clothing; fleece tops; bibs, not of paper.

Cl.41; Educating at university or colleges; educational services, namely, providing instruction, lectures, and seminars at the post-secondary level; educational services, namely, providing instruction, lectures, and seminars at the undergraduate, graduate, and post-graduate levels; providing courses of instruction at the university, graduate, and post-graduate levels; education services in the nature of courses at the university level; educational services, namely, conducting distance learning instruction at the university level; arranging and conducting educational conferences; providing collegiate athletic and sporting events; organizing and conducting college sport competitions and athletic events; providing information relating to education services; career counseling, namely, providing advice concerning education options to pursue career opportunities; publication of magazines; providing recreation facilities.
Priority claimed from 30/11/2018; Application No. : 88212830 ;United States of America

4190830   29/05/2019

NORTHEASTERN UNIVERSITY
360 Huntington Avenue, Boston, Massachusetts 02115, United States of America
A corporation organized under the laws of Massachusetts, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.16; Pencils; pens; pencil cases; paper; notepad holders; decals; document portfolios; notebooks; binders; calendars; appointment planners.

Cl.25; Shirts; t-shirts; hats; headwear; visors being headwear; sports jerseys; sweatshirts; hoodies; pants; shorts; socks; gloves; pullovers; jackets; tank tops; tops as clothing; fleece tops; bibs, not of paper.
STARLUX
4190973  29/05/2019
UNILEVER ESPANA S.A.
C/ Tecnología, 19, E-08840 Viladecans, Barcelona, Spain
A company organised and existing under the laws of Spain.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.29; Soup; broth; preparations for making soup; croquettes; meat, fish; meat extracts; stocks; preserved, dried and cooked fruits and vegetables, compotes; fruit purees; preserved, dried, cooked and stewed fruits; sweet or salted appetizers made of potatoes, flavoured or natural, potato chips; cheese pastes; butter; preserved, dried, cooked, frozen or canned readymade dishes, partially or wholly made of meat, fish, ham, poultry, vegetables or game; shellfish, seafood (mussels, crabmeat, clams, oysters) (not live); edible oils, olive oils, edible fats.
Cl.30; Preparations made from cereals; bread; tortillas; honey; treacle; yeast, baking-powder; cake mixes; pizzas; unsweetened cereal preparations; salted ready-made dishes partially or totally made of pastry; cooking sauces; mustard, spices; pasta (plain or flavoured and/or filled); prepared meals totally or partially composed of pasta or rice; vinegar, sauces (condiments), pasta sauces, spices.
4191526  30/05/2019
ZAHRA HOSPITALITY PRIVATE LIMITED
HOTEL METRO PALACE, 355, RAMDAS NAYAK ROAD, BANDRA WEST, MUMBAI 400050, MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
4191526
MUMBAI

Cl.30; BREADS; SNACKS; BAKED GOODS; CONFECTIONERY, CHOCOLATE AND DESSERTS; PASTRIES, CAKES,
TARTS AND BISCUITS (COOKIES); CEREAL BARS AND ENERGY BARS; COFFEE, TEAS AND COCOA AND SUBSTITUTES
THEREFOR; PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF; BAKING PREPARATIONS; YEASTS;
GOODS MADE FROM CEREALS, RICE AND/OR FLOUR; BREAKFAST CEREALS, PORRIDGE AND GRITS

Cl.43; HOTELS; RESTAURANT; CAFETERIAS; FAST FOOD RESTAURANT; SNACKS BAR AND RESTAURANT; SELF
SERVICE RESTAURANTS; SERVICES OF PROVIDING FOOD AND DRINKS AND TEMPORARY ACCOMMODATION
TraderEvolution

4191735  30/05/2019

ROMAN NALYVAIKO
Flat 263, build 152, Robocha Str., Dnipro city, Ukraine
A Citizen of Ukraine

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016

Proposed to be Used
DELHI
Cl.9; Computer Software.
Cl.42; Design and development of computer hardware and software.
Miscellaneous Device

Priority claimed from 30/11/2018; Application No. : 88212533 ;United States of America

4191854    30/05/2019

UST GLOBAL (SINGAPORE) PTE. LTD.
31 Cantonment Road, Singapore
A corporation of Singapore

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELI

Cl.9;Downloadable Computer software system for use in Business intelligence and automation control; Downloadable Computer software system using neural networks for the purpose of real-time business intelligence and automation control; Downloadable Computer software, namely, money laundering detection system; Downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Cloud computing featuring software use in storing, managing, and processing data via the internet; Design and development of computer software for creation and deployment of noninvasive, distributed solutions through use of network enabled components

Cl.42;Providing temporary use of non-downloadable computer software system for use in Business intelligence and automation control; Providing temporary use of non-downloadable Downloadable Computer software system using neural networks for the purpose of real-time business intelligence and automation control; Providing temporary use of non-downloadable Computer software, namely, money laundering detection system; Providing temporary use of non-downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Providing temporary use of non-downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Cloud computing featuring software use in storing, managing, and processing data via the internet; Design and development of computer software for creation and deployment of noninvasive, distributed solutions through use of network enabled components
Priority claimed from 30/11/2018; Application No. : 88212541 ;United States of America

4191855 30/05/2019
UST GLOBAL (SINGAPORE) PTE. LTD.
31 Cantonment Road, Singapore
A corporation of Singapore

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Downloadable Computer software system for use in Business intelligence and automation control; Downloadable Computer software system using neural networks for the purpose of real-time business intelligence and automation control; Downloadable Computer software, namely, money laundering detection system; Downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Cloud computing featuring software use in storing, managing, and processing data via the internet; Design and development of computer software for creation and deployment of noninvasive, distributed solutions through use of network enabled components

Cl.42; Providing temporary use of non-downloadable computer software system for use in Business intelligence and automation control; Providing temporary use of non-downloadable Downloadable Computer software system using neural networks for the purpose of real-time business intelligence and automation control; Providing temporary use of non-downloadable Computer software, namely, money laundering detection system; Providing temporary use of non-downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Providing temporary use of non-downloadable Computer software, namely, software that enables distribution of cache data sources for query processing and distributed disk caching of large data and analysis requests; Cloud computing featuring software use in storing, managing, and processing data via the internet; Design and development of computer software for creation and deployment of noninvasive, distributed solutions through use of network enabled components
CERIDUST

4192273  30/05/2019

CLARIANT AG
Rothausstrasse 61, 4132 Muttenz, Switzerland
a corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :12/01/2008

DELHI

Cl.1; Chemicals used in industry, science and photography, unprocessed artificial resins, unprocessed plastics; tempering and soldering preparations; adhesives used in industry

Cl.4; Industrial greases; lubricants; wetting and binding compositions
LICOCENE

4192274  30/05/2019

CLARIANT AG
Rothausstrasse 61, 4132 Muttenz, Switzerland
a corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :30/07/2010

DELHI

Cl.1; Chemical products used in industry and science, particularly additives for processing plastic materials, pigments in Masterbatch and metals and for producing printers' colours and producing lacquers and adhesives in particular hot melt adhesives, included in this class

Cl.4; Lubricants; wetting and binding compositions; waxes
TEK VUE

4192305  30/05/2019
CARVA DIGITAL INNOVATIONS PRIVATE LIMITED
D-74, kaushambi, Near Kaushambi Metro Station ,Ghaziabad 201010.
A pvt. Limited Company

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

DELHI

Cl.9;CCTV Camera, Electric Wires, DVR, Electric power supply units, Solar panels, Solar Inverter, Ethernet switches, Projectors, Door Lock(electric), LCD TV, Speaker with LCD Display, walkies-talkies, Hologram Fan

Cl.37;Machinery maintenance services, Computer maintenance services, Laptop Maintenance Service, Machinery installation services, Electrical installation services, Installation services of elevators and lifts

Cl.42;Installation and maintenance services for software, Consultancy and information services relating to the design, programming and maintenance of computer software
BIELLA TESSITURA

OTIF MULTI SOLUTIONS LLP
204, GARNET PALADIUM, ITT BHATTI, W/E/HIGHWAY, BEHIND EXPRESS ZONE, GOREGA ON (EAST) MUMBAI Mumbai City MH 400063 IN
Trading in goods
LLP

Proposed to be Used
MUMBAI
Cl.24; TEXTILE AND TEXTILE GOODS
Cl.25; CLOTHING AND RELATED GOODS
4193205 31/05/2019
SHENZHEN RILAND INDUSTRY CO., LTD.
Room 207, Block C, Building A3, China Merchants Group Technology Park, No. 3009 Guanguang Road, Guangming New District, Shenzhen, Guangdong Province
A company incorporated under the laws of China
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India
Proposed to be Used
To be associated with:
2094532
KOLKATA
Cl.6; silver solder; brazing alloys; cable joints of metal, non-electric; soldering wire of metal; rods of metal for brazing; rods of metal for brazing and welding; rods of metal for welding; gold solder
Cl.9; protection devices for personal use against accidents; clothing for protection against accidents, irradiation and fire; anti-glare glasses; solderer's helmets; workmen's protective face-shields; visors for helmets; shoes for protection against accidents, irradiation and fire; transformers [electricity]; inverters [electricity]; cell switches [electricity]
IDENTYTEC
Priority claimed from 28/01/2019; Application No.: DE 30 2019 101 022.1; Germany
4193247 31/05/2019
IDENTYTEC GMBH & CO. KG
Daimlerstrasse 6A, 31135 Hildesheim, Germany
a limited partnership with a limited liability company as general partner organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; Electrical and electronic calling / recalling devices for materials demand / retrieval in production processes; optoelectronic and electro-mechanical sensors as components of calling – recalling devices, systems and equipment; software for calling / recalling devices, -systems and equipment for calling / recalling materials in production processes
Cl.12; Driver-less transport vehicles and systems composed of these
Cl.20; Storage racks / shelves and systems composed of these for the feed or supply of materials in production processes
NANOBELL
4193549 31/05/2019
SAMES KREMLIN
13 Chemin de Malacher, F-38240 Meylan (FR)
Joint stock company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.7: Large instruments and equipment, other than hand operated, for horticultural, wine-growing and agricultural use, automotive spraying machines, harvesting and soil-eliminating equipment for beets (diggers, soil eliminators, leaf strippers, grinding machines, cutting dividers, hoeing machines), material other than hand operated for defending vegetables from parasites; pumps (machines); valves (parts of machines); nozzles (parts of machines) for spraying; lawn mowers (machines); spraying machines; spraying nozzles, booms for pulverisers, motors and engines (except for land vehicles), transmission couplings and belts (excluding engines and motors for land vehicles); waste disposal machines, namely grinding machines, disintegrators and shearing apparatus for all goods, waste or materials, hand-held tools, not manually driven, automatic or electric spray guns for applying paint coats on materials, electric paint-spraying guns, guns and pumps for the application of paint, mastics and other viscous products, industrial equipment and equipment for painting and varnishing workshops, namely pneumatic tools for painting, particularly pneumatic guns, sanders, polishers and parts of these tools, air compressors and parts of compressed-air installations, superchargers, mobile and portable stationary compressors for workshops, tools for painting workshops for pneumatic and hydraulic projection or electrostatic application of liquid or powdered paint or similar products; surface lining apparatus and installations; liquid, powdery or fibrous product dispensers; apparatus and installations used for painting, powder coating, enamelling, flocking; automatic paint spray guns; automatic spray heads for electrostatic dusting; devices, apparatus, installations or components for projecting, depositing and removing of liquids or solids and paints in particular, installations (electric) for cleaning and treating surfaces before applying paint; air brushes (machines) for applying colours, extractors for powdery and fibrous products; powder dispensing tanks; generators of electricity, electrostatic generators; high-tension generators; devices for automation (machines) for the industrial production of surface coatings; distributing tanks for liquid (paint); product changing units for industrial installations for paint (whether liquid or powdery) or for flocking; robots (machines); robots (machines) for coating with paint, paint heaters (parts of machines), dust removing installations for cleaning purposes, electrical dust-removing apparatus, dust and paint-particle suction machines, dust and paint-particle suction machines for industrial use, filtering machines, filters (machine or engine parts), electrostatic filters (parts of machines), control mechanisms for machines, engines or motors, magnetic turbines (other than for land vehicles) for the paint-coating apparatus and machines, sorting apparatus and installations, fillers, in particular, powder and paint filling machines, sizing installations, devices for distribution and loading goods and in particular goods for surface covering, machines and apparatus for polishing (electric), pressure regulators (parts of machines), turbines other than for land vehicles.

Cl.8: Hand-held and hand-operated agricultural instruments, hand-held and hand-operated gardening tools, insecticide vapourisers, lawn clippers (hand tools); hand-operated hand-held tools and instruments, spray guns (hand tools), lances for hand-held vapourisers, spray guns for paint, hand-operated hand tools and instruments for treating surfaces before painting, various abrasive wheels and sanders; hand-held spray guns for electrostatic painting; hand-held spray guns for electrostatic enameling; hand-held spray guns for electrostatic dusting; hand-held spray guns for electrostatic flocking, hand-operated sanders.

Cl.9: Irradiation apparatus; neutron generators; aeroionizers; scientific, weighing, measuring, signalling (inspection) apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling high-voltage electricity; data processing and computer equipment; computer programs; software and especially software for setting up paint-coating systems; dosage dispensers and especially dispensers for paint and paint powder; meters for fluids; resistivity measuring apparatus; particle accelerators; laboratory equipment apparatus; apparatus for activation analysis; paint or powder ionization apparatus; various automated systems for surface coating installations, electric installations for the remote control of industrial operations; microprocessors for checking paint-coating apparatus and machines, detectors, heat, dust and level detectors; electric controlling apparatus, densimeters, quantity indicators, temperature indicators, speed indicators, electric measuring apparatus, precision measuring apparatus, heat and pressure control apparatus.
ASMI

4193585  31/05/2019

UNITED SPIRITS LIMITED
UB Tower, Vittal Mallya Road, Bengaluru – 560001, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

CHENNAI

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other
non-alcoholic preparations for making beverages
Cl.33; Alcoholic beverages (except beers)
GODAWAN

4193586  31/05/2019
UNITED SPIRITS LIMITED
UB Tower, Vittal Mallya Road, Bengaluru – 560001, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

CHENNAI

CI.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages

CI.33; Alcoholic beverages (except beers)
4193652  31/05/2019
PAUL ABRAHAM
trading as ;PASAT PETROCHEM
P.B. NO. 18, MATTOOR, KALADY - 683574, ERNAKULAM DIST KERALA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
Cl.2;THINNER, PAINT, VARNISHES, METALS IN FOIL AND POWDER FROM FOR PAINTERS AND DECORATORS,
PRESERVATIVES AGAINST RUST AND AGAINST DETERIORATION OF WOOD; COLORING MATTERS.
Cl.35;BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO
CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A WHOLESALE AND RETAIL OUTLET FOR ADVERTISING,
BUSINESS, RETAILING, WHOLESALING, ONLINE SALE OF THINNER, PAINT, VARNISHES.
4194128    31/05/2019
ISHA VENTURES THROUGH MR. HIMANSHU KESARI PATIL
Shop No. 10, Deepraj CHS Ltd, Chandvarkar Road Ext. Near Ashok Nagar, Boriwali ,West, Mumbai, 400091
Active
Address for service in India/Attorney address:
ADV PRIYANKA KHALADKAR
House no 74 Vitthalwadi Sinhgad Road Pune 411051
Proposed to be Used
MUMBAI
Cl.8; Electric Hand tools and implements, hand-operated; cutlery; side arms, except firearms; razors.
Cl.9; optical, Sunglasses, Adapters(Electronic), selfie stick and other electronic items. diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus
Cl.11; Kettle, other Cooking, heating and preservation equipment, for food and beverages
Cl.16; Bags, baggage tags, pouches Paper
Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals
Cl.21; Perfume canisters
Cl.25; Clothing, footwear, headwear.
4195350 03/06/2019
PANEL REY S.A.
SERAFÍN PEÑA SUR 938, CENTRO, MONTERREY, NUEVO LEÓN, MEXICO, C.P. 64000
A Company duly organized and existing under the laws of Mexico.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.6; Shaped metal sections; Acoustic panels of metals for ceilings.
Cl.19; Gypsum Board
SITRAIN

4195647  03/06/2019

Siemens Aktiengesellschaft
Werner-von-Siemens-Straße 1, 80333 München, Germany
A Company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

KOLKATA

Cl.9; Software.

Cl.16; Education and teaching means (except for apparatus).

Cl.41; Education; training; entertainment; implementation of training courses and seminars, in particular also via Internet.
CERAGEM CO., LTD.
10, Jeongja 1-gil, Seonggeo-eup, Seobuk-gu, Cheonan-si, Chungcheongnam-do 31045 Republic of Korea
A company incorporated under the laws of Korea

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Cl.10; Far infrared therapy apparatus; Medical far infrared massaging apparatus; Medical far infrared heating mats; Electric heating mats for medical purposes; Mats for waist fomentation apparatus for medical purposes; Medical apparatus and instruments other than for dental purposes; Massage apparatus [for medical purposes]; Ultrasonic therapy machines and apparatus; Ultrasonic massaging apparatus; Massage beds for medical purposes; Low frequency therapy apparatus for medical purposes; Low-frequency therapy equipment and apparatus; Acupressure apparatus; Acupoint acupressure apparatus Medical esthetic machine for skin massage; Medical apparatus and instruments for skin improvement with LED light; Medical apparatus for skin wrinkle removal with LED light; Esthetic skin massage apparatus; Electrically operated massagers; Apparatus for electrical muscle stimulation; Apparatus for the electrical stimulation of groups of muscles; Spine physical therapy apparatus; Neuro muscular stimulator

Cl.11; Electric mats for household purposes; Far infrared mats for household purposes [not for medical purposes]; Electrically heated mats for household purposes [not for medical purposes]; Electric heated mats for household purposes; Electric elvan mat [not for medical purposes]; Far-infrared heating apparatus; Electric space heating apparatus for household purposes; Blankets, electric, not for medical purposes; Heating cushions, electric, not for medical purposes; Heating pads, electric, not for medical purposes
SyAqua
4196403  04/06/2019
SYAQUA MANAGEMENT SERVICES PTE. LTD.
101 Thomson Road, United Square #30-05, Singapore 307591
A company incorporated in Singapore

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI

Cl.29; Meat and meat extracts, fish, poultry and game; essence of chicken; Crustacea, namely shrimp; Shrimp; White shrimp; Prawns

Cl.31; Animal Feed, Foodstuff for living animals and aquaculture feed; Foodstuff for fish and animals that live in freshwater/sea; Preserved Crops for animal feeds; mixed animal feed; feed for fish culture; Fodder Forage; draff; livestock fattening preparations; strengthening animal forage; cattle food; mash for fattening livestock; preparations for egg laying poultry; grain for animal consumption; algarovilla for animal consumption; fishmeal for animal consumption; stall food for animals; food given to animals (aquatic and mammals) in the course of animal husbandry; byproducts of food manufacturing processes; compound feed consisting of various raw materials; and hatchery feed; Live crustacea, namely shrimp; Live shrimp; Live white shrimp; Live prawns

Cl.44; Marine agricultural services, namely, hatchery operation, broodstock maturation, larval rearing, breeding, producing broodstock; marine agricultural services, namely, specific pathogen free hatchery operation, specific pathogen free broodstock maturation, specific pathogen free larval rearing, specific pathogen free breeding, producing specific pathogen free broodstock; marine agricultural services, namely, specific pathogen resistant hatchery operation, specific pathogen resistant shrimp broodstock maturation, specific pathogen resistant larval rearing, specific pathogen resistant breeding, producing specific pathogen resistant broodstock; marine agricultural services, namely, taura virus syndrome resistant hatchery operation, taura virus syndrome resistant broodstock maturation, taura virus syndrome resistant larval rearing, taura virus syndrome resistant shrimp breeding, producing taura virus syndrome resistant shrimp broodstock
AAJAFRENZ

4231050  10/07/2019

UCWEB SINGAPORE PTE. LTD.

10 Collyer Quay, #10-01 Ocean Financial Centre, Singapore

A corporation organised and existing under the laws of Singapore

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers; calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional manuals in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; semi-conductors; semi-conductor integrated circuits; semi-conductor memory chips; semi-conductor memory controllers; semi-conductor memory integrated circuits; semi-conductor processor chips; semi-conductor processors; microcontrollers; microcontroller units; low power microcontrollers; circuit chips; computer chips; CPU (central processing unit); RISC-V computer chips and central processing units; computer chips and central processing units with instruction set architecture; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smartphones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video game programmes and software (including software downloadable from the Internet); computer game software; computer software platforms for social networking; interactive video game programs; downloadable electronic game programs and computer software platforms for social networking that may be accessed via the Internet, computers and wireless devices; computer software to enable uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information in the fields of virtual communities, electronic gaming, entertainment, and general interest via the Internet or other communication networks with third parties; liquid crystal displays for telecommunications and electronics equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; computer applications for streaming videos, music and images; downloadable software for streaming audio, video and multimedia content on mobile phones, tablets, mobile devices, computers and televisions; software applications for streaming audio, video and multimedia content on mobile phones, tablets, mobile devices, computers and televisions; software for streaming audiovisual and multimedia content via the internet and global communications
networks; software for searching, organizing, and recommending multimedia content; downloadable motion pictures and television shows provided via a video-on-demand service; downloadable motion pictures and television shows; animated cartoons and films; apparatus for coding and decoding signals; apparatus and instruments for data communication, satellite communication and telecommunication; instruments and software for communicating with computer networks and the world wide web; display monitors; computer hardware for use in transmitting, receiving, displaying and manipulating text, videos and video data, audio and audio data, photographs and other multimedia content; digital media players; projection apparatus; television apparatus; digital media streaming devices; all included in Class 9.

Cl.35; Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting services of delivering business related knowledge, know-how, and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network and facilitating the transaction via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business and promotional information services; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; retail and wholesale of apparatus for coding and decoding signals, apparatus and instruments for data communication, satellite communication and telecommunication, instruments and software for communicating with computer networks and the world wide web, display monitors, computer hardware for use in transmitting, receiving, displaying and manipulating text, videos and video data, audio and audio data, photographs and other multimedia content; digital media players, projection apparatus, semi-conductors, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture, telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, ribbons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, printing, publishing, calculating, measuring and surveying instruments and machines, optical and medical, scientific and navigational, surveying and mapping, navigation, optical and measuring instruments, spectacle and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboards products, picture, typewriters and office requisites, packaging materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table coverings, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; supermarket retailing services; secretarial services; provision of business
statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); business management of performing artists; business management for freelance service providers; subscription to music, video, audiovisual and multimedia content transmitting, streaming, and downloading services; arranging music, video, audiovisual and multimedia content transmitting, streaming, and downloading subscriptions for others; arranging subscriptions to telecommunication services for others; agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.38; Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, videoconferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing access to an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services, telecommunication services, transmission of information (web pages), computer networks and data; providing telecommunications connections to the Internet or data bases; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, video, text, audio, multimedia data, electronic bulletin board services, computer networks; internet and telecommunications services; telecommunication services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content, audio content, and information whether in compressed or uncompressed form and whether in real or delayed time; telecommunications services, including, electronic transmission of streamed audio, video, and multimedia files via television, cable, the Internet and global wireless communications networks; electronic transmission and streaming of multimedia content via computer and compatible networks; subscription-based electronic media, audio, video, movie and multimedia broadcasting services; electronic messaging, conferencing and order-telecommunication services; video conferencing services; communication by electronic bulletin board that enables users to perform a real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of online discussion forums; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; videos-on-demand transmission services; news agency services; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services; providing and fulfilling orders and transactions related to goods and services; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network, providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer
links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; transmission, broadcasting and streaming of audio and video via computers, computer networks and global communication network; streaming of data; streaming of audio material on the Internet; streaming of video material on the Internet; video, audio and television streaming services; providing data streaming capacity to others, namely, providing others with access to remotely stored data and software; all included in Class 38.

Cl. 41; Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; providing social games for recreational, leisure or entertainment purposes via virtual environments in which users can interact; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment, educational, documentary and news programmes for broadcasting; news reporters' services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television programmes, radio and film production; premium or pay television programming services and television programming programming services; planning of TV entertainment programs; provision of entertainment information, multimedia and entertainment programs and providing online play-ability of films; online planning and production of entertainment programmes; entertainment services in the nature of development, creation, production, distribution, and post-production of motion picture films, television shows, reality shows, special events and multimedia entertainment content; entertainment services in the nature of a live theatrical, musical or comedic performance; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; provision of club recreation, meetings, conventions, congresses, seminar and training workshops; providing non-downloadable films and television shows via video-on-demand transmission services; providing entertainment services via a global communication network in the nature of websites featuring a wide variety of general interest entertainment information relating to motion picture films, television show programs, reality shows, comics, musical videos, related film clips, photographs, and other multimedia materials; providing online non-downloadable video clips and other multimedia digital content containing audio, video, artwork, and/or text from or related to an ongoing television series; providing information, reviews and recommendations regarding movies and television shows via a website and video-on-demand transmission services; providing information, news and commentary in the field of entertainment and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions for cultural or educational purposes, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures; rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of education and entertainment news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; provision of on-line electronic publications streaming from the Internet or on a computer network or a computer database; all included in Class 41.

Cl. 42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development relating to semi-conductor, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data,
documents, and images over the Internet; computer services in connection with providing an online access to interactive
computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news
and other related information; application service provider (ASP) services, namely, hosting computer software
applications of others; application service provider (ASP) services providing software in the fields of web-based
conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call
processing; providing online non-downloadable software for facilitating the interoperability of multiple software
applications; technical support (technical consultancy) services relating to computer software and applications provided
online, by email and by telephone; computer services, namely, creating an online community for registered users to
participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and
exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer
service relating to creating indexes of information, sites and resources on computer networks; providing internet search
generators; design of computers, notebook computers, laptop computers, portable computers and handheld computers;
design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design
of digital cameras; computer services; computer programming; computer integration services; computer analysis
services; computer programming in relation to the defence against virus; computer system software services; computer
services in relation to providing direct connection services between computer users for exchanging data; computer
software design; computer system design; design and development of webpages; hosting webpages for others; hosting
computer application software for searching and retrieving information from databases and computer networks;
providing technical information at the specific request of end-users by means of telephone or global computer network;
consultancy services in relation to computer software; computer services relating to customized searching of computer
databases and websites; computer and electronic signal coding and decoding; conversion of physical data and
documents into electronic media format; product testing and evaluation services; architectural and design services;
interior designs of buildings, offices and apartments; computer and computer network information services; provision of
computer security risk management programs; computer security information, knowledge, and testing services; quality
assurance services; computer services relating to certification of business transactions and preparation of reports
therefor; computer security services for access control to computers, electronic networks and databases; security of data
transmission and of transactions via computer networks; consultancy in the field of data security; technological
consultancy concerning securing telecommunications; computerized communication network security services;
providing information in the fields of Internet, world wide web and computerized communication network security;
consulting services in the fields of Internet, world wide web and computerized communication network security services,
information security services; authentication services for computer security; computer services in relation to online
authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer
technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use
of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual
computer systems and virtual computer environments through cloud computing; rental of entertainment software;
cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line
non-downloadable computer software and computer applications for streaming videos, music and images; all included in
Class 42.

Cl.45; Personal and social services rendered by others to meet the needs of individuals; social work services; dating
services; legal services; domain name registration services; leasing of internet domain names; intellectual property
consultancy; legal research; legal document preparation services; legal administration of licences; licensing of
intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security
services; personal safety services; rental of apparel; providing protection (security) services through electric central
stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood
detecting device and alarm monitoring services; house keeping services; licensing of digital data, still images, moving
images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for
security purposes; personal background investigation services; security services for the protection of property and
individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; providing
information relating to on-line dating, personal introduction and social networking; dating services; online dating
services; releasing doves for special occasions; embalming services; escorting in society [chaperoning]; social escort
services; consultancy, information and advisory services relating to the aforesaid services; all included in class 45.